THE BUDGET (GENERAL)—1985-86 GENERAL DISCUSSION—Contd.

The Budget

SHRI R. RAMAKRISHNAN (Tamil Nadu): Madam, Deputy Chairman, 1 rise to support and welcome the Budget proposals of Shri Vishwanath Pratap Singh, our Finance Minister, who is fortunately here today. Madam, under the dynamic leadership of our young and silently efficient Prime Minister, Shri Rajiv Gandhi, who, I think can be described as a Man for all seasons, or to describe him is the wanath Pratap Singh to present one Neethi Sathaka says:

विपदि धैर्यम्या अभ्युदये क्षमा, सदसि वावपट्ता युधिविकमः

that is, who has these qualities: "Firmness in adversity, forgiveness in prosperity, eloquence in debate and valour in war"

The person who has these qualities and who is leading the nation has obviously inspired Raja Saheb Vishwanath Pratap Singh to present one of the best budgets in recent memory. Madam, this budget has been praised by all and adequate encomiums have been showered from almost all sections of the society. Even a person like Mr. Palkhivala, the famous economist, who always is the first one to boldly criticise any budget, even some of the budget proposals brought forward by my friend, Mr. Pranab the erstwhile Finance Mukherjee, Minister, has praised it. Once I asked Mr. Palkhivala that a particular proposal was a very rational and good proposal and even that proposal you are criticising. Even that man has said that it is the best budget and that it is reflective of the changing moods and the changing times in our country. I do not want to repeat all the adjectives used to describe this budget in this House or in the other House or outside. This budget has been described as bold innovative. forward-looking, growth-oriented. pragmatic. etc. (Interruptions) etc. There are so many others. I do not want to repeat them. John Keats,

the famous poet said: "A thing of beauty is a joy for ever." A beauty like you, Madam, or my coleague or the other charming ladies in this House has to be admired. A beauty has a lot of admirers or even suitors. But the point is. . . .

THE MINISTER OF FINANCE ANDSUPPLY AND COMMERCE (SHRI VISHWANATH PRATAP SINGH): They can be as taxing as the budget.

SHRI R. RAMAKRISHNAN: That you will know better. Therestill be a few people who will even criticise beautiful ladies. They will ways say that her ear is a little loppy or if her nose had been little longer, it would have been better or that if complexion had been more fair, it would have been better. Similarly, there are various comments on the budget saying that the incometax exemption limit should have been raised to Rs. 25,000/- I think it is like saying that a lady is and fair and if she had been fairer, it would have been better.

SHRI V. GOPALSAMY (Tamil Nadu): Tastes differ from individual to individual.

THE DEPUTY CHAIRMAN: I thought you were discussing the bud-

SHRI PARVATHANENI UPEN-DRA (Andhra Pradesh): He is discussing beautiful ladies and not budget.

SHRI M. S. GURUPADASWAMY (Karnataka): Beauty should also be taxed.

SHR VISHWANATH PRATAP SINGH: Who would be the assessor?

SHRI M. S. GURUPADASWAMY: I will be the assessor.

SHRI R. RAMAKRISHNAN: I happy that the budget has evoked such a hearty response. Coming to the plus points of the budget, I will not

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repeat what has been said. In fairness to the Finance Minister, I should mention that there have been steps as increasing the limit of the MRTP companies up to 100 crores which was even beyond their expec-The Estate Duty has tations. abolished. The Compulsory Deposit Scheme has been given the go-by. The income-tax rates have been brought down to realistic limits the first time which will perhaps inculcate honesty in the people and induce them to declare their incomes in real terms. There have been several bold steps for the farmers. The crop insurance, social security schemes and all these things are really something which indicate a departure from the past. The only think that is being criticised is the hike in petroleum products and diesel prices. However, Mr. Vishwanath Pratap Singh announced a reduction in that also. He has abolished the excise duty on biris which is a welcome thing. He has taxed the costly cigarettes more which does not concern me because I am not a smoker. I think the cost of crude had to be increased because it is fixed in terms of the dollar. Fortunately, the ONGC is really doing well and the Bombay High production this year is going to be at the record level and is likely to remain at the record level for a few years to come. Frogressively, our country will have to import less crude. But coming to one portant point regarding the fears pressed by many Members of the position, I should in all fairness pay a tribute to the management of our economy in the last few years, particularly in the last six years whether under Mr. Venkataraman or under Mr. Pranab Mukherjee or now under Mr. Vishwanath Pratap Singh. have really taken steps to control infiation.

Madam, I will now give you some interesting statistics about inflation the world over. This is from a UN Madam, inflation in Bolivia which was 296.5 per cent in 1982 has gone up to 328.5 per cent in 1983. Argentina, it has doubled from 209.7 per cent to 433.7 per cent. It reminds one of war time Germany where a cup of Coffee was costing a million marks. In Israel, Madam, which is supposed to receive so much of sops and subsidies from the United States and others and which is supposed to have a very vibrant economy. the inflation has gone up from 131.3 per cent to 191.1 per cent. Even in socialist country like Yugoslavia the inflation is 60 per cent. In Poland. it is 18.2 per cent. Nearer home, in one of the African countries, in Nigeria which has come in for a lot of mention, the inflation is 38.7 per cent. In Sri Lanka, it has gone up to 21.4 per cent from 5.4 per cent because of their recent problems. In Kenya, it has gone up to 24.6 per cent from 18.3 per cent. And in Chile which is the best South American country, it has gone up from 18.6 per cent to per cent. Compared to this Madam. I will give you the rates of inflation in the last few years from the official statistics of the Government of India. In 1979, it was 17.6 per cent; in 1986, it was 18.2 per cent; in 1981, it was 9.3 per cent; in 1982, it was 2.5 per in 1983, I think, it is a cent; and single digit figure. This is a real tripersons, whether the bute to the bureaucrats or the politicians, who have managed our financial resources. When this is so, I do not agree with the other hon. Members though there may be a slight cost push and inflationary tendencies in this Budget. And I do not know whether my friend, Prof. Nirmal Chatteriee will agree with me because he belongs to a different school of thought, but it is now well-settled economics that today for development definitely there should be an inflationary factor present, and it is necessary for economic development. This is the new economic theory which has been accepted by most modern economists. Therefore, if Finance Minister will take adequate steps to monitor the various prices from time to time and keep ful tab and prevent hoarding, blackmarketing and other uglv-hydra headed things which will raise their heads.

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am sure, he can keep the inflation under control. And I do not think that the critics will be right in saying that is going to really set in an inflation which I have just now mentioned.

Now, coming to some of the constructive suggestions-I will not them a criticism but I will call them constructive suggestions and I have always given them in the past-about the Finance Minister's Budget, I will now take up the important question black money. Fortunately unfortunately, a study which was commissionea earlier has not been completed. I think, it was given to one Dr. Raja Chellaiah of the National Institute of Public Finance. And answer to a parliamentary question, it has been stated that the report is coming out some time at the end of this month. They will estimate, according to their view, what the total quantum of black money will be this country. Madam, various reports are there about the quantum of black money in the country which varies from time to time. Even some person who is working in the Fund Division of the World Bank, a some Victor Toncy or someone also gave a report which said that in India 50 per cent of the economy or the GNP is black money, and that nearly Rs. 65,000 crores of black money is there. But we do not know whether are all authentic studies. We awaiting the report of Dr. Raja Chellaiah. But what I want to tell the Minister now is that though there are several persons who say that the schemes of voluntary disclosure expected to realise Rs. Were crores but realised only Rs. 226 crores in 1975, and the bearer bond scheme of Mr. Venkataraman was expected to realise about Rs. 1,000 crores but realised a less amount, Madam, these schemes are necessary because over a period of 30 years or 40 years or 100 years, this black money is circulating in the country. Not all of it is cash and as our Prime Minister recently has said demonetisation of hundred rupees is likely to cause problems in the rural areas. Even day before yesterday in Gopuram, a place Tamil Nadu. the nationalised banks were in for a big bonanza when was rumoured that hundred rupee being demonetised notes were within a matter of three hours the banks had sixty lakhs of rupees as deposit money with them. So, even this rumour is giving you so much. Imagine the problems it will cause in the rural areas, though from time to time even I have advocated the demonetisation of money as a step to remedy the black money situation in the country. Now my two concrete suggestions to the Finance Minister are that you have some scheme to mcp up this black money which is in the form of cash, which is not blocked up in the shape of assets, bullion or jewellery or anything like that. There can two such schemes. One is you have a scheme whereby if any person invests in housing, which is a very great problem in India, you can have houses for middle, lower middle and weaker sections of the society if these people come forward to invest in massive housing schemes, particularly in over-crowded areas, you know the position about the *jhonpris* of bay, about which you are better aware, and slums of Madras, if people come forward to invest in housing, you give them some sort of immunity. This will get you a lot of money and it can be invested in housing assets and thereby this amount of money which is in circulation in the economy, it will come out and it will be used We nation building and serving poor and the downtrodden.

The other scheme can to had for the railways. As you know the railways are very much facing the constraint resources You can have a railway bonds scheme whereby the people investing in the railway bonds will be asked any questions about the source of the money. Thereby will be able to collect a lot money for the railways. You can even ten per cent premium on those bonds

These two schemes are likely to get you at least Rs. 2,000 to Rs. 5000 crores and thereby some of the black money in the economy will be flushed out.

Now, Madam, I come to the question of capital gains. Of course, this is the first year, where a strong and bold departure has been made from the past. You have already abolished the estate duty which is the most welcome thing. In the case of capital gains, where the Government's revenue is not more than a few crores of rupees, you should have a rethinking on the subject. In many of the western countries, they are not having anything like a base year or anything like that. If you buy asset for a lakh of rupees and at today's prices it sells for Rs. 10 lakhs, they take 20 per cent or 30 and you can keep the rest. Like that you can have the same formula rather than the high percentages that are there By this method also you can generate more funds for the economy.

I come to the anti-Now, Madam, smuggling measures which our Finance Minister has mentioned in speech. Madam, the Finance Minister at page 40 of Part 'B' of his speech at 125 says . I hope the hon. Members will help to create a vibrant public opinion which alone in the ultimate analysis can help to reduce and eliminate the anti-national activities of the smugglers. On two occasions earlier, when Mr. Pranab Mukherjee was the Finance Minister and earlier when Mr. Venkataraman was the Finance Minister, I raised this issue. Many of us would have seen in all the leading newspapers one page advertisements of Casio calculators, Omega watches, and all sorts of smuggled items. All these things are not officially available in India. At the of these advertisements there will be a small one line saying "For infor-These advertisements mation only".

are inserted in the newspapers big smuggling syndicates based in Dubai and Hong Kong. The previous Finance Minister told me that he had referred the matter to the Law Min-The difficulty was that should amend the law to prohibit such advertisements if the Government is really serious in curbing smuggling activities. Why are you not bringing forward this legislation to say that these advertisements should not appear in the newspapers. You are yourself creating public opinion and craze for smuggled goods. Casio calculators are not available in India. But if you go to Burma Bazar, Palika Bazar. Tardeo Market, Mohatta all these things are freely available So, the smugglers' on the roads. syndicates want to tell the people that these things are all available in India now and they are putting these advertisements. So, though you Madam, I want to appeal to our Finance Minister, Shri Vishwanath Singh, to persuade the Law Ministry for speedy action in the matter and get the legislation passed as early as possible, if possible. in next session itself to see that these advertisements are banned. Coming to the question of pensioners, the longevity in the country has improved. Our old mortality table is out of date and longevity has improved quite a lot. There is, therefore, no justification in keeping the retirement age at 58. Mr. Upendra may or may not agree with me. I participated in a Central Pensioners' Conference alongwith Mr. Gadgil, a couple of years back, and there were people who said that they were 60 but looked younger than me. I asked a person: You are so fit; how have you retired? And he replied that he was 62 years of age. So, there are many people who, keep fit beyond Thanks to the health measures. longevity has gone up. So, the Government should increase the retirement age to 60 or 62 years. Then you have said that those who retired on or after March 31, will be eligible for the new concessions of dearness

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allowances linkage etc. In fairness, the Fourth Pay Commission was set up in July 1983 and therefore you may also consider the plight of all those pensioners in these days of high cost of living and you should consider doing something for them.

Coming to newspaper industry, today it is the avowed policy of the Government to see that literacy spreads throughout the country and one method of communication, apart from Doordarshan and All-India Radio is the newspaper, and if newspapers are to reach out into the rural areas, you must give some sort of concession, or incentive because the newspaper industry is no longer a profit-making proposition. Today the raw material, that is, the paper or the newsprint costs 80 per cent. As you know, the Supreme Court recently struck down the cost per tonne at Rs. 825 and said that Rs. 550 should be accepted for the purpose of levying import duty. You should reduce it to a nominal amount of Rs. 100 or Rs. 200, and I feel the total revenue loss to the Exchequer will not be more than Rs. 3 or 4 crores which you can try to make up in some other matter.

Secondly, about modernisation, offset printing technology has overtaken all other printing technologies in the world but India is still not at Though you have announced liberalised policy in case of electronics, I may say that in case of printing technology, off-set printing is the most important technology. Today, off-set printing plates is on per cen't and on photo 164 polyner plates, the duty is 81.5 cent. You must consider to rationalise it at an early juncture. Similarly, printing machinery was charged at the rate of only 10 per cent and at the time of Bangladesh crisis, it was raised to 40 per cent. There is definite justification-if you want our newspaper industry to modernise itself-to reduce the rate of this duty to a very reasonable level.

I now come to textile industry which is really suffering and the Government has come forward to nounce some concession. In the textile industry, the Finance Minister announced a concession at about Rs. 13.85 crores which is a welcome mea-But concessions are all favour of composite sector at the cost spinning industry. Not that the composite sector does not require any concessions, the spinning industry it self is coming out today after a long period of recession and it will find it very difficult to bear the burden additional excise duty of the order of 25 per cent. I would request the hon. Finance Minister either to remove this excise duty or at least to reduce .... (Time bell rings) I will just finish in a few minutes. I have not yet come to Tamil Nadu.

Now that you have rungs the bell, I came to Tami! Nadu and say a few points about my State which under our dynamic Cheif Minister Puratchi Thalaivar MGR, who recently returned a miracle man after his sickness, is coming into the national mainstream. There are several power projects of Tamil Nadu which are pending for clearance before the Centre; there are many thermal and hydel projects. Because of short time at my disposal, I shall just rush through. There are four projects pending clearance, and are Lower Mettur Hydel Stations. The Kadamparai Pumped Storage scheme, Servalar Hydel Project, Kundah Power House, Parson's Valley, Pykara, Lower Bhavani and Vaigal projects. Apart from this, there are several other schemes like Pandiyar Punnapuzha, puzha, Hogenakkal, Nellithurai, Amaravathy, Shanmughanandi and Nirar Nallar which were dependent on a settlement being reached between neighbouring States on sharing of river waters.

I would request the Central Irrigation Minister to convene a meeting of four Southern States and this Cauvery problem so that these schemes can also be taken up.

Coal, The Then, Madam, about Central Government, after due representation from Tamil Nadu, was kind enough to consider the import ceal on one-time basis. But you will, perhaps, be sorry to hear that from October, 1983, compared to the total requirement of Tuticorin of 22 lakh tonnes, it received only 16 tonnes. The coal which comes from the places in Bihar is full of stones and shales and nearly 18,000 tonnes of stones and shales had to moved. We have to pay for the price and freight, and then we have to remove these stones and shales. Madam, the Government of India should allow Tamil Nadu to import coal on a long-term, continuing, basis so that both Ennore Tuticorin and thermal stations can come up. Madam, power is an important pre-requisite for dustrial development and really this sector has already come forward, by increasing the power generation by 50 per cent.

I am also thankful to the Central Government for ultimately ving the problem in regard to share of the Kalpakkam power. have agreed to Tamil Nadu retaining the entire 235 MW in the first phase and 50 per cent of the second. thank the Central Government this.

I come to another important in regard to the Integral Coach Factory, a second factory. Tamil Nadu has offered free land to the Government of India for setting up a second integral coach factory at Tiruchi. This may be considered. Similarly, the posal in regard to the expansion Madras Refineries at Manali, has been put forward before the Government and also the proposal in regard the X-ray and colour plant at Hindustan Photo Films, Udagamandalam. Many of these things are within the knowledge of Central Government. would request the hon. Minister to look into these things.

Now, speaking about the Budget, I am really thankful to the Finance Minister that he has given a fair deal

by way of increased transfer of resources to the States. I would only like to being to his notice one thing. I am very happy that the former Finance Minister is here. Madam, the recommendations of the Eighth Finance Commission have not really done justice to Tamil Nadu. States like Tamil Nadu who are known for their prudent managament have financial been disappointed because they receiving lesser assistance. But States-I do not want to mention the names because there will be a furore here-which are -I do not say mismanaging-managing their resources in not so an efficient manner, always get the cream. Here, I am sure, I will have the support of majority of Members of this House. The main thrust of the recommendations of the Finance Commission was to assist those States which are backward not only from the point of view of resources, but also resource mobilisation. We only expect that this imbalance would be rectified, through a proper devolution of Plan assistance. I know, you having your limitations in this. Tamil Nadu has sought for a principle of Plan assistance which would be more rational and equitable than the Gadgil scheme which is already there. We have been pleading for this from time to time in the National Development Council. We are only suggesting to the Government a system of . devolution which would take account of the tax effort of the States. vis-a-vis the taxable resources and would also not reduce assistance States which perform better the family planning front. Yeu know. Madam because we had done on the family planning front, we lost two seats in the Lok Sabha, it should have been 41 and not 39. This is the price we have to pay. The right decision taken by the Government India to freeze the population of States at the 1972 level for the purpose of deciding various forms of assistance which are related to the size of the population, should be logically carried forward in the matter of assistance which is given, based on the capita income of the States. The States

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whose per capita income shows an increase only on account of population growth should not receive lesser assistance. I hope, a more equitable system of Pian assitance would be evolved.

In the end, I would like to say one thing about the problem of Sri Lanka refugees. We are very thankful to the Finance Minister for having ded Rs. 9 crores by way of assistance to the refugees. But this is only short-term solution. The matter should be tackled at the highest level. I am thankful to the hon. Prime Minister for sending Mr. Romesh Bhandari to Sri Lanka. He has had. I think, useful talks with President Jayewardene and the House will be informed of shortly. these talks very But President Jayewardene is, should be told in no unclear terms that there should be a political settlement.

#### 1 P.M.

The U. S. Government has circulated a report about what is happening in Sri Lanka today is nothing but genoside. We cannot tolerate it. Particularly, our kith and kin are in volved. This is raising high feelings in Tamil Nadu and I hope the Central Government will definitely take all this into consideration and see that proper settlement is arrived at in Sri Lanka.

Finally, Madam, there was a talk of changing the budget. A committee was appointed under Mr. L. K. Jha for this purpose and I do not know what has happened to this Committee's report because there are several points in favour of changing the budget period from February to November or sometimes in the middle of June. I do not know what has happened to that

In conclusion I would only say that Lord Krishna has described in the Bhagwad Gita. Chapter 15, the qualities of Viswanath Pratap. I quote:

<sup>"श्र</sup>हिंसा सत्यमकोधोत्याग**ः शान्तिरपैशुन**म दया भृतेष्युलोलप्तुं मार्दवं होरचापलस<sub>ः</sub>

And our present Finance Minister, Shri Vishwanath Pratap Singh, also got the same qualities. He the person with all these qualities and so he will take us to a new India. Gustteed would translate. Ahimsa means means truth. harmiessness, satyam Krodha means one who has no He himelf is laughing, so he knows renunciation, Tyagah means that. peacefulness, Shanti means means absence of crookedness. that others are crooked. Daya means you are having compassion to Aloluptvam means you are having unon others' properties covetedness by your budget. which are shown Maodayam hrir achapalam means are having gentless, modesty and absence of fickleness.

With these words I commend the budget.

SHRI VISHWANATH PRATAP SINGH: With these qualities I may lose my job in politics.

SHRI V. GOPALSAMY: Madam Deputy Chairman, enough bouquets have been showered beyond the saturation point commending the budget and congratulating the Finance Minister, but I am very sad to remark that although I have got great respect for our present Finance Minister who is committed to his convinction and is because of that conviction that he stepped down rom the throne of Chief Ministership, but I am campelled to oppose this budget for the deviating trend from the socianstic direction. Madam, Deputy Chairman, the time at my disposal is very short. So, straightaway I would like to make a charge, for what reasons the estate duty was abolished Which section demanded abolition of estate duty? people could argue that the amount was very meagre, but that is the question. In principle should inherit the property by virtue. birth alone. Then only the gap between the 'haves' and 'have-nots' get reduced. That is why the zamindari system was abolished, that is why the privy purses were done away with. We extended our fullest support to the then Government, when those

measures were introduced by late Madam Indira Gandhi. For what reascn's have you abolished the estate duty? So, again the zamindari system. the fuedal system is creeping in. What are the reasons for which you have increased the limit upto Rs. 100 crore under the MRTP Act. Even the monepoly houses never dreamt of such an So far 101 companies enhancement. came under the purview of the MRTP Act and now 49 companies are straightway going out.

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speech of our hon. Finance Minister. I do not find the word "socialism" throughout the speech of the Finance Minister. So you have done a good iob not mentioning the word "socialism". So you are admitting the fact that it has been given a go-by. Pt. Jawaharlal Nehru must be turning in his grave. So you have deviated from the socialistic direction towards free enterprise. You have received bouguet from Palkhivala; you have received bouquet from the Free Enterprise Forum. So the flood-gates have been opened for free enterprise.

I have carefully

Madam, in his budget speech Finance Minister has mentioned that there will be balanced regional development. But I am very sorry to say that that is not the case. Some States, some constituencies are getting lion's share: at the same time some States have been totally neglected. My Mr. Ramakrishnan, in friend. speech mentioned about certain projects. He was rushing through cause of paucity of time. One thing I would like to draw the attention of the Finance Minister to. The Hindustan Photo Film Manufacturing Company, a public sector undertaking, had started its unit for black and white film production at Ooty in Tamil Nadu It was inaugurated by years ago. Late Pt. Nehru. The same company made a proposal to set up a colour film unit-an integrated unit. An Expert Committee has submitted report that the best location suited for such a project i.e. Octy-because infrastructure is readily available there, the cost will be minimised and

not only that, the tribes, the backward sections, are living in those areas. Taking into consideration these factors, we expected, that the project will be started in Octy in Nadu. But what happened? That has been shelved now. I am sorry to say it is now going to Nainital or somewhere in Uttar Pradesh. Two or three years back we raised this question here when Mr. Tiwari was here. This was raised by myself and Mr. Ramamurti, the then Member from Marxist I have received a reply from the Ministry in response to an Unstarred Question that the project has got an estimated cost of Rs. 190 crores but so far they have not decided about the location of the project. So we are losing a projects, an opportunity. the same time some constituencies are luckier. It will be appropriate quote the lucky constituencies. Under the caption "They get more money then even some States", this has peared in The Week magazine of January 6-12 of this year. I seek the indulgence of the Members Treasury Benches and they should not get shocked and surprised by what I am going to quote:

"Take the case of Amethi, theconstituency represented by Rajiv Gandhi. The development programmes announced since 1982 involve an investment of Rs. 2,000 crores, even on a conservative estimate. Major projects announced so far on which investment is being made include BHEL (Rs. 100 crore) HAL (Rs. 50 crores) and Indo-Gulf Fertilisers (Rs. 750 crore). The UP irrigation department has already marked R's. 5 crore for water supply schemes in the constituency. Private Sector too is in the field. Cycles and Lohia Machine have already set up their factories costing crores of rupees. Small-scale industries have been given licences freely, the cumulative effect on investment being Rs. 100 crore. Under the IRDP programme each block is given funds amounting to Rs. lakh.

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"Signs of development can be seen in the constituency-1,000 kilometers of irrigation canalise 8,000 hand pumps, 5,000 pumps owned by private individuals, a Rs. 15-crore Sanjay Gandhi Memorial Hospital, 1,000 bio-gas plants, 250 kilometers of pucca road, an excellent railway station, where major trains on the trunk routes stop. The list goes on.."

"Taking all this into account, the investment in Amethi may add upto Rs. 2,000 crore, though many that it may be much more. Even if this figure is accepted, it places Amethi in a unique position. The investment in the constituency will be more than the total outlay of the, Sixth Plan (1980-85) of 11 and nine Union territories."

So, you are getting the lion's share. Some years back when I was languishing in detention somewhere in remote corner in the South, I read a news item which appeared in press. A famous man during that period Mr. Deva Kanta Barovah stated, "India is Indira, Indira is India." Now Amethi is India, India is Amethi that is the trend, Mr. Clean has created.

SHRI H. L. KAPUR (Nominated): I have a correction to make. In so far as the Amethi hospital is Concerned, my hon. friend has said that Rs. 15 crores of money has been allotted by the UP Government. I am not one naya paisa has been given to us. And the project does not cost Rs. 15 crores.

SHRN V. GOPALSAMY: You didn't hear properly. You go through speech-it is on record.

SHRI VISHWANATH PRATAP SINGH: Are you really taking magazine seriously?

SHRI H. L. KAPUR: I must contradict what he said.

SHRI V. GOPALSAMY: Newspaper and Magazine reports are not at all taken seriously by this Government. You should be replying to my question as to what happened to colour film project for Ooty and other projects. But, at the same time, you are getting more project for Amethi and some other constituencies which are luckier. Leaders shout from housetops and give sermons that should not be any parochial outlook, no regional outlook.

... (Interruptions) ....

SHRI DEBA PRASAD RAY (West Bengal): Let him select a constituency.... (Interruptions)... ..

SHRI V. GOPALSAMY: I am not a bonded labourer to seek some other constituency somewhere else.

THE DEPUTY CHAIRMAN: He is a Member of the Rajya Sabha.

SHRI DEBA PRASAD RAY: can join the Lok Sabha then.

SHRI ANAND SHARMA (Himachal Pradesh): Mr. Gopalsamy never smiles.

SHRI V. GOPALSAMY: Because we are the affected party. My dear friend, when you come out I will smile and share your thoughts other ways. But inside the house, this is the only time which we can express our sentiments. We are the aggrieved party. You are getting the bonus all along and so you always.

SHRI DEBA PRASAD RAY: are quite aware of your plight in your own State because of the ADMK...

SHRI V. GOPALSAMY: My dear friend, you don't drag in the ADMK here. My frontal attack is on you. I will spare them. There is no necessity for me to attack them..... (Interruptions)....

Madam Deputy Chairman, you should not take into account this talks bescause of the interruptions..... (Interruption) . . . .

Madam Deputy Chairman, I recall the words of Pandit Nehru in speech on the eve of Midepenrence in August 1947. I quote:

"Long years ago we made a tryst with destiny, and now the time come when we shall redeem our pledge, not wholly or in full measure but very substantially."

We made our pledges in 1947 and 1950. We made many pledges. Whether those pledges have been redeemed, have been honoured by the Government, these are simple questions. We pledged jobs for all, the educated as well as the uneducated. Has problem been solved, has the pledge been redeemed? Millions of people are not getting jobs and particularly, lakhs and lakhs of educated unemployed youth in some parts are turning Naxalites. You have not solved the problem.

We pledged land to the tiller. Has that pledge been redeemed? No. More han 14.5 million families are suffering without a roof over their heads. We pledged a new deal, a better deal, a better life for the poor millions. Has that pledge been redeemed, has that pledge been honoured? No. You have built mansions and palaces. In many places industrial complexes have come up. But, at the same time, people, without getting any shelter, are squatting on the platforms and on the footpaths.

Madam Deputy. Chairman, should hang our heads in shame read the news repeatedly that people in Delhi under the very nose of Central Government are selling their own boold to earn their bread. Even some days back again the news has appeared in the "HINDUSTAN TIMES" that they are selling their blood to earn their bread. When you conducting the CHOGM, the NAM and the ASIAD, spending thousands of crores of rupees, kids died in the chilly winter for want of clothing in Delhi. This is the real India you have creat-So, the pledges were not at all redeemed, were not at all honoured.

Madam Deputy Chairman, yesterday our Finance Minister has announced some concessions. But the housewives were disappointed because there was no concession on the cooking gas, the domestic cooking gas. Perhaps, because the Leader of the House Finance Minister comes from this House, he might have deferred concession for his reply here.

You have levied excise duty of Rs. 200 per tenne on the printing paper as well as on the writing paper. This is nothing but tax on knowledge. So, I would request the Finance Minister to repeal it.

I congratulate the Minister eartain steps like the Crop Insurance Scheme, and the Social Security Scheme. I would like to request the Finance Minister to include cotton and chilalso in the Crop-Insurance Scheme. Because of the repeated pests, these crops are badly ruined in some of the districts in Tamil Nadu.

SHRJ R. RAMAKRISHNAN: And fruit.

SHRI PARVATHANENI UPENDRA: He is fond of fruit.

SHRI V. GOPALSAMY: Fruit also.

But on the whole, if you put the Budget on a larger canvass, it has tetally deviated from the socialist path. In 50s there was the slogan of 'socialist pattern of society.' Then changed the slogan to Democratic 'Now it has been given socialism. the go-by. So, for this trend of deviation, I oppose this Budget lock, stock and barrel.

श्री कल्पनाथ राध (उत्तर प्रदेश) भ्रादरणीय उप सभापति महोदया. वित्त मंत्री जी के द्वारा जो बजट प्रस्तुत किया गया है, उसका समर्थन करता हूं । नए प्रधान मंत्री इसके पहले प्रधान मंत्री श्रीमती गांधी ने यह कहा था,

"I want to make India developed. powerful and strong socialist India.

## [श्री कल्पनाथ राय]

But for making India strong and powerful, united, tremendous national efforts are needed. Either dynamise the economy of the country or get yourself dynamited."

हमारे देश के नेता राजीव जी ेंने प्रधान मंत्री बनने के बाद यह कहा : "I re-affirm my faith in planning and Socialism."

हमारे वित्त मंत्री महोदय ने जो वजट प्रस्तुत किया है उसका हम समर्थन करते हैं। इनके इरादे ग्रीर सरकार के इरादे देश को शक्तिशाली बनाने के स्रौर नए हिन्द्स्तान को 21वी शताब्दी में ले जाने के हैं। इरादों के साथ यह बजट बहुत ही ग्रन्छा है। इस वजट में लडकियों की इंटरमीडिएट तक की मपत शिक्षा को व्यवस्था की गई है, इसका स्वागत करता है। बजट में 1080 करोड़ रुपया परमाणु ऊर्जा, अन्तरिक्ष, महासागर विकास, इलैक्ट्रानिक कंप्यटर के विकास के लिए रखा गया है, इसका हम स्वागत करते हैं । फसल बीमा योजना के सिद्धान्त को स्वीकार करना ग्रौर उसे लागू करने के लिए जो कदम हमारे वित्त मंत्री जी ने उठाया है, उसका देश के करोड़ों किसानों की तरफ से हम उनका स्वागत करते हैं।

ग्रायकर की सीमा 15,000 रुपये से बढ़ाकर 18,000 रुपये की। इस कदम का हम स्वागत करते हैं। यह जनता की ग्रौर ग्राम लोगों एक मांग रही है। सामाजिक सुरक्षा के लिए बढ़ई, लहार को 3,000 रुपये देने की व्यवस्था का हम स्वागत करते हैं । कछ उद्योगों को डी-लासेंसिंग के श्रन्तर्गत लिया जाना, इसका भी हम स्वागत करते हैं । कंपलसरी डिपोजिट स्कीम की समाप्ति, जिसका हमने अपने चुनाध-घोषणापत्र में उल्लेख किया था, उसका भी स्वागत करते हैं। राज्यों के लिए नए परिप्रेक्ष में जो 39 प्रति-शत प्लान ग्राउटले बढ़ाया गया इसका भी हम स्वागत करते रिटेचमेंट की राशि 25,000 रुपये से

बढ़ाकर 50,000 की गई है, इसका भी हम स्वागत करते हैं विकिंग क्लास की तरफ से । बोनस की दर 750 बढ़ाकर 1600 रुपये कर देना, यह सरकार का निर्णय मजदूरों के हित में अच्छा कदम है और ग्रेच्युटी की सीमा 35,000 रुपये से बढ़ाकर 50,000 रुपये कर देना, इनका भी हम स्वागत करते हैं।

श्रादरणीय उपसभापति महोदय. हमारे वित्त मंत्री जी भी यहां मौजद हैं, उनके दिल में इस देश को एक शिवतशाली राष्ट्र बनाने का सपना है ग्रौर हमारे देश के प्रधानमंत्री जी ने भारत को शवितशाली बनाने के लिए. राष्ट्र को इक्कीसवीं शताब्दी में ले जाने के लिए एक दृढ़ निश्चय किया है। भारत की करोडों-करोड जनता उनके इस कदम का स्वागत् करती है । लेकिन देश के विकास ग्रौर राष्ट्र के विकास के लिए जो ऐसी मान्यताएं। हैं, उसके संबंध में भी हमारे वित्त मंत्री जी को विचार करना होगा । क्या कारण है वित्त मंत्री जी, कि इस साल वेलफेयर स्राफ शेड्यूल्ड-कास्टस का घन 71 करोड़ से घटाकर 42 करोड़ कर दिया है ? क्या कारण हैं कि हाऊसिंग का बजट 84 करोड़ रुपये से घटाकर 30 करोड़ रुपय कर दिया गया दिया गया है ? एन श्रार भी का बजट 236 करोड़ रुपये जो पिछले साल था, उसको घटाकर 230 करोड़ कर दिया गया तथा खादी ग्रामोद्योग का पिछले साल 134 करोड़ रुपया था, उसे घटाकर 115 करोड रुपये कर दिया गया है, सैल्फ एंपलायमेंट स्कीम का जो पिछले बजट 149 करोड रुपये था, उसको श्रव 62 करोड़ क्यों किया गया है ? डेजर्ट डवलपमेंट के लिए पिछले साल 10 करोड रुपये की व्यवस्था उसको अब 8 करोड़ रूपए क्यों नेशनल रूरल एंपलायमेंट प्रोग्राम में पिछले साल के 236 करोड़ रुपये की व्यवस्था

उसको भ्रब 235 करोड़ कर दिया गया है, क्यों ? रूरल लेंडलेस गारंटी एंपलायमेंट स्कीम में भी घटाकर हाक 465 करोड़ कर दिया गया है, क्यों ी स्टील ग्रायरन में पिछलें साल १८० करोड रुपये की बन्धस्था थी, उस घटा कर इस साल 693 करोड़ रुपए क्यों किया गया ह ? फटिलाजर के लिए जो पिछले साल इतनी बडी धनराशि की व्यवस्था ' थी उसे भी ऋापने घटाया है।

उपसभापति महोदया, किसान हूं ग्रौर गांव का रहने वाला हूं ग्रौर गांव में रहने के नाते मुझे इसे बजट से गांव की ग्रर्थव्यवस्था पर क्या असर पड़ेगा, इस संबंध में आपसे निवेदन करना है । स्रादरणीय वित्त मंत्री जी, स्राप उत्तरप्रदेश के भी मुख्य मंत्री रहे हैं, देश के उद्योग मंत्री ग्रौर कामर्स मिनिस्टर भी रहे हैं ग्रौर ग्राज ग्राप वित्तमंत्री हैं, हमारे इस सदन के नेता भी ह । मैं ग्रापसे निवेदन करना चाहता हूं कि हिन्दुस्तान क़ी ग्राजादी की लड़ाई के हमारे उद्देश्य थे, जिस ग्राजादी की लड़ाई के दौरान हमारे देश के स्व-तंत्रता संग्राम सेनानियों ने श्राजाद हिन्दुस्तान का एक नक्शा देखा करांची कांग्रेस का प्रस्ताव, जो हमने 1931 में दूरदृष्टि की महेनजर रखते हुए रखा था हमारा हिन्दुस्तान कैसा होगा ? उसका हमने जो एक नक्शा बनाया थाजो फिर 1938 में जवाहर लाल नेहरू जी की ग्रध्यक्षता में नेशनल प्ला-निंग कमेटी बनी थी । फिर 1950 में हिन्दूस्तान में विकास के लिए ग्रपना डेमोक्रेटिक कंस्टीट्यूशन बनाया,. वही प्लानिग कमीशन भी बनाया। हमारा उद्देश्य था कि डेमोकेसी के माध्यम से सोशलिजम ग्रीर सोशिलिजम के माध्यम से डेमोकेसी हम हिन्दुस्तान में प्राप्त करेंगे । यह हमारे डारेक्टिव प्रिसिपल्स भी कंस्टीट्यूशनमें रखे गए थे। तो मैं श्रापसे निवेदन करना चाहता कि उस प्लानिंग ग्रौर उस डेमोक्रेसी को मद्देनजर रखते हुए 1954 में

हमने स्रवाडी कांग्रेस में रों शिविस्ट सोसायटी का स्ट्रवचर ग्राफ संकटक जवाहर लाल नेहरु की ग्रध्यक्षता में लिया था।

1962 में भुवनेश्वर कांग्रेस में कामराज की भ्रध्यक्षता में सहकारिता समाज की श्राधारशिला होंगी को मान कर हमने समाजवादी समाज का निर्माण करने का सपना देखा था। 1969 में श्री निजिलिंगपा जी ग्रादरणीय श्रीमती इंदिरा गांधी के बीच इसी बात को लेकर मंघर्ष हुआ था कि प्राइवेट सैक्टर कमांडिंग हाइट श्राफ दि इकानोमी होगा या पवलिक सैक्टर कमांडिंग हाइट स्राफ दि इकोनीशी होगा । इसी सवाल की लेकर 69 में कांग्रेस टूट गई। इसी लिए श्रीमती इंदिरा गांधी ने बेंकों का राष्ट्रीयकरण किया ताकि हिन्दूस्तान करोडीं सर्व-हारा लोगों के लिए बेंकों के दरवाजे खले इसी लिए श्रीमती इंदिरा गांधी ने राजा रजवाडों के प्रिवीपर्स को समा<sup>प्</sup>त किया । उसी लिए 76 में हमने हिन्द्स्तान के संविधान में संशोधन किया । पहले था India wil, be a Democratic

हिन्द्स्तान एक गणराज्य होगा, 76 में 42 वां अमेंडमेंट कर दिया गया श्रीमती इंदिया की ग्रध्यक्षता में ग्रौर यह तय किया गया कि India will be a Democratic. Socialist, Secu. lar Republic. हम पालियामेंट के सदस्य इसकी शपथ खातें है कि समाजवाद की स्थापना के लिए जान की बाजी लगा देंगे मंद्रिमंडल का हर सदस्य संविधान की शपथ खाता है ग्रीर देश के प्रधान मंत्री के पहले दिन कहा यां ने पत्रग्रहण I affirm my faith in planning and socialism. म्रादरणीय वित्त मंत्री जी <mark>म्राप योग्यतम</mark> व्यक्ति है ग्रौर ग्रापके दिल ने हमारे देश को ग्रागे बढ़ाने की बढ़ी भारी तमन्ना है ? हमारे ने ा राजीव जी भी देश को . श्रागे ले चलाना चहाते है। लेकिन फिर भी ग्रापने जो एक्सपेरीमेंट किया है कि 20 करोड़ का एम0 ग्रार0 टी पी0 का जो रेजिस्ट्वशन था उसको 40 करोड कर दिया

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हिन्दस्तान के पुंजीपंति वर्ग ने 50 करोड से ज्यादा की उम्मीद नहीं की थी, लेकिन ग्रापने ग्रपनी कलम से उसको 100 करोड कर दिया । मैं पूछना चाहता हूं कि स्रापने ऐसा कदम क्यों उठाया ? एम 0 श्रार 0 टी पी0 के लेवल को 100 करोड किया गया जब कि हिन्दुस्तांन की 35 करोड जनता गरीबी की रेखा से नीचे रहती है। हमारे डाइरेक्टिव प्रिसिपल ग्राफ कार-में है कि हम ऐसा कानन टीटयशन बनायेंगे कि मुट्ठी भर लोगों के हाथ में कन्सेन्ट्रेशन प्राफ वेल्थ नहीं हो पौयेगा

श्री विश्व नाथ प्रताप सिंहः माननीय सदस्यों मैं एक सूचना देना चाहता हूं। एम 0 स्रार १ ई० पी 0 स्रीर स्नामीण क्षेत्रों के कार्यक्रमों में कुछ कमी की ग्रोर ग्राप ने ध्यान दिलाया है। कुछ राज्यों चुनाव चल रहें थे। उनके प्लान ग्राउटले तय न हो पाये थे। इन योजनात्रों में 50 प्रतिशत राज्यों को देना होता है 50 प्रतिश केन्द्रीय सरकार देती है, चुंकि यह निर्णय नहीं हो पाये थे इसलिए जो की धनराशि है उसको नही दिखाया जा सका मैं स्राप को स्राप्तरत करताह कि जहां तक गरीबी को . करने के कार्युक्रम है गरीब तक पहुँचने के कार्यक्रम है उनमें कोई कमी होगी। इसके लिए जो भी उचित धन राशि होतो रखी जायेगी ।

श्री कल्पनाथ राय: मैं स्रापकी भावनास्रों से सहमत हूं मगर भावनास्रों से गरीबी नहीं हटेगी।

श्री विश्वन य प्रताप सिंह : भावनाएं नहीं, धनराशी दी जायेंगी।

श्री कल्पनाय राय: मैं स्राप से कहना चाहता हूं कि स्रापके इरादे बिलकुल ठीक है, लेकिन इस का क्या जस्टी फिकेशन है हिन्दुस्तान के चन्द पूजीपतियों पर जो पहले 20 करोड़ की सीना थी उस को 100 करोड़ कर दिया गया। क्यों ऐसा हुआ ? क्यों कन्सेन्ट्रेशन श्राफ बेल्थ चन्द पूजी पतियों के हाथ में हो।

SHRI V. GOPALSAMY: It is a bonus for monopoly houses.

श्री कल्पनाथ राथ : डिस्टर्ब मत करिए SHRI V. GOPALSAMY: I am supporting you.

श्री कत्यन थ राय: हमको ग्रगर इस सम्बन्ध में कुछ शंकाए है तो उनको पूछने का ग्रधिकार है। हम ग्रपना बोट सरकार को देंगे, हम सरकार के साथ है लेकिन ग्रादर-नोय वित्त मंत्री जी से पूछते है कि हमने क्यों ऐसा कदम उठाया।

श्री विश्व नाथ प्रताप सिंह : उसका जवाब देंगे ।

**श्रीकत्पन (७ राध:** ग्रापने जो 20 करोड का रस्ट्रिक्शन बढ़ाकर 100 करोड कर दिया गया है क्या इस से जन्सेन्ट्रेशन श्राफ वेल्थ चन्द मुठ्ठी भर्र पूजीपतियों हाथ में होगा या नहीं। ग्राप खद कहते हैं, हिन्दस्तान की सरकार का ग्रांकड़ा कहता है कि 40 परसेंट जनता गरीबी की रेखा के नीचे है । तो गरीबी की रेखा से नीचे रहने हिन्द्स्तान के 30, 35 करोड़ लोगों को ऊंचा उठाने के लिए हम ने इस बजट में क्या कदम उठाये हैं, मैं इस बात की जानकारी चाहता हूं। श्रीर मैं चाहता हं कि यह रुपया कम से कम श्राप एन 0 अर्ि ई0 पी0 और लैंड लैस रूरल गारंटी स्कीम, इंटीग्रेटेड रुरल डवलपमेंट ग्रादि के लिए खर्च करें ग्रीर इस बजट में कम से कम पिछले बजटका दस गुना रुपया इन कामों के लिए रखा जाय। इसकी व्यवस्था होनी चाहिए। तब मैं समझ्गा कि स्राप गरीबों के लिए कुछ करना चाहते है।

सभापति: भ्रव ग्राप लांच के बाट बोलियेगा।

The House stands adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-one minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock, The Vice-Chairman (Shrimati Kanak Mukherjee) in the Chair.

श्री कल्पन (थ राय: ग्रादरणीय उप-सभाध्यक्ष महोदय, मैं वित्त मंत्री जी से निवेदन कर रहा हूं कि ग्राप्रिकल्चरल फाइनैंशल इंस्टोट्यूशन का रूपया इस बजट में 297 करोड़ से घटाकर 155 करोड़ कर दिया गया है। मैं उन से निवेदन करना चाहता हूं कि **श्राग्रेक**ल्चर भ्राग्रिकल्चरल फाइनैशल इंस्टीट्युशन के लिए काफी पैसे की व्यवस्था करें क्योंकि ये देश के विकास के लिए स्रावश्यक हैं ।

म्रादरणीय उपसभाध्यक्ष महोदया, इस देश में इस बात की बड़ी चर्चा छिड़ी हुई है कि पब्लिक सैक्टर लास में चलता है ग्रौर प्राइवेट सैक्टर प्राफिट में चलता है। लेकिन जवाहरलाल नेहरु ने पब्लिक सैक्टर के बारे में कहा था--

Public sector is not meant to make Public sector is meant build up the infra-structure in order to make India strong and powerful.

श्रगर पब्लिक सैक्टर को हिन्दुस्तान में मजबूत न किया होता तो हिन्दुस्तान ग्राज दुनिया का इंडस्ट्रियल पावर नहीं होता ग्रौर ग्रगर हिन्दुम्तान में पब्लिक सैक्टर को मजबूत नहीं किया गया होता हिन्द्स्तान में कृषि क्रान्ति ग्रीन रेवल्शन नहीं स्नाता। स्नगर पब्लिक सैक्टर मजबूत नहीं किया गया होता तो हिन्द्स्तान ऐटामिक देश नहीं बनता। स्रगर पब्लिक सैक्टर मजब्तं नहीं होता तो हिन्दुस्तान स्पैस पावर नहीं बनता। इसलिए मैं निवेदन करना चाहता हूं कि वित्त मंत्री जी से कि ये बड़े जो बड़े पूंजीपति मौनोपली हाउसेज हैं, ग्रखबार हैं, पालकीवाला जैसे लोग हैं ये मुट्ठी भर 4 करोड़ लोग हिन्दुस्तान की जनता को नहीं समझते हैं। जवाहर-लाल नेहरु ने हिन्दुस्तान की बुनियाद डाली थी ग्रग्निकल्चरल रेवलूशन के लिए, हिन्द्स्तान के इंडस्ट्रीयल रेवेल्शन के लिए। इसलिए मैं ग्राप से निवेदन करना चाहता हूं कि ग्राप जैसे वित्त मंत्री जी जब हए हैं 'तो मुझे विश्वास है स्राप जैसे वित्त मंत्री होने के बाद हिन्दुस्तान में ब्लैकमनी खत्म होगी और श्राप कड़े कदम उठायेंगे जिसके कारण हिन्दुस्तान की दौलत में इजाफा होगा। मुझे विश्वनाथ प्रताप सिंह

जी में पूरा विश्वास है, वह नये वित्त मंत्री है, ईमानदार वित्त मंत्री है इसलिए किसी में हिम्मत नहीं है कि काले धन की कोई चोरी करे या जो तिकडमवाजी कर के पैरलल इकोनीमी का देश में निर्माण कर रहे हैं, वह ग्रब ग्रागे जारी रख सके। लेकिन पब्लिक सैक्टर की इकोनोमी को यह मजबत करेंगे--कमांडिंग हाईट ग्राफ इकोनोमी-श्राजादी की के दौरान हमारे फीडम फाइटर ने जिसकी की बुनियाद रखी थी, जिस पब्लिक सैक्टर की इंकोनोमी को जवाहरलाल नेहरू ने अपने खन पसीने से अन्दरूनी और वाहरी दवाव के वाबजुद जिसको मजबूत किया था, जिस पब्लिक सैक्टर की इकोनोमी को ग्रपने खून से मजबूत किया, श्रीमती इन्दिरा गांधों ने उसी पिन्लिक सैक्टर की इकोनोमी को मजबूत रखा ग्रौर हमारे देश में हमारे नेता श्री राजीव गांधी के नेतृत्व में वह पब्लिक सैक्टर ग्रौर मजबूत होगा। मुझे विश्वास है वित्त मंत्री जी के मजबत इरादों के साथ पब्लिक सैक्टर श्रौर मजबूत होगा श्रौर हमारे मुल्क में जन हित में कदम उठाये जायेंगे। मैं वित्त मंत्री जी से निवेदन करना चाहता हं कि जो स्रापने कैरोसीन पर टैक्स बढाया है है...

श्री विश्वनाथ प्रताप सिह: मैंने कम कर दिया है।

श्री कल्हनाथ राय: मैं निवेदन करना चाहता हुं हिन्दस्तान के सात लाख गांव के लिए स्रापने कैरोसीन पर टैक्स कुछ .कम किया है–मैं बताना चाहता हूं कांग्रेस पार्टी इज फार दी मासेज, श्रीमती इन्दिरा गांधी वाज फार दी मासेज। जवाहरलाल नेहरू वाज फार द मासेज नाट फार द क्लासेज । हिन्दुस्तान की करोड़ों करोड़ जनता, सात लाख गांव की जनता भ्राज भी मिटटी का तेल जलाती है। मैं निवेदन करना चाहता हूं कि मिट्टी का तेल ग्राप पूर्ण रूप से, एक भी पैसा टैक्स न लगा कर, टैक्सफी कर दिया जाना चाहिए। (क्यवधान) ग्राप मुझे बोलने दीजिए। मैं ग्रपने विरोधी पार्टी के लोगीं से कहना चाहता हूं कि ग्रापने तीन

[ RAJYA SABHA ]

# [श्री करूपनाथ राय]

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के शासन के दौरान पब्लिक सैक्टर कमजोर हुआ। पब्लिक सैक्टर को 74 करोड़ रुपये का घाटा जनता पार्टी के तीन वर्ष के जमाने में उठाना पड़ा। यह क्यों हुन्रा क्योंकि वह खुद पब्लिक सैक्टर के दुश्मन थे। क्यों हुआ, कुक्योंकि वह खुद पब्लिक सैक्टर की इकोनोमी को नष्ट करना चाहते थे। ग्राप में से बहुत लोग उसके समर्थक हैं। श्रीमती इन्दिरा गांधी जब भासन में ब्राई तो पब्लिक सैक्टर में 1982-83 में 614 करोड़ रुपये का मुनाफा हुआ। 1983-84 में भी 246 करोड़ का मुनाफा हुग्रा। इसके साथ हमारे 21 लाख एम्पलाई उस में लगे हुए हैं। चार हजार करोड़ रुपये उन्हें तनख्वाह मिलती है। पर-एम्पलाई 21,675 रुपये सालाना मिलती है ताकि वह अच्छी जिन्दगी जी सके। पब्लिक सैक्टर हमारी बुनियादी नीति है। इसी नीति पर जवाहर लाल नेहरू कु हिन्दुस्तान का निर्माण किया और भ्राज हिन्दुस्तान दुनिया का एक स्पैस पावर भ्राटोमिक पावर बना एक स्पैस पावर भ्राष्टोमिक पावर बना हुआ है। आज प्जीपति लोग मोनो-पलिज हाउससेज, कैपटेलिस्ट बलासेज के लोग उसकी प्रशंसा कर रहे हैं। म्राज के 'टाइम्स ग्राफ इंडिया'' में फंट पेज पर मैंने पढ़ा है जिस में हिन्दुस्तान के पूंजी-पतियों ने प्रशंसा की। हिन्दुस्तान के प्जीपति हमेशा प्रशंसा करेंगे उस कदम की जिस कदम से पूंजीपतियों को लाभ होगा या मोनोपलीज हाउसेज को लाभ होगा।

श्री ग्रश्विनी कमार (बिहार) : हिन्द-स्तान टाइम्स क्यों भूल गए?

श्री कल्हनाथ राय: मै विश्वनाथ प्रताप सिंह जी से कहना चाहता हूं कि श्राप उत्तर प्रदेश के मुख्य मंत्री रह चुके हैं। स्रापके जमाने में चीनी के दाम गिर गए थे । जनता सरकार के दौरान चीनी 10 रुपये किलो भी नहीं मिल रही थी। ग्राप मुख्य मंत्री थे तो ग्रापने 22 रुपये क्विंटल गन्ने का दाम निर्धारित किया । भ्रापको याद होगा कि से लेकर 83 तक हिन्दुस्तान के किसानों

ने 84 लाख टन गन्ना पैदा किया ग्रीर हिन्दुस्तान चीनी के मामले में ऋत्मनिर्भर हो गया । मैं स्रापसे निवेदन करना चाहता हं कि इस बजट में किसानों को मजबत करने के लिये, गांवों को मजबूत करने के लिये, एन स्रार ई पी की स्रीर पैसा देने के लिए, रुस्ल इम्पलायमेंट गारण्टी स्कीम को ग्रौर पैसा देने के लिए, यहां से सीधा गांव से रिण्ता जोड़ने के लिए जितना पैसा म्रावंटित किया है उसका दस गुना ग्रापको देना चाहिए । किसान का बेटा हल चलाता है, किसान का बैटा सीमाओं पर खडे हों कर, ग्रपना खन बहा कर सीमात्रों की रक्षा करता है। किसानों के बेटे हल चलाते हैं, खलियानों में काम करते हैं और देश की सीमाओं पर लडकर हमारे देश की सीमाग्रों की रक्षा करते हैं । मैं पूछना चाहता हूं कि क्या मोनो-पोली हाउसेज के बेटे सीमाछों पर खडे होकर देश की सीमाश्रों पर की रक्षा करते हैं ? क्या हिन्दुस्तान में प्राइवेट सैक्टर के बेटे हिन्दुस्तान की सीमाग्रों की रक्षा करते हैं ? मैं यह कहना चाहता हूं कि किसान का बैटा ही खेत ग्रौर खलिहानों में काम करता है ग्रीर देश की रक्षा भी करता है। वह खेतों में हल चलाता है, ग्रन्न का उत्पादन बढ़ाता है श्रीर देश की सीमास्रों की रक्षा करता है । सातवीं पंचवर्षीय योजना में इस बात का प्रयास किया जाएगा कि हमारी बिजली का उत्पादन बढ़े । छठी पंचवर्षीय योजना में 14 हजार मेघावाट बिजली का उत्पादन बढ़ा है । छठी पच-वर्षीय योजना में हमने 30 मिलियन टन का उत्पादन किया जिसके माध्यम से हिन्द्स्तान की श्रथ-व्यवस्था की मजबत किया गया । हम सातवीं पंचवर्षीय योजना में अपने कदम आगे बढ़ाते जा रहे हैं सातवीं पंचवर्षीय यीजना में हमने ग्रपना लक्ष्य फुड, प्रोडण्क्टीविटी ग्रौर ग्रनइम्प्लोय-मेंट रखा है। स्राज इस बजट के माध्यम से मैं यह निवेदन करना चाहता हूं कि स्रापने सीमेंट का दाम बढ़ा दिया । गांव की ग्राज हालत क्या है, यह ग्रापसे छिपा हग्रा नहीं है । ग्राप भी गांव के रहने वाले हैं। किसान को ग्रपनी छत भी ठीक करनी हो तो उसको पांच बोरे सीमेंट के चाहिए। म्रब सीमेंट के दाम बढ़ जाने के कारण

देने पडेगें । उसकी ज्यादा दाम ग्रापने स्टील के दाम भी बढ़ा दिये हैं। ग्रापने खेती में काम ग्राने वाली चीजों के दाम भी बढ़ा दिये हैं । ट्रेक्टर के दाम बढ़ गये हैं, पावर के दाम बढ़ गये हैं। किसान को अगर खुरपा, खुरपी, कुदाल या फावडा खरीदना होगा तो उसको ज्यादा दाम देने पड़ेंगे । उसे श्रपनी बेटी की शादी करती हो तो उसको वनस्पति घी के ज्यादा दाम देने पहेंगे । उसको कपड़े के दाम ज्यादा देने पड़ेंगे । पैट्रोल के दाम बढ़ जाने के कारण किसानों के लिए हर चीज महंगी हो जाएगी । ऐसी स्थिति में हिन्दस्तान के सात लाख गांवों में रहने वाले किसानों को हर चीज के लिए बढ़े दाम देने पड़ेंगे । हिन्दुस्तान के किसानों को प्रोडक्टोविटी का लक्ष्य पूरा करना है, उनको फुड का उत्पादन बढ़ाना है और ग्रापको इस देश से ग्रनइम्पलायमेंट को हटाना है । ये तीन काम तभी पूरी होंगे जब ग्राप एन० ग्रार्0 ई० पी०, इंटेग्रेटड रूरल डेवलपमेंट प्रोग्राम और लैण्डलैस लेबरर्भ गारन्टी स्कीम को यद्ध स्तर पर वैसा ब्रावंटित करें। इसके लिए ब्राप यहाँ से डायरेक्ट मोनिटरिंग की स्कीम रखें। मैं जानता हूं, स्राप उत्तर प्रदेश के मुख्य मली रह चुके हैं। स्रापने तीन हजार रुखे भैस खरीबने के लिए किसानों की अहण देने की योजना बनाई है, लेकिन आप जानते हैं कि ब्लाक स्तर पर हरिजनों, निरिजनो ब्रौर ग्रादिवासियों को एक हजार रुगए भी यहां नहीं मिलपाते हैं। आएने इन योजनाम्रों के माध्यम से गरीब जनता के दिल में आशा की चित्यारी लगा दी है। इस देश की गरीव जनता के दिल में उस **देश की नेता श्री राजीव गांधी** के प्रति भावना वैदा हो गई है। देश की करोड़ी जनता नये प्रधान मंत्री से अपेक्षा करती है कि उनके माध्यम से भारत खुशहाल देश होगा । हमारे देश के किसान अपनी खेती का उत्पादन बढ़ाकर 151 मिलियन टन से बहाकर 200 मिलियन टन करना चाहते हैं। ग्रापने एग्रीकल्चरल प्राइस कमीशन बना रखा है। हमारे देश के प्रधान मंत्री जी ने चुनावों के समय सभाग्रों में यह कहा था कि एग्रीकल्चरल इनप्टस के

दाम नहीं बढ़ने दिये जाएंगे । मैं पूछना चाहता हूं कि क्या ट्रैक्टर के दाम नहीं बढ़े हैं ?

श्री विश्वनाय प्रताप सिंह : ट्रैक्टर पर एक्साइज इ्यूटी हटा दी गई है, सारे एग्रीकल्चरल एक्बीपमेंट पर ए क्साइज इ्यूटी हटा दी गई है।

श्री कल्पनःथ रायः हमारे देश के किसानों को राहत पहुंचाने के लिए यह जरूरी है कि किसानों के इम्प्लीमेटस पर एक्साइज ड्यूटी हटाई जानी चाहिए।

श्री विश्वनाथ प्रताप सिंह : सब पर हटा दी गई है, इसकी कल ही घोषणा हो चुकी है ।

श्री कल्पनाथ राध : श्रीमान, यह वात कई बार कही जा चकी है कि एग्रीकल्चरल प्राइस कमीशन किसानों के हित में काम नहीं करता है। श्रापके किसानों के लिए एग्रीकल्चरस कोस्ट एण्ड प्राइस कमीशन बनाने की बात कही थी श्रौर श्री राजीव गांधी जी ने कहा था कि किसानों को उनके उत्पादन का उचित मृत्य मिले, इसलिए, एग्रीकल्चरल कोस्ट्र एण्ड प्राइस कमीशन बनेगा । अब आपने इस प्रकार का कमीशन बना दिया है यह बहुत सराहर्नाय कदम् है । लेकिन मैं यह कहना चाहता हूं कि सन् 1980 में 10 रु० रोहें का दोंग वढ़ा, फिर सन 1981 में, 1982 में और 1983 और 1984 में गेहं का दाम बढ़ता रहा । हर साल 5 रुष्टे उन्हीदल दाम बढ़ जाते हैं। हिन्दुस्तान के किसानों के लिए, हिन्द्स्तान के खेतों में काम करने. वाले किसानों के लिए. मजदूरों के लिए यह बहुत जरूरी है कि उनकी स्थिति को मद्देनजर रखते हुए सरकार की किसानों को उनकी उपज का उचित मृत्य देना चाहिए और ऐसी, व्यवस्था करनी चाहिए जिससे उनकी ग्राथिक स्थिति में सुधार हो । यह भी कहना बाहता हं कि जब महात्मा गांधी जी से जवाहरलाल नेहरू जी मिलने गये तो उन्होंने कहा कि मझे देश के लिये काम करता है। श्री कल्पनाथ राय ]

देश, के प्रधान मंत्री की हैसियत से मुल्क की राजनीति को चलाना है तो देश के लिए जब भी कोई नीति निर्धारित करो तो हिन्दस्तान के पुग्ररस्ट ग्राफ दि पुग्रर को सामने रखकर, हिन्दुस्तान के दरिद्र-नारायण को शक्ल को ग्रंपने सामने रखकर ग्रगर नीति निर्धारित करोगे तो ग्रपनी नीतियों में हमेशा सफल रहोगे। ऐसा गांधी जी ने जवाहरलाल नेहरु जी से कहा था। मैं माननीय बित्त मंत्र जी, ग्रपने ईमानदार शौर सच्चे वित्त मंत्री जी से निवेदन करना चाहता हं कि कल बजट पर भाषण करते समय हिन्दुस्तान के 7 लाख गांवों के करोड़ों किसानों, हल चलाने वाले करोड़ों करोड़ खेतिहर मजदूर ग्रौर उनके जीवन को ग्रपने सामने रखकर जबाव देंगे। इन शब्दों के साथ मैं बजट का स्वागत करता हूं समर्थन करता हूं। धन्यवाद ।

श्री हक्मदेव नारायण यादव (बिहार): उपसभाध्यक्ष महोदया, श्रभी सदन में बजट पर चर्चा चल रही है। हमारे भाई कल्पनाथ राय जी सरकार की स्रोर से बोल रहे थे । उपसभाध्यक्ष महोदया, 576926 गांवों में रहने वाले लोगों ग्रौर हिन्द्स्तान की ग्राबादी के जितने लोग हैं देश का कुल गेहं स्रगर उनको समानरुप से बांटा जाय तो प्रति दिन 125 चावल, 128 ग्राम दाल, 40 ग्राम चीनी भ्प्रति दिन 20 ग्राम, खाद्य तेल 11 ग्राम कपडा प्रति वर्ष 11 मीटर श्रौर 86 ग्राम पड़ता है। जिस हिन्दुस्तान में प्रति दिन खाना देने वाली सरकार हिन्द्स्तान के प्रति व्यक्ति को सौ ग्राम चावल ग्रौर सवा ग्राम सौ ग्राम गेहं 40 ग्राम दाल, 11 ग्राम खाद्य तेल ग्रौर 20 ग्राम चीनी देने वाली हो ग्रौर वह सरकार बजट पेश करे ग्रौर उनकी तरफ से बोलने वाले लोग कहें कि चीनी के उत्पादन में हमारा देश ग्रात्मनिर्भर हो गया है तो न सरकार को कुछ पता है ग्रौर न ही उनके सदस्यों को कुछ पता है। नारा लगाने से किसी देश की गरीबी नहीं मिटा करती, है। अगर नारा लगाने से किसी देश की गरीबी मिट सकती तो

हिन्दुस्तान में कभी की गरीबी मिट गई गई होती। यह ग्रलग बात है कि नारा लगाने से ग्रापको वाहवाही भवश्य मिल सकती है। हिन्दुस्तान में पंचसितारा संस्कृति का निर्माण जो ग्रापने किया ऊंचे घर में पैदा हुआ, जिसने गरीबी, को कभी जनजदीक से नहीं देखा है जिसने खेतों की मेंढ पर बैठकर पसीने से लथपथ देह लेकर ग्रलुग्रा, स्वनी, मेंटसोरानी, करहर, सामा,—कोदो, कोदो स्राप नाम भी नहीं जानते होंगे, जिनके परिवार के लोगों को यह खाना पडता होगा, 18 घंटे जिनके शरीर से पसीना गिरता हो लेकिन फिर भी जिनको भरपेट रोटी न मिलती हो, तन पर कपड़ा न हो, सोने के लिए मकान न हो, छप्पर पर घास न हो, हिन्दुम्तान में ब्रादमी को मरने के बाद कम से कम साढे तीन हाथ जमीन कब्र के लिए पा जाता है, लेकिन म्राज यहां के जिन्दा इंसान 100 में से 60 ब्रादमी ऐसे हैं जिनके पास सोने के लिए साढ़े तीन हाथ जमीन ग्रपनी झौपड़ी में नहीं मिल पाती है, ऐसे लोगों के लिए हिन्दुस्तान के वित्त मंत्री जी ग्रपना बजट पेश करते हैं। हां, श्रापको बजट पर वाहवाही क्यों नहीं मिलेगी।? बिरला, टाटा, डालिमया हिन्द्स्तान के ऐसे 75-80 परिवार जिन्होंने हिन्दुस्तान की लक्ष्मी को प्रपने घरों में कैंद कर के बंद रखा है, उनकी ग्राय को ग्रौर बढ़ोंने के लिए अगर आप 100 करोड़ रुपये की छट देंगे तो उस सौ करोड़ की छट में उनकी पंजी तो द्रोपदी की साडी जैसी है। चाहे विश्वनाथ प्रताप सिंह जी उसको कितना खींचते चले जायं लेकिन पंजीपति नंगे नहीं होंगे । द्रोपदी की दृशासन खीचता रहे लेकिन वह साड़ी बढती ही चली जाय। नारी बीच सारी है कि सारी बीच नारी है, नारी सारि है ग्रौर सारि की ही नारी है। कालाधन बिरला है कि बिरला के बीच में कालाधन है या कालेधन के बीच में बिरला है, ग्राप उसको कितना खींचेंगे, जितना छिलका उतारेंगे उसका छिलका उतरता जाएगा लेकिन गुदा ग्रापके हाथ नहीं लगेगा। हिन्द्स्तान में विरला, टाटा, जालिम्या-जैन, इन बड़े बड़े पुंजीपति घरानों के छिलके उतरते चले जायेंगे लेकिन इनका

गदा ग्राप पकड नहीं पायेंगे। क्योंकि हिन्दुस्तान की राजनैतिक गंगोब्री में गंदगी है। गंगा गंगोली से निकलती है। गंगोली से ग्रगर शुद्ध, निर्मल जल धारा प्रवाहित होती है तो बनारस में भी गंगा का पानी पवित्र होता है। लेकिन वित्त मंत्री जी, ग्रगर हमारी गंगोत्री से ही गंदगी निकलने लगे तो उसको बनारस में श्राप फिल्टर लगाकर गंगा के उस पानी को शद्ध नहीं कर सकते हैं। प्रशासन की गंगोबी भारत की संसद् है, प्रणासन की गंगोबी भारत की सरकार है। जब हमारी संसद ही ऋपवित्र है, सरकार भ्रपवित्र है, सरकार ग्रौर संसद् ही भ्रष्टाचार को संरक्षण देने वाली बन जायेंगी तो हिन्दुस्तान के ग्रन्दर भ्रष्टाचार ग्रौर कालेधन को मिटाने की बात करना स्वंप्न होगा। जैसाँ कि एक बुढ़ा ग्रादमी स्वप्न देखता है कि दुल्हन उसके साथ ग्राई है। लेकिन नींद खुलने पर पता चलता है कि न दूल्हन न बारात है। उसी तरह से हिन्दुस्तान में भ्रष्टाचार को मिटाने का श्राप स्वप्न देख रहे हो। कौन मिटा सकता है? जिसके पास दृढ़ इच्छा शक्ति हो, जिसके पास संकल्प हो, जिसके पास करने की क्षमता हो, जिसमें जोखिम उठाने का मादा हो, वही हिन्दूस्तान की ग्राथिक संरचना कर सकता है ग्रौर हिन्दुस्तान को सुधारने का काम कर सकता है। 5,7**6**,926 गांबों में बसने वाले लोगों के पास ग्राधे गांवों तक ग्रभी कच्ची सडक नहीं है: न्नाधे गांवों में पीने का विशद्ध पान<u>ी</u> की इन्तजाम नहीं है, बिजली का इन्तजाम नहीं है, ग्रभी ग्राप कह रहे थे कि उपकरण पर से हमने एक्साइज ड्यूटी हटा दी है। ठीक ही कह रहे हैं स्रापने तीन रूपये बढ़ा दिया श्रौर श्रब ढ़ाई रुपये घटा दिया, 40 पैसे बढ़ा दिया, पांच पैसे घटा दिया, यह तमाशा कुछ समक्ष में नहीं ग्रा रहा है । शैतान का काम है, Two step forward, two step backward, Two step backward, Two step forward. कदम ताल करते टुहो, भारत की ग्रथं-व्यवस्था एक दम पीछे, फिर एक कदम ग्रागे, जिसको मिलिटेरी में मारक्टाइम कहते हैं, इस में कदमताल करते रहो, खड़े खड़े पैर चलाते रहो न ग्रागे जाने हो, न पीछे

जाते हो, न कदम द्यारो जाता है और न कदम पीछे जाता । मैं नहीं कहता मैं तो कम पढ़ा लिखा हुं श्रौर गांव के साक्षारण कि सान का बेटा हूं । हिन्दुस्तान के समाजवादी नेता डा0 राम मनोहर लोहिया का मैं ग्राज भी ऋणी हूं जिन्होंने हमें खेतों की मेड से उठा कर संसद में पहुंचाया है जिसने हम लोगों को यहाँ तक पहुचाया है सिखाया है, बताया है.। कहता पढे लिखे कहते हैं कि भारत की ग्रर्थ व्यवस्था रुक गई है क्या उस में ग्राप गतिशीलता ,ला सकते हैं? हां जोड़ तोड़ ग्राप कर सकते हैं; किसी को घटा दिया, किसी को बढ़ा दिया, इधर से एक करोड़ उधर कर दिया, उधर से पांच करोड इधर कर दिया, श्राप यही कर सकते हैं। श्राप चैंपी लगा रहे हैं, जैसे फटे हुए कपड़े पर पैबन्द लगाया जाता है उसी तरह से ग्राप करते है। मैं यह कहं कि श्राप कुरुप चेहरे को सुन्दर बनाने के लिए ज्लास्टिक सर्जरी करते हैं लेकिन चेहरा सुन्दर नहीं हो सकता है। बढ़ापे में जितनी भी प्लास्टिक सर्जरी की जाए लेकिन जवानी वापिस नहीं श्रा सकती है। भारत की अर्थ नीति ग्राप परिवर्तन करना चाहते हैं तो हिम्मत के साथ ग्रागे ग्राइये। मैं ग्रधिक उदाहरण नहीं दूंगा । ग्राप भ्रष्टाचार की बात करते हैं । मैं किसानों की लुट के बारे में कहना चाहता हं। मेरे हाथ में भारत सरकार का एक ज्वाब है। कितना बड़ा ग्रन्याय है, किसानों को लूटा गया हैं बोरिंग में, पम्प मैंट की खरीद में किसानों को लुटा गया है। इसमें यह कहा गया है, सरकार ने मुझे यह उत्तर दिया है । प्रश्न संख्या 2072, दिनांक 9 दिसम्बर, 1983 जिसका उत्तर भेजा गया है 30 जनवरी, 1985 जिसमें सरकार ने साफ-साफ कहा है स्वीकार किया है कि मैंने जो ग्रारोप लगाया था वह सही है । मैंने पत्र लिख कर जांच की मांग की थी 20 ग्रक्तूबर 1983 को पत्न लिख कर यह ग्रारोप लगाया था कि बिहार में बैंकों के जरिये जो पम्प सेट लेते हैं उसमें 4500 का पम्प सैंट 5500-6500 में दिया जाता है, 9 गेज के बदले 11-13 गेज का पाइप दिया जाता है। मार्किट में खुले बाजार में इस पाइप का

श्री हर्मदेव नारायण यादव दाम है 11 रुपये फूट और बैंक के जरिंग जब लेते हैं तो 26 रुपये फुट के हिसाब से दिया जाता है और इसके साथ साथ 9 गेज के बदले 11-13 गेज का पाइप दिया जाता है । बोरिंग होती है डेढ़ सी फुट ग्रीर नापी होती है ढाई सो फुट, हरियन बोरिंग करता है नहीं है, पम्प सैट मिलता नहीं है लेकिन भूगतान कर दिया जाता है। सरकार के जरिय से इसकी जांच हुई है। मैं वित्त मंती से म्रामह करना चाहुंगा ग्रामीण विकास . मन्त्रालय, रूरल डवलपमेंट मिनिस्टी तै जांच करवाई है जिसमें यह स्वीकार किया है कि इसम पांच छ बिन्द्र है जो साबित हों गरे हैं। उसने स्वीकार किया है कि यह सही है कि 4500 रूपरें के बदले 5500 भीर 6500 हुन्य में पम्प सेंट दिया गया है। उसने यह कहा है कि यह सही है कि पाइप का दाम किसानों से ज्यादा लिया गया है। जान में यह कहा है कि यह सही है कि 9 गेज के बदले 11-13 गेज का पाइप दिया गया है । यह सही है कि गलत नापी हुई हैं। यह सही है कि गलत भुगतान किया गया है । यह भी सही है कि पेटेंट लोगों को श्रापपूर्तिकर्ता बना कर है वैकी के जरिय उनका भूगतान किया गया है। ्है। कहा है, यह सही है श्रीर इसकी जीव

"The Government of Bihar and. the Department of Banking are being requested to take action against the officials."

के लिए लिखा है कि--

क्या स्नाप बैंक के इतने स्रधिकारियों के खिलाफ कार्यवाही कर सकते है ? है किस् दारी का ढोल पीटने वाली सर मैं यह चुनौती देना चाहता ह नेशनल बेंक के चेथरमैन बालुजा 😘 👵 मेटिया के काम में दोशी पाए जान पर कान हटा सकते हैं, मैनेजिंग डायरेक्टर को **इंगलैंड में गिरपतार कर के जेल** भेज सकते ही रिजर्व बैंक जो देश का सबसे बड़ा बैंक है। मैंते संसद में कई बार आरोप लगामा है, इन्होंने जांच करावाई लेकिन रिज़र्व बैंक र श्व चोरी को छिपा दिया था । तेरा यह आरोप है कि रिजर्व बैंक में कर ह

लेका तीचे तक जितने ग्रधिकारी है सबने किसानों को लुटा है दो करोड़ रुपये नहीं बल्कि एक सी करोड़े रुपये पम्पसेट की खरीदगा के जरिय किसानों को लुटा गया है, किसानों का जन चुस लिया गया है।

अया क्राप पकड़ सकते है, क्राप जांच कराइरं। श्रापकी यह रिपोर्ट मेरे हाथ में है । बिहार के अंदर पकर्डिंग, सेंट्रल बैंक का हो, स्टेट बैंक का हो, भिम विकास बैंक या बंधक बैंक का हो, उन्होते ही ये सार गोलमाल किये हैं. एक नहीं हजारों लोश पकड़े जायेंगे । जो ग्रापका जिला. ग्रामीण विकास एजेंसी है, उसके जरिये ा गया है, इस ग्रारोप की जांच ल लुटा गया है कि, वे भी चोरी म शाणिब है । अगर आपमें हिम्मत है तो 10-20 ग्राफिसर्स को नहीं कहीं पकड़ 👓 ानाएंगे ? भाई कल्पनाथ जी बता रहे 🧓 अह सरकार ईमानदार है । विश्वनाथ प्रताप जी ग्राप ईमानदार है ग्रार ग्रापकी ईमानदारी, किसी व्यक्ति की ईमानदारी से कुछ नहीं होता है । नेता को मत देखी, भाई कल्पनाथ जी हम और ग्राप कहते रहे हैं कि नीति को देखों, राह को देखों, राही की मल देखो । स्रंगर रास्ता सच्चा है, राह इरस्त है, अच्छी है. समाजवाद वाली है, परिवरीन वाली है, हिंदुस्तान में गरीबी की रेखा के नीचे बसने वाले लोगों को ऊपर ा की है तो चाहे विश्वनाथ प्रपाप जी 🚁 📊 राजीव गांधी जी. वे परिवर्तन कर 👊 । लेकिन अगर रास्ता गलत हो ती

करणनाथ ग्रीर हकमदेव जैसे, डा॰ लोहिया िश**ञ्च भी गलत रास्ते पर** चलकर कमा परिवर्तन नहीं कर सकते हैं । स्नापका रास्ता गलत है । पुंजीवाद का रास्ता और ्या रास्ता, पूर्जापत्तियौं को संरक्षण ःसमय की घंटी) Ç- 954

अमसभाष्यका । श्रीयती कनक मुख्जी । : ं हो **ग**याः ।

क्षं हक्ष्मदेव सारायण यादव : मैं एक मिलट में दो शब्द कहकर ग्रपनी बात खत्म 🗝 दंगा । ग्राप नारा लगाने हो गरीबी हराति का और काम करते हो अमीर बढाने ' का जैसे सिमा मेंने गाने वाली गाती हैं "कहीं पे निगाहें कहीं पे निशाना" नजर तो कहीं है इशारा कहीं है, नारा किसी का लगाते हो और बढ़ाते किसी को हो।

े मैं ग्रंत में ग्रपनी बात समाप्त करते हए उपसेभाध्यक्ष महोदया कहंग्स कि ग्रगर हिंद्स्तान में परिवर्तन लाना है, समता समाजवाद की स्थापना करनी हैं, बेरोजगारों को रोजगार देना है तो आइये हम फिर ष्ट्रापके सामने ने केवल निर्गणवाद लेकिन सगुणवाद कहते हैं, हिदुस्तान की बेकारी मिटानी है तो गांधी लोहिया की अभिलामा ''एक व्यक्ति एक पेशा खेती नौकरी, और रोजगार, खेती नोकरी और व्यापार, एक ब्रादमी और एक राजगार । एक रोजगार हो । नोकरी, खेती, व्यापार तीनी में स एक रहने देंगे । तीनों में से एक एहेगा नहीं तो बाकी छीन लेंगे ग्रीर जिनके हाथ पे रोजगार नहीं है उसके दे देंगे । है हिम्सत नहीं कर सकिया। । सापका तो है कि जपर वालों को और अपर करो । समाज-बाद का पही तकाजा है कि सो से कन, ज हजार से ज्यादा समाजवाद का यही तकाजा न्यमतम और अधिकतम वेज को, हिस्तान े छाय की ग्रामदनी की एक ग्रीर ग्रंतर में बांब दो, हिंदुस्तान में परिवर्तन आरंगा । क्या आर कर सकते हो ? क्या झाप कर सकते हो ? नहीं कर सकते हो । (समग्रको घंडी) हिंदुस्तान के ग्रंसर शे बैरोजगार हैं, अशिक्षित बेरोजगार हैं क्या ग्राप उनकी काम दे सकते हैं ( नहीं दे सकते हैं। मैं अपनी बात खत्म करते हा इस सरकार पर सीधा ग्रारोप लगाता हूं कि मांग, प्रष्टाचार, विलासिता जातीयता की जननी इस सरकार से हिद्दस्तान में कोई परिवर्तन नहीं हो सबाता है। भले ही हम कमजोर हैं, हमारी अवाज की भले हैं। दबा दो लेकिन याद रखो जैसे दुर्योधन की सभा में जब द्रोपदी का चील्हरण किया जा रहा था ता दूर्योधन के एक छोटे भाई ने ब्रह्मी ग्रावाज वलंद की थी, उसकी ग्रावाज नही सुनी गयी लेकिन कुरू सत्ता का नाश होकर रहा उसी तरह से आपका भी नाम होगा. होगा, होगा ।

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Madam Vice-Chairman, I rise to land my wholehearted support to the Budget for the year 1985-86. It is a bold, pragmatic, innovative and growth oriented Budget presented by our hon. Finance Minister. It has the potential of stimulating and inviograting the economy of the nation. He has endeavoured to consolidate the gains of the past. He has also made an endeavour to give a thrust to the productivity which, in turn, will accelerate the growth €conomy of our country. He has given dynamic package of reliefs in the shape of concessions and incentives. I can safely say that it is the people's ludget. It is neither an elitist budget nor a poor man's budget; it is the reople's budget. I may be permitted to quote the words of our late beloved Prime Minister, Shrimati Indira Gandhi, which contain the philosophy and vision which have inspired brilliant Finance Minister, and quote those words; "No section of vast and diverse population should feel forgotten and their neglect our collective loss." We owe present economic structure, of our 3 P. M the intra-structure, nation to our leader who diligently worked very hard to build up this nation, although in between, for 2. years, the entire infrastructure was battered and blown to smithereens which was shuttered beyond recognition and her Government, after it took

over in 1980, saw to it that the trastructure was resorted. She made astounding efforts to put the Nation's economy back on the rails from 1980 onwards. It is this which our hon. F nance Minister seeks to consolidate most prudently and plan and prepare to take off for the Seventh Five-Year Plan. He has taken up this task of building up the edifice and the infrastructure for ensuring financial and monetary stability in consonance the spirit of the times, the public mood, the public expectations

Gov-The expectations from the ernment have been two-fold, firstly, tidying up of the tax structure

#### [Shrimati Usha Malhotra]

secondly, freeing the economy of whole series of non-functional restrictions, stifling the industrial growth. With the passage of time, certain corrective measures have to be taken by the Government and the policy has to be reoriented. We all know that the is an instrument of socio-Budget economic change. As was the need of the our, the hon. Minister has risen to the occasion and has couragedirection to fiscal ously given a new and monetary policies. The inspiring and dynamic leadership of our hon. Prime Minister Shri Rajiv Gandhi has given a new direction and dimension to our policies and programmes action, and here I quote his words: "We have to make India self-reliant in every sphere. We have to create a dynamic country that is equal to any country in the world." His vision is to see India forge ahead with a consciousness, not to miss the agricultural and industrial revolution and also not to lag behind in entering the electronics age. We should be aware that Budget-making is an exercise to accelerate the process of economic Some taxes were cumbergrowth. some, some non-existent and existed only on the statute books which were not being given any importance and they had to be done away with, and rightly so. The hon. Finance Minister saw to it that such taxes which have yielded no returns or which do not contribute towards building up of the economy, are done away with. The Budget makes a beginning in dismantling the plethora of controls from which the industry was suffering since long. It makes an attempt to bring down the capital costs and give impetus to growth-oriented industries, like the electronics. It takes care of the growth rate so that it does not slow down, and it has given a number of concession by way of reduction in import duties on so many items in the industrial sector. This Budget has rationalised the corporate tax strucfure. The special concessions to small, and medium sectors will surely go a long way in trying to exploit the in-

dustrial infrastructure as it exists in order to have maximum utilisation of the installed capacity. The decision to rise the MRTP level to Rs. 100 crores will give further spurt to the industrial development, resulting in speedy economic growth of the notion. The schemes, if implemented insurance properly, will be a boon to the farmers, who, earlier on, fell diffgetting loans, ident in in trying to invest in costly inputs because of the fear of natural calamities a farmer would now feel more confident because his crop loan will be covered insurance. I think, this will give him. more incentives to bring out a good This again, in turn, would harvest. lead to the green revolution which we all have been looking forward Now, it has been provided that twothirds of the insurance charges - will be subsidised, in the case of small and marginal farmers. There will an inbuilt insurance for the small and marginal armers, if not the rich farm-I would like my friends across the floor of the House to take a note of this. It was being reeled off from the other end that it takes care of the rich only. But let me point out that at all levels, it is the common man, it is the small and marginal farmers, it is the Government employee, who have been kept in view.

The Budget will be remembered for removing the hurdles from our life. Earlier on, we had to rush to the post office for paying our licence fee for T.V., radio and VCR. Now, this has gone and rightly so. The Finance Minister, when he appeared on television the other day said, 'Whenever you see television, you will be reminded of us'. I think, every house wife is grateful to him.

The ceiling in regard to bonus has been raised from Rs. 750 to Rs. 1600 and I am very grateful to him. I would make a request to him.

taining this limit at Rs. 1600 will be counter-productive and will cause serious discontent among the skilled and highly-skilled workers who contribute to the growth of industries. They have been left out. In all organised industries, more particularly in the public sector, the skilled highly skilled workers are responsiproductivity and growth. ble for There has to be a pat on their back. There has to be some incentives keep them going, which, I think, would pay rich dividends, as the public sector forms the core, the backbone, of our nation's economy.

The Compulsory Deposit Scheme, as had been promised by the Congress Party in its manifesto, has been discontinued, because, they felt strongly about it, the Government employees, and their view-point has been taken into consideration.

The workers in bankrupt companies will get top priority; it will be ensured that their dues are paid first; it will have priority over the rest.

A social security scheme is being introduced. I would like my friends across the floor of the House to make a note of it. This social security scheme is by no means a small thing. This shows how dear is the interest of workers to our leader. The Budget has been meticulously formulated keeping in mind the welfare of the common man, providing the industrial workers encouragement by way of bonus and retrenchment benefits.

I am grateful to the Finance Minister for reducing the price of kerosene and diesel. We have seen the news which appeared today. This is a very welcome step which has been taken by the Government. In this connection, on behalf of all housewives, I would like to go on record that increase in the cooking gas price, if it \* could be brought down if it could be cut down and made up somewhere else, the pinch may not be felt that much as it is being felt today them.

SHRI PARVATHANEN UPEN-DRA: They felt in the other House. I hope you will succeed here.

SHRIMATI USHA MALHOTRA: Well I can appeal to my most considerate and sympathetic Finance Minister who has heard us in the other House and over here also. I am sure I will be able to make a point and he will consider this and make collections from some other items, not tax the poor housewives.

In my opinion the deficit will not triger off inflationary trends. I remember in the 1979-30 budget we 40 per cent increase and the economy of the nation was able to absorb that over a period of time. We have the cushioning effect of a very good situation by way of foodgrains. They have been there with the Government. The stocks are there. In addition to that, the foreign reserves that have will also give us a lot of protection and the inflationary trends which have been contained so far will be contained even after these We all know that the rate of Dollar has gone up. The more we import the more we spend. The more we spend the more deficit we would be having and a prudent Finance Minister will see to it that he does not spend more than what is really required. . . (Time bell rings). Madam, I have not even made a point so far. Well, I am coming to something relating to my state as well. Kindly allow a little more time.

The duty on crude oil has been there. The increase was inevitable. We all have to bear in mind that the imports cost a lot and, therefore, there has to be judicious consumption of crude oil. There has to be a heavy cut in its consumption and think we will be able to do it if we build up the necessary atmosphere and environment to see that we not consume more than what we really need to do so.

In the recent days industrial and even agicultural growth has been

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mainly affected by lack of demand. In other words, demand has to be built up. A lot of money has to be pumped into the economy to see that it becomes a lever for the economic growth in our country and this has precisely been done in this budget.

Apart from this, with the rising industrial production and stability on the food front the economy should be able to absorb the deficit which irks many a mind across the floor and also the people who have not done the indepth study of the subject. Government should also take care of one more thing. It has laid a lot of on public sector. management would probably gives us what we really want. The profits have to commensurate with the vestments made. The targeted stalled capacities are not being acmie-The maxim of 'Right man, for the right job' should be adhered to desired results. Here would like to say that the planning decisions, the investment decisions and the budget decisions are all co-relat-They are co-terminus to plans that we formulate and this is orec has happened.

our a ance Manuster for coordinating the industrial colicy with the fiscal policy. With regard to public sector, there are certain constraints which are inevitable and which are desirable also, but there are certain constraints which lead to bureaucratic delays. The bureaucratic delays add to the production, escalation of the respect of certain projects who been taken in hand. The Minister, I hope, will take note of the fact that most of these projects are with different Ministries and should be coordination cell to see and monitor what happens to these projects and that they do not go beyond the stipulated time.

Now I would like to draw the attention of the hon. Finance Minister to one anomaly which exists in the payment of D.A. to the public sector employees and the formula which is being applied to Central Government employees. I would in all humility say that dearness affects both equally. Then why is the formula different? Just one point, Madam. Thank you very much. I am speaking for workers. I hope you will kindly allow me to make this point. I am speaking on your behalf. Madam, I would request the hon. Finance Minister to kindly look into the formula that rules both of them. I have led so many degardations in the past. What I feel is that this anomaly has to be done away ' With because this will lead to a lot of discontentment. A news item appeared yesterday that the talks in the Tripartite Committee which the Government has set up have failed. As a

It there would be nation-wide disententment. For this reason it should take not of that the formula very defective. Whereas they get Rs. 1.3 per cent of rise in the index, the Central Government employees probably get much more. Their demand is to raise it to Rs. 2 per point.

Now I come to the C.C.A. being drawn by the Central Government employees. Now in States like Himachal Pradesh or North-Eastern States, any. where, maybe even in Bengal, Madam, if there are certain criteria fixed for the payment of C.C.A. to the employees, why is it being given a stepireatment. It has been hang-

for the last so many years. They have also been able to meet the Ministers at differnt levels. I am happy that they were able to meet the hon. Minister, Mr. Gadgil. It was with regard to the P&T workers. They met him. He was kind enough to give - Beer tille hearing. The earlier ance Minister, Mr. Pranab Mukherjee. also gave a very patient hearing and something was to come out after a joint meeting. I hope the hon. Finance Minister will make a note of it and see that CCA which was to be determined on the basis of altitude is

given to them, because cities like the capital, Shimla and various tourist resorts are very costly where I think year-round you need warm clothing to keep yourself warm,

THE VICE-CHAIRMAN (SHRIMA-TI KANAK MUKHERJEE): conclude. You have already taken twenty minutes.

USHA MALHOTRA: SHRIMATI Just one point more. Madam, I would also like to draw the attention of our hon. Finance Minister that a lot of stress has been laid on removing the regional imbalances. Regional imbalances have to be removed if the country is to forge ahead as one united whole. And I think Himachal Pradesh which is considered to be a backward State, along with the North-Eastern States—I speak for all the backward States-should not be left out in planning. An airstrip was promised. This is the only State capital which is not linked by air to Delhi. How will I not speak about it here? This is only place where I can request, implore the hon. Finance Minister to kindly grant this. It is a strategically important State and it has been neglected. It has to be linked by air. There is no air service and as such the Central Government should pay heed to the demand that an airstrip has to be provided there. I think the Railway budget has swept away all the railway lines which were to come up there to connect us to different States and our only hope lies in the very considerate very sympathetic, very capable Finance Minister. Kindly go into it. Madam, last but not the least, our State of Himachal Pradesh is in the grip of a sèvere drought and I would request hon. Finance Minister kindly to make liberal sanctions for giving lief to the drought-stricken people from the burdens that they have.

I would like to congratulate my honourable colleague. Shri Darbara Singhji, who gave a very nice suggestiton for having an Indian Economic

Service. Frobably this what is quired. I do not, however, underrate the Indian Administrative Service. I would say they have done the best, but they are overburdened and the Indian Administrative Service should not be treated as Indian Amrit Dhara Service like a panacea to cure all the aches—the head-aches and stomach aches-of the nation. Generalists could man different posts but there are technocrates and other people scientific background. This is an age of specialization and, as such, it would be in the fitness of things to reconsider and re-orientate our policy with regard to this.

(General), 1985-86

In the end I would like to express my thanks to the hon. Finance Minister. He has given a lot of emphasis on growth, equity, social justice, selfreliance, improved efficiency and ductivity. He has laid a lot of emphasis on agricultural production to create employment and increase its potential. With the diminished inflow of finanassistance from abroad. I think it is a very prudent thing to be self reliant.

With these words, Madam, I thank you for giving me this much of time, and once again convey my heartiest congratulations to the honourable Finance Minister.

THE VICE-CHAIRMAN (SHRIMAT) KANAK MUKHERJEE): Shri K. K. Birla.. Not here... (Interruptions) Shir Rameshwar Thankur.

RAMESHWAR SHRI THAKUR (Bihar); Madam Vice-Chairman, the outset I would like to convey my heartiest congratulations to the nance Minister, Shri Vishwanath Pratap Singh, for his historic budget With the major structural 1985-86. changes contemplated, the budget en-Government's pragmatic compasses . and bold decisions. It initiates process of reform to meet the economic, social, political, legal and ethical needs of all sections of the community in the coming years. The

### [Shri Ramshwer Thakur]

thrust in the budget is meant to start an era of accelerated and self-sustained growth and development.

Madam, in essence the budget presents, in clear terms, the philosophy, the direction and the determination of the new Government to march the able and dynamic ahead under leadeship of the Prime Minister, Shri Rajiv Gandhi, to fulfil the aspirations of the people.

Economically the budget reflects sound fiscal policies coupled with accepted canons of taxation, incentives and the environment for growth, productivity, savings, investment and further development of infrastructure, science agriculture, industry, technology and social services.

Some of the examples in the budget provisions so far as the economic measures are concerned are the large investments in infrastructure. For instance, in power the investment will be of the order of Rs. 2,090 crores in 1985-86 in place of Rs. 1,446 crores in the previous year,

Similarly, the small sector celling of investment has been raised from Rs. 20 lakhs to Rs. 35 lakh, ancllaries has been raised from lakhs to Rs. 45 lakhs the M.R.T.P. limited has been raised from Rs. 20 crores to Rs. 100 crores. Many Members have criticised these figures. But they should appreciate the infiation rate which was in 1969 and what is there today; nearly 10 times it has increased. Therefore, the decision is bold and pragmatic. It should be accepted that way. There has been delicensing of certain industries, reduction in tax rates, for companies as well as individuals. The convertible debentures interest rate has raised from 13 1/2 to 15 per cent, and convertible preference shares would be allowed to be issued. There is the new policy on textiles and electronics. These are some of the measures concerning the financial part of the Budget.

Socially, the Budget provides relief and assistance to all sections of community, right from the farmers, workers, salaried employees to common people below the poverty The measures contemplated are Social and community services are being raised. The amount of allocation is being raised from Rs. crores in 1984-85 to Rs. 2,420 crores, which is 33.5 per cent increase in the year 1985-86. The 20-Point Programme allocation has been raised from Rs. 4,141 crores to Rs. 4,900 crores in 1985-86. The Crop Insurance, the new concept, has come in. The crop support price has been extended to pulses as well as the oil seeds. The Social Security Scheme has been contemplated. The bonus limit has been raised. The retrenchment compensation has been raised from Rs. 20,000 to R's. 50,000 which would be exempted. Stock option to workers will be provided to take shares of the corporations. Similarly or family welfare, large provision of Rs. 500 crores has been made.

So far as the political part of the Budget is concerned, the Budget indicates that the Government is determined to pusrue its socio-economic goals without fear and favour. In fulfilment of the promises made in the election manifesto, the Budget has been suitably framed within the democratic socialist norms of a planned and mixed economy, backed by the massive mandate of the people in the year of the Congress. The examples are the abolition of the C.D.S. This was an election promise. Again, girls' education is being made free up to the Higher Secondary level. This is also an election promise which has fulfilled, and for this a provision Rs. 211 crores has been made. Similarly, contribution by companies has been allowed to political parties. Similarly, grants-in-aid to States has been raised from Rs. 4.313 crores in 1984-85 to Rs. ,6000 crores in 1985-86 which is about 39 per cent increase. This is a bold political decision. I congratulate the Finance Minister. We know from the figures and from his own speech

that a number of States were not able to raise their own resources, and were notable to utilise the allocations made by the Central Government, particularly for the rural development and other programmes. This will certainly help the State Governments. Similarly there is an additional thing, that the States have now been authorised to go in for higher borrowings, up to the level of Rs. 1,600 which would be 20 per cent more than that last year. This will also assist the State Governments financially. Similarly, the other example is. ownership of sick industry will diluted or made extinct on the basis of performance of the companies. This is also a very bold political decision, I would say.

So far as the legal aspect of Budget is concerned, it is the first attempt towards simplification and rationalisation of the tax structure. takes away some of the irksome and complicated provisions in connection with the several concessions and al- · lowances which were there in the existing law, and on the whole speaks more than it conceals the intention of the Government. Every year there used to be, always, a hue and ccy in this regard. No additional complication bas been brought in any part of the Budget. There is provision for courts for creation of special trying criminal proceedings for tax-evaders and other. There is no legal ambiguity in any provision of the finance budget.

So far as the ethical aspect is concerned, I would say that a new hope to the honest tax-payers has offered. At the same time. punishments for provides deterrent the tax evaders and indicates after the Anti-Defection Act, another positive step towards a clean public life. Even many inequitable provisions and complicated provisions have been The responsibility the sick industry has been left to the owners of the industry.

Now, the other part of the budget proposals, in fact, thrilled large sections of the community. At the same time, a number of people are rather astonished. The budget proposals have been well received by the media. different sections of the community economists. However, and the have been some criticisms in this House and the other House.

The budget proposal povides more concessions and reliefs to the 'Haves' and not for the 'Have-nots'. Secondly, there is a concern about certain levies and deficits of Rs. 3.349 crores left uncovered and it was weared that this might lead to inflation particularly, if there is a failure of monsoon. Thirdly, the country has not made desired progress and is moving towards stagnancy.

The first criticism appears to ill-conceived and arises out of lack of comprehension of the provisions of the Budget. The second one may be a genuine apprehension which may take place or not depending on a number of unfereseen circumstances, including the mood of the monsoon. So far as the third is concerned, it seems to be a motivated one and does not take into consideration the realities of actual achievements since independence and efforts being initiated to tap vast potentials in the years ahead.

The budget of a paticrular cannot be looked into in isolation. In a democatic process the budget is a continuing one. From a glance of the past Budget right from 1947-48 to budgets presented by Shri Pranab Mukherjee 1984-85 and Shri V. P. Singh 1981-86 we can see that we had stated with a legacy of the Britishers where there were acute food shortage, poilliteracy, diunemployment, verty, sease, etc. After Independence economy had to Face large influx of refuges, unwarranted was and floods severe droughts, and in different parts of cyclones country and many other upheavals from time to time, apart from a large growing populattion the country to sustain.

### [Shri Rameshwar Thakur]

Madam, . Vice-Chairman, the entire nation is grateful to the foresight, vision and statemanship of Pandit Jawaharlal Nehru, measures were inifor planned development, crea tion of large infrastructure, growth and development of public takings, stress on science and technology and development in other walks of life. It has been a long journey of travails of stresses and strains in our economic development, the biggest impediment being the vagaries of monsoon which have been mentioned in most of the past Finance Minister' speeches in one form or the other. For example, Dr. C. D. Deshmukh in 1952-53. I would not like to go into the details, but I would just mention their names and financial years. Shri Morarii Desai in 1967-68: Shri Y. B. havan in 1973-74; Shri R. Venkataraman in 1980-81 and Shri Pranab Mukherjee in 1983-84.

The present health of the economy and the achievements in the fields of agriculture, industry, rural development, education, health and services have been possible due political stability, planned economy, sustained efforts of the people the long inspiring leadership provided by late Shrimati Indira Gandhi. (Timebell rings).

THE VICE-CHAIRMAN (SHRI-MATI KANAN MUKHERJEE): Please conclude. Your time is over.

SHRI RAMESHWAR THAKUR: I was given 20 minutes. So I said that the criticism was ill-conceived motivated because the facts there. We cannot deny the achievements. If we see the figures, in the case of food, in 1947-48 we were in great difficulties and we had to import foodgrains to the extent of 40.80 lakh tonnes costing in those days to Rs. 127 croores. And in the year 1979-80 when the Congress Government had taken over again, our agricultural production was 110 million tonnes, and now it has reached 153 million tonnes. Similarly in every sphere-I would not take the time of

the House in giving figures -we have positive contribution. made figures are there and I do not it is a fair criticism on the part of any Member of this House to say that no achievement there has been the last 37 years.

The bindget proposals for 1985-86 indicate a continuing and' interest in the basic policies followed and the achievement derived form them. It also takes into congnizance the economic situation prevailing in the country and abroad, the constraints of resources, the commitments to the people for removal of poverty and the necessity for a faster rate of growth and also the expectations of the younger generation for quicker social transformation for a better quality of life.

The criticsn with regard to the reliefs are illconceived because some Member said that it has been done possibly by Maharaja Vishwanath Pratap Singhji. But it has been done on the basis of the experts view . ...

SHRI VISHWANATH PRATAP SINGH. I think my name is long enough. long enough.

SHRI RAMESHWAR THAKUR: I am only saying what the Opposition has said. I say that the various committees and commissions and other experts have from time to time said the higher rates of taxation should be reduced. Firstly, I may mention what the world famous economist Prof. Nicholas Kaldar said. He stated.

"A more efficient and equitable tax system is one of the most important requirements for the fulfilment requirements or the fulfilment of India's national aspirations. is suggested that the maximum rate of income-tax should not exceed cent against the ' 92 per cent and the maximum of annual wealth tax 1 half per cent."

Our former Vice-President, Shri M. Hidayatullah had also once quoted Noble Laureate Prof. Mead and said:

"On the whole the Revenue makes a bad bargain when taxes are too Quite apart from the high. titution effect' there is a desire hide incomes."

(Time-bell rings) I was told I would be given more time by my leader.

Mr. R. Venkataraman, our present Chairman, had also said while presenting the budget for 1981-82:

"We propose to achieve these obiectives by plugging of legal loopholes and effective administration rather than by enhancement for tax rates which often leads to tax evasion generation of black and money."

As a result of the steps initiated by Mr. Venkataraman in 1981-82, about 14 lakhs of tax payers got out of the incometax net. Therefore, this is a continuing process and based on expert opinion, and will ultimately enhance the revenue base. I would not like to give figues but would only like to say that only Rs. 197 crores has been given by way of relief to the entire community, which is equal to Surcharge alone. It is seen from the figures of the Comptroller Auditor General that out of 45,46,769 assessees on 31-3-1983, 42,04,407, that is 92.5 per cent were within the range of Rs. 50,000 as annual income. And they are the beneficiaries of these reliefs. Mention was made about the. estate duty and it was asked on whose advice it was done. The Chokshi stated very clearly Committee had that 96.8 per cent of the assessments related to estates whose value did not exceed Rs. 5 lakhs and therefore it should be abolished. These are experts' opinions, not the personal opinions of anybody else.

I would like to make a few suggestions for the consideration of the honourable Finance Minister. My first suggestion is that a good start has been made in regard to bringing about stability in the taxation laws. I requ-12 RS-9.

est the honourable Finance due to give consideration the various aspects of the matter during the current year and bring about a Finance Bill which could really compatible with the tenor and investment expanse of the Seventh Five Year Plan. There should also be rationalisation and simplification because there have been suggestions right from Mahavir Tyagi Committee of 1958 up to the Choksi Committee and the Jha Commission that the Government should bring forward a direct taxes law which should integrate income tax, wealth tax and gift tax. I would request the honourable ance Minister to bring forward this measure within a years' time.

So far as tax returns are concerned, the Government should adopt the earliest a single consolidated turn for all assessees. individuals. firms, HUF, body of individuals companies for income tax, wealth tax It is understood that and gift tax. the Jha Commission has forwarded forms of such returns which are der examination by the Ministry, Recently the Departmental Committee of has also the C.B.D.T. formulated a similar return. This should be expedited.

So far as tax administration is concerned, tax administration at different levels requires comprehensive restructuring. While it is necessary that adequate hands should be porvided the Department and necessary incentives and amenities provided to the officers and staff, they should at same time be made to work efficiently, diligently and the stigma attached to the Department should be eliminated at the earliest.

The image of the Department has to be improved substantially. Confidence should be reposed in he honest payers and there, should be no barassment and unnecessary running about So far as tax evaders are concerned, there should be no leniency shown to them.

1Shri Rameshwar Thakur]

I would like to draw the attention of the honourable Finance Minister to the regional imbalances. This problem is conspicuous at the global national and State level. In the Sixth we had Year Plan said--"The fact that there are vast areas of the country which have remained backward over the years, is both a challenge and an opportunity."

The eastern region as a whole and Binar in particular, has been adversely affected on this account. In spite of the rich mineral resource in south Bihar with 43 per cent of the total coal reserves in the country and rich fertile soil and large number of rivers in north Bihar, the State has suffered regularly from drought and floods and there has been slow economic growth during the last six plans. At moment Bihar's per capita income the lowest in the country. Ιf situation is not remedied during Seventh Plan and the growth rate not accelerated. Bihar would not be able to catch up with the rest of the country and the objective of reduction of poverty and regional disparities would not be fulfilled. I would, therefore, request the honourable Finance Minister kindly to make available to Bihar starting from 1985-86 adequate financial resouces during the Seventh Plan on a priority basis and also consider favourably the State's request for raising royalty on its mineral resources which is helping the whole

There is one more suggestion with regard to the private sector. A lot of things have been said about With the economic environment being made to be more congenial for growth, the private sector industry has a greater responsibility and in a spirit of nationalism combined with enlightened self-interest, should quickly gear itself to increased and it should modernise not only the machinery and technology but also pass on the benefit of the lower cost of production to the consum-In fact, the Prime Minister has posed a challenge by asking the industry to diversify, modernise and compete. It is for the industry how far it could quickly and willingly respond to the revolutionary changes that are being brought about in many policy matters. One last point. (Time bell rings). The public sector about which lot of talk has been going on has a commanding position in our economy and has an equal responsibility to discharge, namely, to augment capacity utilisation which is the most important factor in the public sector and to render efficient and economic services to the community and at the same time to provide a return ade-. quate enough to keep up the growth and investment needs in that sector. The Prime Minister has initiated action in this direction to give them greater autonomy and the public secfor undertakings should at the same time be accountable for their performance. (Time bell rings.)

One last suggestion about rural development programmes. The Government has given high priority and made substantial provision for various rural development programmes including 20-Point Programme. In order to have effective implementation of these programmes, it is necessary that local people, the beneficiaries, the panchayat and block level committees and people's representatives including MLAs and M.Ps should be actively associated. Viable voluntary agencies as per guidelines of the Planning Commission should also be associated in implementation of the rural development programmes. Proper project formulation, efficient management and effective monitoring should be done to ensure that not only the financial but physical targets are properly achieved within the stupulated time.

I am confident, depending on finalisation of the State. Plans and the progress, the Hon'ble Finance Minister will make additional allocations as already stated in his budget speech. in paragraph 51, page 18, Part-A, since these programmes help the people below the poverty line. (Time bell rings).

Before I conclude, I would like to appeal to all sections of the House and the community at large that the reliefs and other bold measures contained in the budget proposals enjoin a great responsibility on the part of all of us. Keeping in view the internal and external environment, it is our duty to respond positively and make sincere efforts so that our nation could march forward with faith and conviction to the 21st century and bring about all-round growth and development to enhance our prestige in the comity of nations.

THE VICE-CHAIRMAN (SHRI-MATI KANAK MUKHERJEE): You have taken double your time and have thereby deprived one of your party colleagues the chance to speak. Shri Mohapatra.

SHRI SHYAM SUNDAR MOHA-PATRA (Orissa): Madam, Vice-Chairman, I appreciate all the labours the Hon'ble Finance Minister, my friend Vishwanath Pratap Singh, has put into his budget in order to make it an elite budget. Mr. Minister, must say, it is a grand departure from the policies followed by the late lamented Pandit Jawaharlal Nehru whom I heard at Bhuvaueshwar when propounded the theory of democratic socialism for the Indian National Congress. He made it clear that India has accepted socialism as its creed and he propounded in later years the theory of socialist democracy. the late Mrs. Gandhi got the 'socialism' enshrined in our Constitu-But this is no more democratic socialism, it is socialist democracy.

When we consider the previous budgets of late Shanmugham Chetty and John Mathai and compare them with the budget of Shri Vishwanath Pratap Singh, I am sorry to say this has made great many departures. I can only say that it is in Bombay we hear about freedom of free enterprise and laissez faire. Now all the industria-

lists are jubilant over this budget. But persons like us who stand for the deeming millions and swear in the names of Jawaharlal Nehru and Mrs. Indira Gandhi, are sadly disillusioned.

Your own officers have said this in the Times of India. It says that an official has asserted that no budget of earlier years had come out with so many changes to mark a distinct departure from the past.

"... Yours officers say that it is a distinct departure. In the process, it is true that one group of people had gained more than others. But that was inevitable."

It is invitable because you have changed the course which was propounded by the old leaders.

Now, who are the people who are jubilant? Today, the most jubilant people are the shareholders, the brokers, who are there in the stock markets. The Bombay report says like this:

"The post-budget gallop in prices has been unprecedented, with several pivotals scaling new high levels on the stock exchange this week on sustanced buying and shortcovering. The last session witnessed one of the maddest rush for both specified and cash shares, in spite of stiff carry-over charges."

It is the stock market which agog thinking that here is a Budget, here comes a Budget, which opens the door to free enterprise. But, Minister, the Indian people are not willing to budge even an inch from the road to socialism come what may. You have done away with the Estate have you benefited? Duty. Whom Certainly not the poor people, grass-cutters, the sharecroppers. people who go to the dungies, the Not fishermen, the poor workers. these people. But you have benefited the Maharajas and the Rajas and the feudal lords, and the landed manates who roam about in the corridors of your secretariat. Madam, in the UK, in the Federal Republic of Germany

[Shri Shvam Sunder Mohapatra] and in France, Estate Duty has been abolished. But ours is a country of poor people where 70 per cent of the people live below the poverty line and we cannot certainly afford to appease a particular section of the people. Mr. Minister under item 68, you say, "goods not specifically mentioned". The 20-Point Programme, as enunciated the late Mrs. Gandhi, has spoken for the poor students in the univertities the colleges those who are downtrodden, who are to be given exercise books, who are to be given slates and pencils and for whom lending libraies are to be there and for whom other items are to be there, and now it is going to be hard for those who come for exercise books, who come for slates and pencils and who come for books. It is certainly a blot on the name of the 20-Point Programme.

The Budget

Mr. Minister, the deficit will almost Rs. 3,350 crores every year; may be it is Rs. 4,000 crores. But, by the time you end the Plan period, it will be a deficit of Rs. 20,000 crores. Remember, it will be your election year and it will be our election year and the taxpayers will not forget that they have been very heavily taxed.

SHRI R. RAMAKRISHNAN: It a long way off.

SHRI SHYAM SUNDAR MOHAPA-TRA: I remember, Mr. Minister, cartoon which appeared in one of the papers, a cartoon by a great cartoonist about your predecessor. Mr. taraman, a great economist. indeed. And what is the cartoon? A housewife was kissing Mr. Venkataraman. But now I think it will be only the Birlas and the Jains and the Goenkas and the other monopolists who be kissing the Minister, but certainly not the house wife. You know, house wife are the real critics. Whether it is in Eagalnd or in France or in the USA or any other developed country like Japan, it is the housewives who decide the fate of party to come to power and it is the housewives and housewives only who are over hundred Mr. Minister they

are certainly not going to excuse us. Now, what has been said about other items, about the consumer items? I have checked up from the Bazar and also the wholesale maket. In respect of chillies, coriendev, garac, temarind, jaggary, brown sugar, cashew nuts, pulses the prices are on ascendancy and they are not going down. The prices are going up and not coming down, not to speak of the price petrol, because you use a car and I pobably use a car. The moment you introduced the Budget, within half-an hour of introducing the Budget, when you increased by one rupee, we had to pay a rupee more and had to pay it through our nose because the dealars deneaded it immediately. I do not know what action you have taken because they had only the old stocks and not the new stocks. But we had to pay, we the taxpayers. So, the prices are on the ascendancy and you can also know from your Government records that the prices are already on the ascendancy. checked up the prices of pulses, tur dal, blackgram, etc. and I have checked up the prices of these items from wholesale maket also. They are also rising. What about gold? Our women are fond of gold because the girls will have to be given away riage. But its price has gone up, by more than Rs. 200/-; something very strange. The housewife is shocked because the gold price has gone up by Rs. 200/- and certainly, it is the effect of your Budget. Then Mr. Minister, whom are you going to please? indirect taxes are going to affect the people and they are going robbed. Now, it is not stealing Peter to pay Paul or Hari or Shyam; not that. Now, Mr. Minister, you have to roll the pockets of the rich Waltair, the great philosopher, guided the course of the French Revolution, said that if you have to have an egaliterian tax you should those who can pay and pay those who You are following cannot pay. theory of Keens, not Waltair, nor R'asbis...nor Mirago. You are lowing the economic system of Keens who was the propounder of freedom of free enterprise. I am sorry, Mr.

Minister, telling all this because I personally believe in socialism and in an egalitarian society. But at the moment I see there is a move to another direction. Somebody should pay the price for it. I say that the direction is otherwise. Well, I appreciate it may be a very good direction if you believe in that philosophy. But certainly it is a different direction, and not the direction which was initiated by Mrs. Gandhi or her great father, Pt. Jawaharlal Nehru.

Madam, Vice-Chairman, is it going to create inflation in this country? They said no. The officers in the Secretariat, in the Finance Ministry, say that there will be hardly 6 per cent inflation. It is a wishful thinkng. Let us remember that in 1979 Budget the Minister had very fast thinking and was hopeful that there would be no inflation. But it was the failure of the monsoon, and as an economist put it, yet the failure of monsoon in 1979 set off an inflation of 21.4 per cent in 1979-80 and 1980-81 when the Congress was in power. The lessons of history are clear for those who wish to learn from them. I think you should learnthis lesson that in spite of wishful thinking 22 per cent inflation came in 1979-80 and 1980-81. How can you assure this House that there will be no inflation? Already the prices are on the ascenderncy. And this is inflattion. We need not go into the jugglery of words of your economic advisers in the Ministry. No housewife. housewife are illiterate. No housewife. Not even myself can go into the jugglery of economic words to befool the people of this country and this Parlia-It is the housewife, who is illiterate, who goes to the market She has the pinch. She has She has the pinch on her the pinch. nose. And she knows where Cloth prices have increased. Food prices have increased. Rice prices have increased. Dal prices are on the increase. What is there? I am not going to eat mutton or chicken or cheese like rich people. Birlas, Dalmias, Goenkas, Jains, Himmatsinhas. I want to eat the poor food, the prices of which are on the increase.

Sir, take the public sector. Are you interested in the public sector? In an interview our illustrious Prime Minister I have all appreciation for him: he is a very dynamic, very young, very charming and impressive Prime Minister-told Mr. Karanjia: we do want controls, we want control. control has been the basis, of our economic theory. We want to control rich magnets, the trend for blackmarketing, hoarding or black money that has accumulated in this country. It is the theory which Mr. Morarji had propounded. When Mrs. Gandhi wanted to nationalise bank, Mr. Morarji Destai said: socialisation of banks is not nationalisation. something like that. You do not want controls, you want control. Even countries like France or Greece not thinking about control without controls nothing can happen, the society will go astray and you do takes not know where it you. So you have to clearify about this interview the Prime Minister gave to Mr. Russi Karanjia.

Vice-Chairman, Shri R. Rama-The krishnan in the chair.]..

Madam Vice-Chairman. . . (Interruptions)

AN HON. MEMBER: Not Madam, but Mr... (Interruptions)

SHRI VISHWANATH PRATAP SINGH: With my friend, my friend, Mr. Mohapatra, this is the only fundamental error that he misses the reality so much. (Interruptions)

SHRI SHYAM SUNDAR MOHAPA-TRA. Mr. Thakur, who preceded me, was thinking about agricultural prosperity. The IRDP has become probably a catchword for all of us during the last five years. One of the greatest economists of our time of Poona School of Economics, Dr. Nilakant Ruth, has said:

4 P.M.

"The IRDP was expected to cover nearly 15 million poor households [Shri Shyam Sundar Mohapatra] who were expected to be lifted above poverty by the end of the Sixth Plan period. What has been the result in these terms according to the various enquiries?"...

The Budget

"In fact, putting the beneficiaries who had been able to cross the poverty line at 20 per cent of beneficiaries (not counting those beneficiaries who were already above the poverty line) would appear to on the high side."

He again says that hardly 6 per cent people have been benefited. Why is this? It is because of the lopsided policies and corrupt officers right from B. D. Q. to Tehsildar to S. D. Q., to Collector and Section Officer, Under Secretary, Deputy Secretary Joint Secretary, Additional Secretary and Secretary. All the money that is given out to the States in the name of drought or flood or cyclone is misappropriated and you have no machinery to check it. I know about my own State, Orissa, how money has been misappropriated. You have no machinery to check it. Lot of things coming to public notice. There spying everywhere. Who is spying? I want to locate who is the spy, who is the Secretary who has been hauled up, who is the Additional Secretary, who is the Joint Secretary and who is the Chairman who has been hauled They are all P. As.; P. up. small fries here and there. Our Prime Minister has said: "It is mostly industrial There is very little of stretegic or defence secrets involved." The are they economic secrets? to any Government office, roam in the corridors and you will find that business houses have their links those offices. They want to know your policy. The try to assess not only from the lower strata of people but from the high ups. the Five-star hotels and check who goes there to the cocktail parties and dinners. Who attends these parties? It is the big flies and not the small or poor people. Nobody invites them. There are very few of them. Big

Government Secretaries go there. We hardly travel in a first-class compartment in the train. They always fly in the air. They go in air-conditioned compartments. We are not There are persons entitled to it. the multi-national and national houses. Go and find out and check them and have a break. Then only this country move towards an egalitarian society. Thank you.

SHRI DEBA PRASAD RAY: Vice-Chairman, Sir, I rise to support the budget that has been placed by the hon. Finance Minister. Mr. Vishwanath Pratap Singh, I support budget because it has heralded a new era. It has heralded an era of productivity, an era of growth and an era of employment generation. support this budget because it taken a very timely step in the matter of ensuring crop insurance to farmers. With the incorporation this provision in the budget, a long pending commitment of the Congress Party has been fulfilled. The Indian National Congress, at its session Karachi, formulated a 10-Point Programme and the crop insurance was the first point. When the Bangalore held in 1969, a debate session was was held on this particular point. We that his point are happy has been taken care of in the budget this year. because the We are happy trodden sections of the society, landless farmers, the landless workers and others are going to be covered scheme. We by social security happy that this budget is going to give exemption to the tune of 18,000/- to the income-tax payers. We are happy that this budget is going to ensure free education to the girls all over the country up to the level of Higher Secondary education. are happy that this budget is going to ensure more assistance to the from 4313 crores to 6000 crores. This budget has taken care of this aspect also.

We are very happy with this Budget because this Budget has taken care of one very important aspect of

present social problems. When the industrial units are closed, the workers who are employed in different industrial units are the worst sufferers. And the Budget says that those workers' dues should be cleared first on a priority basis before the other things are taken care of. We are happy with this Budget because this has ensured the continuation of IRDR, the NREP and the RSEGP. are happy with this Budget because this Budget has ensured that rural development would be taken care of with the same vigour eathusiasm and an amount of 9.30 crores had been sanctioned for this purpose. This Budget has encouraged us because this has taken care of the 20-point programme for which . Rs. 4,9000 crores have been allotted as to against Rs. 4,141 crores were spent earlier on this particular segmeat. We are happy with this Budget because this Budget has taken care of the interests of the farmers who were for some time on an agitation in the State of Maharashtra the State of Punjab, in the State of farmers who Tamil Nadu, the alienated, fealing that were being their causes were not being looked after. The crop insurance scheme would help them to feel that Government is equally concerned about them.

would Taking this opportunity. Finance Minister like to thank our for reducing the price of kerosene oil, and the price of bidis. This is going substantiate the desire of the Government to look after the cause of the poorer people. Taking opportunity, I would also like to tell the Finance Minister that this led me to take a decision that I will also stop smoking cigrattes will get into bidi from tomorrow.

VISHWANATH PRATAP SHRI SINGH: But I will be sorry my revenue will be lost.

Well, I SHRI DEBA PRASAD RAY: may take the responsibility of motivating ten others to some cigarettes to enhance your revenue. Anyway, todays discussion is actually concentrated on

a particular concept which called socialism, We have heard here many interpretations of socialism. had been registered many friends. And are very upset that the principles of have been compromised socialism while submitting this Budget. remembering one book which I read long back, written by Lenin regarding the role of the feudals in a society when the revolution is going to take Lenin said that when feudals apprehend that the revolution is going to take place, then they first start crying for the poorer section. They presume that they are the spoksmen of the weaker section of society, they are the spokesmen of the poorer section of the society and they start crying for them. That why the representatives of the kulaks, the representatives of the reactionary forces are grying today that socialism has been compromised. Who are crying today? Those who were in office for three years those who were have got the farmers killed, those have got the workers killed in the Pantnagar University, those who get. the workers killed in the Swadeshi Cotton Mills those who got the weakers killed in different parts of the country. for whom the sugarcane growers had to bind their sugarcane, they weeping today that the principle of socialism has been compromised. Who are weeping today that the principle of socialism has been compromied? to is those who are having their honeymoon in the State of West Bengal with the multinationals. Who are weeping today for socialism? It is those who were for 30 years agitating that Calcutta Electrictay Supply tion should be taken over and who have after coming to power, given permission to the CESC to put up Mulaiore spending Rs. in nnie Those CPM friends are crores. weeping that the concept of socialism has been compromised. Those are now giving permission to the Hindustan Lever to put up new units in the Hin-Haldla despite the fact that dustan Lever is a multinational that the concept weeping

[Shri Deba Prasad Ray] socialism has been compromised. So, I am sorry to say that mony of our friends are required tobe taught what the concept of socialism is. The concept of socialism tney understand, the concept of socialism they have seen in the so-called socialist countries is not We are going to be accepted by us. accepted that concept of not going to socialism. We are not going to accept that concept as socialism because that has led to the establishment of State capitalism.

If that concept of State capitalism. is being propagated today, we are going to resent that. Who are advocating the establishmen of State capitalism on the floor of the House? Those who have been rejected by the people in the recent elections? Who are opposing the Budget on the floor of Those Who have House? been opposed by the people in the recently held elections? Who are rejecting the Budget today? Who have no place in the political life today or on the streets and in the villages of the different parts of the country.

I would like to tell, Sir. that the concept of democratic socialism which had been propagated by Pandit Jawaharlal Nehru, which had been reiterated by Mrs. Gandhi during her life-time has been further upheld while this Budget has been submitted. I would like to say that if you understand the concept of democratic socialism if you understand the economy of our country, then you would find that this Budget has taken care of that cept while it was being formulated because in your country when the economy represents only 12 per cent of your total economy and your country large which is by and an agrarian economy, in that country you need two fundamental things. My friends should also understand one thing namely that socilism can never be achieved by distribution of poverty. Socialism has to be achieved by distribution of wealth. So, on the one hand, you have to generate and, on the other hand you have to ensure that the economic power is fransferred from the affluent section

of the society to the hands of poorer sections. So, while on the industrial front efforts have to be made to generate more money, efforts have to be made to generate more wealth, efforts have to be made to improve the growth of the economy and efforts have to be made to create employment opportunies, an effort is also made to ensure that the economic power is transferred trom hands of the affluent sections of the society to the hands of the poorer sections of the society. That is why the 20—point programme has been further upheld. That is why a commitment has been to implement the 20-point programme more vigorously by spending more to the tune of Rs. 4,300 crores this year. If the fourth point in the 20-point programme which envisages the transfer of land from the possession of landlords to the landless peasant is not a socialist measure, I do not understand what socialism is. If point number six in the 20-point programme, which says that so much minimum wages must be paid to the landless. is not a socialist measure, I do not socialism understand wnat is, Ι point number the nine in 20-point programme, which of houseenvisages distribution sites to the houseless people, is not a socialist measure, I do not understand what Shri Mahapatra understads by socialism, what is cept of socialism.

Sir, I would like to tell you one thing. I belong to Bengal. I would like to tell you two or three things before conclude my speach on the floor of this House. In Bengal there is a regular charge levelled against the Central Government. What is the charge? charge is that Bengal is being deprived, Bengal is not being looked after. by the Central Government, and that is why the people are being asked to agitate, agitate against Mr. Gandhi's Government and an impression is heing created that Bengal is a colony of the Central Government. But what are the facts? What is the truth? What is the reality? The facts are that during the Sixth Plan Period from 1980

1985, the State Government was spend Rs. 3,500 crores on Plan expen-And what was the share of the State Government and the Central Government? The Central Government was to spend Rs. 1,322 crores. While Government was to the State Rs. 2,178 crores. What happened when the five years had been comple-The Central Government contributed Rs. 1,685 crores as against Rs. 1,322 crores and the State Government contributed only Rs. 178 crores on the Plan expenditure and even after that they have said that the central Government is not giving the due share to the State of Bangal and the total contribution of the State Government is less than 10 per cent and even after that the friends of the CPM party are saying here that the Central Government has to look after the State more effectively.

a charge against the Fi-Sir, 1 have nance Minister. I have a complaint against the Finance Minister. The State which has aactually defalcated, State which has spent only Rs. 17.25 against each Rs. 100 for the Plan expenditure, which has wasted money on non-Plan expenditure, the State which has wasted money on non-productive purpose you are going - to give again Rs. 6000 crores to that State, as against is. 4141 crores. You ing give to them the opportunity to steal more. You are going to give them the opportunity pirate in the State of West Bengal. You are going to give them the opportunity to destroy the economy of Bengal, taking advantage of the political events. I would like to say that there has been a complaint in the State of West Bengal that eversince the Marxist Government has come to power, the Central Government stopped investing in the public sector in that State But what do the facts say? What do the figures re-It says that investment veal? οf the Central Government during period 1978-79 to 1980-83, during these 5 years, in public sector in West Bengal has gone up from Rs. 1083 crores to Rs. 2394 crores. It is an increase of 121 per cent in the investment in pub-

lic sector in the State of West Bengal. But how has the West Bengal Govgal Government been behaving? that a thousand indushas ensured tries are under lock-out; it has ensured that all jute mills are closed down; it has ensured that all cold-storages are closed down. Shri Ashoke Mitra, the Finance Minister there, has stated while presenting his State Budget on the floor of the Assembly that in the State of West Bengal, tnere have been 12,000 cases of lock-out and 16,000 cases of strike, and that the working class is coming out. It is coming outthe working class is coming out—on the streets, being unemployed. The working class is coming out on the streets to demand employment which they are going to lose today because of the kind of anti-people Government in the State of West Bengal, I would like to tell you; you may laugh; you may enjoy; but I tell you that when Shri Nirmal Chatteriee was speaking, he used the word, or coined the word and said repeatedly in his speech 'arrival'. But what is actually being foreseen by him or what I am foreseeing is, it is not 'arrival'; it is 'departure'. It is departure from the office of the Government there; it is departure from this House to those areas where they belong to, and that departure is going to take place and that is why they are trying to turnthe eyes of the people of West Bengal by putting the blame on the shoulders of the Central Government so that people do not demand any-Mr. Ashoke Mira thing from them. said that his is the Government which has submitted a surplus West Bengal. I would remind him that a surplus budget was also submitted by Shri Siddhartha Shankai Ray when he was the Chief Minister. and when he presented the susplus Budget, he did not know that some time he will prove politically surplus himself. I may tell you that today you have presented a surplus in 1987 youwill find yourself politically surplus in the State West Bengal and people will make you politically surplus. I can tell you..... (Interruptions.) You cannot throttle my voice in Delhi; you cannot throttle

[Shri Deba Prasad Ray]

my voice on the floor of Parliament. You have throttled the voice of the people in West Bengal. You cannot do so here. You have killed thousands of our party workers in West Bengal but you cannot cause any harm to me. That is why I am taking the advantage of revealing truth before the Members of Parliament so that they know what is going on in West Bengal.

When our Prime Minister said that Calcutta city is dving, he was modest, because he said that it is dying. But it has virtually died. Calcutta is a port city and the port activity has thoroughly stopped. Why has the port activity stopped? It is because of labour unrest; it is because of agitations. Port activity has completely stopped and the city has because there is no law and order. . . (Interruptions). I may tell you this, though it is not relevant to the Budget but still I may tell you that when an IPS Officer went to control anti-social people, he has mercilessly beaten by the local hoodlums. And after the police went and arrested the king of the gang, Idris Mian, he was also killed ... (Interruptions.) would tell you, . . . (Interruptions,

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Gopalsamy, the point is, in the President's Address and in the Budget, anything under, below or above the Sun can be spoken. This is the past convention.

SHRI V. GOPALSAMY: This can be done on the Appropriation Bill. Not on the Budget.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Ray, please conclude.

SHRI DEBA PRASAD RAY: I am not using abusive language. I am using modest language because I have

not been taught in the way you have been taught, using abusive language, while addressing Government, while addressing the hon. Finance Minister. When you said, the Finance Minister is going to loot the country, when you said, the Government is going to kiss the Tatas and Birlas, were you using relevant language? Is this a relevant language you are using? But 1 can tell you. in regard to the concern about socialism which you have expressed. you need not be worried about that, because socialism be established in this country, would be implemented in this country, not under the banner of C.P.I.(M) its allies, not under their red flag, but under the tri-colour Socialism would be established in this country, would be implemented in this country under the leadership of Jyoti Bosu and .... (Interruptions)\* You are the of the Communist Party. Why are you shouting? (Interruptions) If you have the courage, you tell the truth. (Interruptions)

SHRI AMARPROSAD CHAKRA-ORTY: Sir, on a point of order. (Interruptions)

SHRI DEBA PRASAD RAY: Twill continue to speak ... (Interruptions)

SHRI AMARPROSAD CHAKRA-BORTY: How can he say You are a\*

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will look into the record. Now, please conclude, Mr. Ray.

SHRI DEBA PRASAD RAY: concluding by saving .... (Interruptions) Mr. Gopalsamy, can take also. of you care concluding bv saving am that socialism which is being envisaged by our party, would be implemented by our great leader Rajiv Gandhi,

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<sup>\*</sup>Expunged as ordered by the Chiar.

in this country, in this great country; the path to socialism will be led by Rajiv Gandhi and not by Jyoti Basu and Ramamurti. With these words. I am concluding. Thank you very much.

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, I am on a point of order. Will you allow the deliberations of the House to go on in a language which is derogatory to the dignity of the House, which is derogatory to the great principle of Parliamentary demogracy? Will it be allowed? (Interruptions) Secondly, Sir, is it parliamentary to call a political party\* (Interruptions)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN) I have heard your point. (Interruptions)

said, already have point of the relation to the C.P.I.(M) Member, that I wiil look into the records. If there is anything unparliamentary, mentioned by Mr. Ray, I will definitely expunge it. (Interruptions). It is a manner of speaking. There are various. . (Interruptions)

SHRI GURUDAS DAS GUPTA: Sir a party has been called\*  $I_s$  it necessary to go through the record, to understand, to find out whether it is unparliamentary and then not allow it?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It is a matter of opinion. (Interruptions)

SHRI PARVATHANENI UPENDRA: Only watch-dog is allowed.

SHRI DEBA PRASAD RAY: Sir, if the language is unparliamentary. I am prepared to attribute some other name\* to define him.

SHRI MOSTAFA BIN QUASEM (West Bengal): Sir, I rise on a point of order. I fully endorse what my learned friend Mr. Gurudas Gupta has

said. Shri Deba Prasad Ray, hon. Member of this House . . . (Interruptions) Please allow me one minute. He was teaching the opposition, particularly the CPI(M) to use good words and when Mr. Amarprosad Chakraberty wanted to raise the point of order he said that he was\*

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): That matter is settled.

SHRI MOSTAFA BIN QUASEM: You please look into the preceedings and expunge the word.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I have already told you about this.

SHRI AMARPROSAD CHAKRA-BORTY: He said you are\*. It is not a gentleman's word. This is the word used by a \*

SHRI DEBA PRASAD RAY: I am prepared to become a\* to take care of those who are killing my peoule in the State.

SHRI K. L. N. PRASAD (Andhra Pradesh): Sir, like the proverbial phrase that all the roads lead to Rome, now that all the praise and tributes are flowing in favour of our dynamic Finance Minister who has presented this excellent budget this year after the new Government is formed, this is the first realistic budget that has been presented. This is the realistic budget which care generate more production, more wealth in the country for the welfare of the masses.

The Union budget that is presented now, has been described by the press, industry and individuals as being innovative, bold and incentive packed, progressive, result-oriented and yet a balanced one which gave reliefs to all sections of the society. I have absolutely no hesitation to proclaim that

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these proposals are quite refreshing. They should serve as shot in the arm for all round development. However, as usual, some sections proclaim that it is a rich man's budget, anti-people. and anti-States, inflationary evewash budget. This kind of rationalisation or justification by various groups is to be expected after the announcement of any union budget in a democracy like ours.

As everyone is aware, budget generally a compromise of various issues and shall have its own merits and demerits. To expect the budget to be everything to everyone is neither possible nor realistic. (Interruptions). Well, compromise is part of life.

AN HON. MEMBER: That is why you have compromised socialism also.

SHRI K.L.N. PRASAD: We have not compromised socialism. Who has said it? My friend Mohapatra might have said it, you might say it, but we have not said that. We are on the road to to socialism. The more relevant question is not whether a particular group or section is benefited more than the other but whether the budget as whole is beneficial to all sections the society, that is the question. When viewed from this prspective, this budget is undoubtedly more comprehensive and realistic as compared to any of the previous budgets. This is budget based on the present economy of the country and definitely not drawn for political ends. It clearly indicates the present administration's objectivity and optimism in the further growth of industrial and agricultural sectors of the country and well being of the people. This is evidenced by the fact that the Government's intent is to simplify the tax system by eliminating outdated and ineffective tax laws which cannot be enforced fully and effectively. Reduction income tax for individuals and that of the corporate sector is really a good measure, a measure which generates more revenue for the Government. As long as you accept mixed economy

as a concept and tax every rupee almost up to 70 per cent or 80 per cent, evasion is bound to be there, stringent laws you may make, those will not be effective and this has been proved amply.

Now the abolition of Compulsory Deposit Scheme will reduce a lot of work of the Government and a lot of harassment to the assessees. Regarding Estate Duty, as some of friends have been arguing, why should those who are dying not be allowed to die in peace, Not only that, after all a person who is dying will die in peace, but the people who survive him will have great problems, almost as bad as death—like harassment from the officers etc. And ultimately what is the revenue that the Government was getting? It was about 20 crore. I am sure with these measures which Finance Minister taken, the revenue receipts shall be much larger. When taxation is kept at high rates, it does not mean that revenues will be higher. This will not only give incentive to the business community, but also reduce the proliferation of black money. Our hon. Prime Minister has been saying that a number of times. He has stated that he intends to curb black money and take all measures that are necessary towards that end. The which have been taken in the Budget are in that direction. To say that income tax has been reduced only to benefit the rich is not a correct argument. Reliefs have been given to the Duties on agricultural in farmers. puts, fertiliser industry and other things have been reduced. Although a lot has to be done, a beginning has been made. A beginning that had been made earlier and this is an improvement on that. Therefore those port reliefs and measures that have been brought out in this Budget will benefit all sections of the society and the Government's emphasis on growth and application of new technologies and management techniques is also to be taken note of.

Welfare measures proposed for industrial workers and crop insurance scheme for the farmers are welcome features and will certainly help economic growth.

The two widely debated issues the Budget are favourable tax reduction for the middle and upper classes, doing away with Estate Duty Compulsory Deposit Scheme. Another is the heavy levy on petroleum products which has hit all sections of the society-whether poor or rich. In this connection, I would like to emphasise the fact that taking into consideration the present wage levels and cost of living, the exemption limit should have been raised at least to Rs. 25,000. Today 18,000 means Rs. 1500 a month which is a salary which is drawn in most of the industrial undertakings and elsewhere by even the drivers, mechanics, supervisory staff and so on and so forth. Therefore the limit should have been rais-We were expecting the hon. Finance Minister to be more generous and to raise the limit to Rs. 25,000, which is not at all excessive in the present day conditions. By this way he may have taken away another five to ten lakhs of assessees from his files, thereby giving a greater opportunity and more time to the Department to concentrate on the bigger assessees where the real evasion is taking place. particularly in urban and metropolitan cities: that is where the money is. And what is the point of trying to milk a bullock? You should tackle a fatty cow which can give some milk. There is absolutely no argument in saying that these reliefs should not be given at the lower strata: in other words you are only encouraging dishonesty. Instead of that, the budget is trying to encourage the people to be more honest. If you take the loss of revenue into consideration, what is revenue loss? The revenue loss will be a very meagre amount by increase in the limit to Rs. 25,000. I am sure, even at this stage many sections will be happy, more people will

be happy, if the Finance could consider increasing this exemption limit to Rs. 25,000 and, by this. whatever loss be is going to suffer can be made up in the higher strata of the society where income tax evasion is. Although the rate of taxation is brought down to 50 per cent, I am sure the revenue will be greater, much more than before. But still there will be some people at the highest levels who may like to avoid that also and not take the opportunity given by the There the officers can Government. use all their wisdom and try to get the maximum tax from those sections of society. This way you can contribute to bring out, at least to some extent, the black money. Objectively speaking the simplification of the tax system is justified and is in the best interests of the country's economy and certainly not just for the benefit of the few rich. These proposals have to be understood in the wider context of the conditions prevailing in our country and the world at large.

I am not one of those cynics to be alarmed at the uncovered deficit Rs 3.300 crores. Why I say this because, the unaccounted the black money-by whatever name you call it—is perhaps running several thousand crores. If you can bring into account, into circulation, into production, at least a part of that money, your deficit can be covered. Why tax at 70 per cent or 80 per cent, why make such proposals which can not be implemented, and call it greater socialism and ultimately fail in collecting the money and produce more deficits in the budgets? It is not going to help us. Be realistic, be pragmatic and do things which are practical. I am sure that even now. since the taxation is kept at 50 per cent at the highest slab another voluntary disclosure scheme will bring in a lot of black money into the economy. The Bearer Bonds Scheme was more or less a failure because it has brought in only a thousand crores, the reasons being that it carries only two per cent

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of interest. I do not think all those people who are having money will keep money in hundred rupee notes in tens, ones in their coffers. It will be invested somewhere in some shape or other, in brick and mortar and cement, somewhere in gold and jewellery or in some kind of material. Nobody will keep money as money, knowing as they do that any day a raid may take place at any moment of time. And another anomaly in this is the capital gains tax. Supposing one is having a property from his grandfather's time, he wants to sell naturally the prices have gone upand if the Government wants to take away 50 per cent of that, then, the thinking will start how to save more Therefore, any tax that you levy should be practicable. We were hoping that some steps would be taken to reduce the capital gains tax or to give some relief in that also. nothing has been done in this Budget. Probably, the Finance Minister not want to give all the reliefs at one time. And that way what amount of black money is generating, if one can apply one's mind, one can understand. In the urban areas, in all the sales that are taking place of either houses or house-sites or lands or anything of that kind, they under-valued for registration purposes. There are two things. One is the high registration charges and to get rid of some black money by the purchase and the other to save some tax. This way we are encouraging black money. How can we control it? I do not say that you do not tax at all. You tax, but be practicable. Take all the factors into consideration. It is all right. Somebody sells a property and invests in an industry. You say, "You not be asked any question." (Timebell rings) What is this? You have already started ringing the bells.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have already taken 16 minutes.

SHRI K. L. N. PRASAD: I have taken eleven or twelve minutes. All this galaba also you are putting to my account.

If I say that our hon. Finance Minister has generated a wave of enthusiasm in all sections of the society, it is not an exaggeration. This will go a long way in the growth. In this Budget he has tried to offer incentives as well as practical reliefs to all sections of the people. In my opinion, it is sheer perversion to attribute motives to the Finance Minister's proposals in offering the incentives to the corporate sector. I am glad that he has not gone by any narrow approach. Nor did he play to the gallery. As a matter of fact, it is a realistic approach to the affairs of the nation. One has sympathise with the political critics in the House and outside.

If my friend, Mr. Upendra, and other friends do not mind, I would like to say that our great Chief Minister described this Budget as an eye-wash, and the next day he wanted to go by an auto-rickshaw as a protest against the increase in the petroleum prices I do not know whether he is going by an auto-rickshaw or by a Maruti car or an Ambassador car. Tomorrow he may get into some other bigger car.

SHRI PARVATHANENI UPENDRA: It is a symbolic protest.

SHRI K. L. N. PRASAD: It is a factual report. It has appeared in the Press. So you do not have to say anything.

Well, everyone has the freedom of speech. They can say what they want. But we have to talk what is practicable. What is practicable and what is not, is the question. The increase in the petroleum price, no doubt, will hit all the sections of the society. But it has become inevitable. When the petroleum bill goes up by a thousand crores, how do you produce that money

unless you tax? Where from do you get Rs. 1,000 crores? It is not Rs. 5 crores or Rs. 10 crores or Rs. 20 crores or Rs. 50 crores to pinch somebody else and meet this bill. Therefore, it intevitable and there no has become point in criticising the Finance Ministe, on that account. The dollar value has soared almost from Rs. 9. Now, it has gone up to Rs. 13. There is no alternative left to the Finance Minister. The only remedy for this, is to increase our oil production which we are doing and will become self-reliant Earlier we were in course of time. prices importing oil at cheaper we did not open our eyes. But when the oil countries have increased their prices then we have opened our eyes. We have started exploration of oil and I must say that the ONGC is doing a commendable job and I congratulate them. Any investment on oil exploration is worth spending at this junc. ture. There are many good features in this budget and many more have to come. There are many anomalies in the income-tax law. The citizens who pay income-tax are subjected to lot of harassment. At one time the department was one of the income-tax cleanest departments. But, now it has been completely polluted. No paper money. This is the moves without situation existing there. The Finance Minister should assure that there will not be any harassments in the future. If they harass the rich who are evading the tax is alright. We will prevent them from doing their jobs.

I am happy that the Finance Minister has extended reliefs to the farmers by introducing crop insurance and abolishing the excise duty on fertilisers. The crop insurance scheme was talked about for a long time, but actually it has come into practice. This should be implemented vigorously. By removing the excise duties on the fertilisers, the farmers will be greatly benefited. The agricultural production will crease. In this modern age, it is only right that we should catch up with the new innovative technology both

in industrial and agricultural sectors. The relief should be given wherever there is growth without any distinction. By this way, we can take away many items from the annual tax collection and this saves a lot of administrative work. A common man is saved from the pilgrimage to various Government offices and also do away with the inspecting staff who normally tends to harass.

I am also happy that the Finance Minister has completely exempted from paying licence fee on radio and television sets. It is a good The revenue loss to the Government on this account is negligible. I think lot of work-load will be saved.

I am glad that the Finance Minister has announced yesterday some reliefs in respect of diesel, kerosene and bidis. These items are, to a large extent, being consumed by the poorer sections of the society and they will be greatly benefited. I do not know why the Finance Minister has not given relief on the "paan-masala" item. I do not know whether the Minister uses "paan masala" or not. I also do not know whether he smokes.

SHRI PARVATHANENI UPENDRA: But he has exempted "supari". It loes not apply to the "supari" item,

SHRI K. L. N PRASAD: I do not know whether some of my friends here use "paan-masala". Now it them lot of money. On cigarettes the tax has already been increased very much, Although I do not smoke.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please conclude now.

SHRI K. L. N. PRASAD: Now the cigarettes have been made a luxury item. Instead of taxing on the cigarettes why don't the Government tax on the imported alcoholic beverages. We know that millions and millions of into cases are being smuggled country. And we should stop

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smuggling. Whatever methods vou would like to adopt please adopt but stop this and allow these alcoholic beverages to be sold freely and charge Rs. 50 extra for each bottle. Nobody way you can get tax, minds, it That we do not mind.

The Budget

While appreciating all the realistic proposals made by the hon. Finance Minister: I would like to make a few suggestions. I am coming to the end of my speech. One thing that I would like to appeal to the Finance Minister is that we have many large on-going projects which are going slow, which are limping, which are not making any progress for want of money, for want of adequate budget provisions. instance, there is our Vizag Steel Plant. Already we seem to have or Rs. 1,200 spent about Rs. 1,000 crores on that project and this year the budget provision is so small that I am told—I was in Vizag the other day and they were saying this—what has been allotted about 200 crores and that this money will be sufficient only for two months' work. What will happen in the rest of the ten months? Prices will increase and the cost of the project will go further up. At this rate, the escalation will higher and we will not be able to complete the project in time and we will not be able to reap the benefits from it. Similarly the Nagarjunasagar project in Andhra Pracesh was originally estimated to cost Rs. 65 crores and now we have spent about Rs. 700 to Rs. 800 crores or more. Still the canal work remains to be done. The canals are not fully dug. Only the project is ready.

Therefore, when we take up a large project, let us complete it as early as possible and then go to another project. Thereby you will get the benefits of the project quickly. Otherwise these projects will go on for ever, for decades. The Governments will changing one after another, but there

will be no end to these projects. (Time bell rings).

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have already taken 28 minutes.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): I am on a point of order.

SHRI SUSHIL CHAND MOHUNTA (Haryana): You have only counted the minutes—28 minutes. But you have not noted that he has spoken less words in those 28 minutes.

SHRI K. L. N. PRASAD: Thank you.

SHRI GHULAM RASOOL MATTO: Sir, the Congress Party being the largest party has a time-limit fixed tor If each of their speakers speaks for a longer ime, then only less number of speakers from side can speak. It they speak for a lesser time then a chance can be given to more people (Interruptions)

SHRI K. L. N. PRASAD. Please don't count this time too.

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): Please conclude.

SHRIK L. N. PRASAD: is mention about the withdrawal of relief in a the investment manner in the Finance Minister's speech. I do not think it will be a wise thing to do. We want industrial development. You know how the costs of machinery have gone up, both imported and indigenous, And you are also aware that on imported machinery a substantial amount of duty has to With all these things, if you take away the investment allowance, I am sure the desired results will not be achieved. It should be continued as before.

I am glad that the disallowance of expenditure on advertising etc. has been removed. In my opinion,

it should have been made with effect from the date when this was imposed in order to be equitable and reasonable as it is likely to lead to a lot of litigation and harassment.

suggestione One or two more would like to make.

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): Please conclude. Otherwise I am airaid your party will have no time. For your information, I may say one thing because Mr. Matto raised this point. The Cononly 1 hour had gress-I 23 minutes and they have already used it up. Therefore, I will not allow anybody else from them now.

SHRI K. L. N. PRASAD: Then, the withdrawal of rural development allowance available under Section 35C (c) is perhaps not in the right direction. There may be some people who are misusing it. But these things can be checked. You have the machinery to check it. If you want in such schemes and programmes you can involve MLAs, MPs and other representatives of the people and Government officials, to see that schemes work properly instead doing away with the provision itself.

Another thing is deletion of Section 80VV and introduction of Clause 12A under Section 40A which does not permit allowance of expenditure incurred in connection with the various proceedings under the Income Tax Act. How does one represent before the Income Tax Officer? The law itself is so complicated? If the Chartered Accountants or Auditors are not allowed their professional fees, how are they to function? Therefore ,you will kindly consider permitting them their professional fees. Then about increasing the limit of the allowance under Section 80C in respect of payments or contributions made to LIC, Provident Fund, Public Provident Fund, Cumulative Time Deposits, Purchase of National Savings Certificates. This should be raised considerably so that you can mop up extra resources available with the public and which can be utilised by you for development purposes.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN. No, no, I cannot allow you any more. It becomes very difficult for the Chair at this rate. I am calling the next speaker, Mr. Birla now...

SHRI K. L. N. PRASAD: Now one last thing, about newspapers; this is very important...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN. That is but you should have talked about it earlier. Your own party members are coming and objecting. What can I do? I can only regulate what is before me. I have been very lenient with you. Only one minute more and conclude.

SHRI K. L. N. PRASAD. paper is a good media to convey news even to the remote corners of the country. Although TV is there, radio is there, yet newspapers play a very important role. My friend, Mr. Ramakrishnan, who is now in the Chair, has made good suggestions and I do not want to repeat the same. But I want the Minister to consider removing the auty on newsprint. Indigenous newsprint is being sold at a much higher price than imported newsprint. Even the machinery is being imported. There also no concession has given. Newspaper is not a business. I am not talking of the big newspapers I am talking of the small and medium You must give some connewspapers. sideration to them. I think the definition of "small" and "medium" newspapers should also be examined and redefined because the limit of 15,000 and 50,000 respectively was set many years ago when readership was not much....(Time bell rings).

Just one thing more. I would like to draw attention to only one aspect The Budget

[Shri K. L. N. Prasad]

and that is an observation made by our Prime Minister the other about the functioning of banks in our country. He said the less we talk about these banks, the better it is. One can read volumes into this obser-What are the banks doing vation. now? Look at the way the banks are advancing money, the way the banks are behaving after nationalisation. The poor country is losing hundreds of crores of rupees by way of bad debts. You will have to do something about it. If only time permits I could have said a lot of things about the functioning of the banks. If you open the cupboards of the banks, not one Rajinder Sethia who has swindled so much many many other Chota Sethias will come out of these cupboards. Please think of appointing a 5.00 P.M. Paruamentary Committee to go into the working of the **B**anks. Otherwise these Rs. 60,000 crores which are in the banking sector you will not be able to touch. You cannot allow some of these Chairmen and other executives these banks to build empires for them-

SHRI KRISHNA KUMAR BIRLA (Rajasthan): Sir, I am grateful to you for having given me this opportunity of speaking on the Budget.

selves and behave in the way they are

doing at the cost of the common man.

First, I would like to offer a personal explanation. I understand that my name was called at quarter past three when I was not present. There appears to be some misunderstanding on this point. I thought I had informed our Secretariat that I had to attend an important meeting and I will not be able to come at 3-30. This appears to be a case of misunderstanding. Anyway, I take the entire blame on myself.

I would like to congratulate the Finance Minister for an excellant

budget which he has presented. ln. my opinion it is a growth-oriented budget. There are a number of good features about the budget. First, crop insurance has been introduced. Social security scheme to cover risk of death by accident in respect of members of poor families has been introduced. A large number of industries have been de-licensed. The MRTP limit was Rs. 20 crores has now been revised to Rs. 100 crores. In the case of small-scale and ancillary industries also the limits have been suitably revised.

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Another thing which the Finance Minister has gone is that he has given a sort of philosophy as to the stability of corporate taxes by indicating what the pattern of taxes is likely to be in the next two years. This is something which is very welcome.

Another welcome step he has taken is to permit companies to donate to political parties. He also raised the income-tax exemption limit from Rs. 15,000 to Rs. 18,000 taking away about 10 lakh assessees from the net of income-tax. That is a very good feature of the Budget.

Then he has lowered the rates at all levels and this would lead, in my opinion, to better compliance. This will lead to more savings, investment, increase in output and more employment in the country.

As far as estate duty is concerned, the total revenue collected through this was not very large. It was a very bold step he has taken in removing it because this was a great pin-prick for all sectors of society and it was causing greet harassment.

Reduction of the import duty on project import is again something for which the Finance Minister needs congratulations because this would really be leading the country towards lowering the cost of capital projects particularly in respect of fertilizer

where the duty has been zero. This is a very wise step. Now, I would like to make a few observations.

A question has been raised as whether as a result of this uncovered huge deficit the situation will lead to inflation. As far as 1984-85 is concerned when the budget was presented the Finance Minister expected the deficit to be Rs. 1,773 crores. Actually the year closed with almost Rs. 4,000 crores deficit and yet the inflation in 1984-85 was only 4.50 per cent. as far as the year 1985-86 is concerned I see no risk of inflation provided we have good monsoons and there I would also like to add that even as far as the monsoons are concerned, they are no longer that big a gamble in our economy as they used to be many years back. What is necessary now is that the prices of certain constituents are to be kept under check. There are constituents which go into the cost of production of any industry would also plead with the Finance Minister that as far as these constituents are concerned, which affect any industry, whether it is steel or whether it is sugar or whether it is textiles, as far as these constituents are concerned, they should be kept under check. So, these constituents are, firstly, power and, secondly, steel. Steel is needed even for such industries as sugar and textiles because if the steel prices were to rise, then the cost of production will also rise. It is because every industry needs spare parts and every industry needs capital goods. In case the steel prices were to rise, the prices of the capital goods would also rise and that would affect every industry. While talking about steel, it is with great alarm that would like to mention that since June 1984 to February 1985, the steel prices have been increased to the extent of almost 30 per cent and this is something unprecedented and, as a result of that, as far as I know, the Indian steel has become probably the costliest steel in the world. My appeal to the

Finance Minister would have been not to have increased the steel prices like this, but to have kept them under control by better cost control, better performance and greater efficiency.

(General), 1985-86

Sir, the Finance Minister said quite a lot so far as the industrial sickness is concerned and everyone is worried about the industrial sickness and that, in fact, is the nation's worry. counter that, Sir, the Finance Minister has suggested and has proposed the constitution of a board, that is, Board for Financial and Industrial Recon-That is a step in the right struction. direction. But, side by side, the honourable Finance Minister has also said that wherever 100 per cent of the net worth of a project of a company is wiped out, the management should change. Reading between the lines, it appears that what he has said is that where bad management is responsible for this, only in such cases this should take place. I would only like to urge that there should not be any generalisation on such steps and each company's case should be considered on its own merits. I say this for the simple reason that sometimes industries lose their net worth not owing to any fault of theirs or management, but for many other reasons completely beyond their control. For example, take the case of infrastructure. Now, in case there are shortages in infrastructure, they may affect the industries' viability in a very big way. Now, take the case of power failure. I know of a number of steel plants which are sick and which are on the verge of collapse purely because there have been power failures in a number of States. is one factor. Unfortunately, even diesel engines cannot be used. Diesel engines cannot be used for the simple reason that as far as power is concerned, in respect of many steel plants, this is a kind of raw material and this should be obtained at a lower price where the cost of production of power by diesel engine is very high.

[Shri Krishna Kumar Birla]

Sir, early today, when the Finance Minister was answering some of the questions—there were questions regarding the performance of the public sector-he himself admitted that in the case of the steel industry, some of the units were not doing well owing lack of coal and owing to power failures. So, this is exactly my that point and that is why I say should not judge the performance of an industry where bad performance is owing to factors or for reasons yond the industry's control. Take the case of organised cotton textiles. Now, Sir, certain concessions are given powerlooms. I am not trying to criticize anyone for that. But the fact remains that whereas powerlooms doing fairly well, as far as the organised sector of the industry is cerned, it could not stand in competition against the powerlooms, with the benefits that were given to Apart from that, there is a large scale of smuggling which again affects the textile industry.

Take the case of jute industry. Now, Sir, there was a big shortage of jute this year. Probably many of the hon. Members might be surprised to hear that jute had touched the price level of more than Rs. 1000 per quintal, which means, more than Rs. 10 per kg. This was something unheard of. In the textile industry in Bombay, you are aware that three years back there was a strike which lasted for one year, and as a result of that the textile industry in Bombay became sick.

These are some of the cases. Some times, due to reasons beyon<sub>d</sub> control an industry becomes sick.

Take the case of cement industry. Now, Sir, the cement industry, and particularly those units which started in 1984 or 1985, are facing Why? Because the cement price was last revised in 1982, both in respect of levy, as to how much levy should

be given to newly started factories and also as far as prices are concerned. So for the last three years particularly for cement factories started in 1984 and 1985, nothing has been done, and so the cement industry which started recently is facing a crisis.

Sir, two days back I spoke about the wagons industry. Last year, wagons order was reduced and this year, according to a proposal which has been made it appears that the wagons industry is going to get busy only for  $2\frac{1}{2}$  months; for  $9\frac{1}{2}$  months it will be forced to lay off the labour. And when the weapons industry becomes sick, a large number of ancillary industries will also become sick.

Take another case, the shipping in-This is a world-wide phenodustry. menon. It does not exclude the shipping industry in India. But the shipping industry throughout the world is passing through a period of great crisis, and this includes the Shipping Corporation also.

So, Sir, my submission to the hon. Finance Minister will be that as far as sick industries are concerned, please do not be in haste. It is not only the private sector but also the public sector which will be involved and the matter has to be examined from a broad angle.

Sir, a small point is regarding unit Trust. I would very strongly urge that as far as Unit Trusts are concerned, let it be promoted in the private sector also in the form of investment trusts.

Sir, one major problem is regarding the smuggling of gold. Gold is smuggled on a very large scale, I amaware that the Government has offered certain inducements to the vigilance people who can catch hold of smugglers. But, Sir, something more required to be done. The price of gold in the international market is something like 292 dollars. These are the figures which I collected three or

four days back. The price of gold is going up and down every day. three or four days back it was roundabout 292 dollars, which in and in our terminology of 10 works out to a price of Rs. 1750. Now Sir, gold here two or three days pack was being quoted at over Rs. 2110 per 10 grams, which means that there was a profit of Rs. 360 per 10 grams. Even after providing for certain expenses carrying expenses, etc., the profit was more than Rs. 300 per 10 grams. Now, Sir, how much gold is being smuggled into the country? That is anybody's But I did have a talk with certain jewellers and their estimate was that perhaps something like 100 tonnes of gold is being smuggled into This means that the country. middlemen or the smugglers are making a profit of 300 crores per year. That is why I say that as far as gold smuggling is concerned, this is big business and the Finance Minister should apply his mind as to what ought to be done. It is giving a profit of 300 crores of rupees to the smugglers and Rs. 1700 crores worth foreign exchange is being clandestinely drained off. For good or for bad. 1 would give a suggestion and hope that the Finance Minister will give it try. My suggestion would be that the import of gold should be officially permitted. The question will be from where is the foreign exchange going to come. I would like to say that let us export silver and let us import gold on an official basis. Let the Government of India do it or let the private sector do it or there can be some sort of link between the two. There should be a kind of joint operation. I was told that if we export 50 tonnes silver then we can import one ton of gold. There is plenty of silver in the country. The estimate is that 81 lakh tonnes of silver is there in the coun-Therefore, if we export silver the stock of silver in the country would not be depleted. I would only put this proposal before the hon. Finance Minister for his kind consideration.

Sir the imposition of excise duty on some items was satisfactory. would like to draw the attention the hon. Finance Minister to two or three items. One is the case of cement. It is a recognised practice that when any industry is passing through a period of difficulties, then that industry is usually saved from excise duty. We find that the excise duty on cement was formerly 205 rupees per ton. It has been increased to 225 rupees per ton even though the cement industry is passing through a difficult period.

Another case which I would like to mention is regarding marble. I would like to say that the excise duty which has been imposed works out to roung about 8 rupees per square foot. I was told that people who are mining cheaper varieties of marble will be hard hit. It may be all right for people who are mining very fine quality But there of marble. are a large number of people who are working on a small scale and who, are producing very inferior type of marble. excise duty will hit them hard. I would like the Finance Minister kindly have another look at this.

As far as tea is concerned we are grateful that the Finance Minister has given certain concessions. But he has will stipulated that this concession apply only to companies which are either exclusively tea companies which are nearest to the tea companies. The idea is that people may be able to modernise their tea estates. I would plead with the Finance Minister that this concession be given to all the tea gardens whether they are in one company or whether the company diversified.

This is the first year of the Seventn Plan. (Time Bell rings) Please give me three minutes more. Our outlay for the central sector in the first year is 18500 crores. The outlay for the central sector in the last year of the

#### [Shri Krishna Kumar Birla]

Sixth Plan which means 1984-85, was 17351 crores. That means that even though we have embarked upon a new plan, the rise has been only from 17351 crores to 18500 crores. That is no increase. Actually there has been no increase. There has been a big push as far as the economy is concerned. I know that many Ministries are really fighting for more money. I know certainly that in the case of the Railway Ministry, the capital outlay plan for the first year Seventh Plan is Rs. 1650 crores, exactly the same figure as of last year. And that is the reason why they say that they cannot place the order for more wagons even though they have the will to do that.

The Finance Minister, while allowing certain concessions to the corporate sector has mentioned regarding the investment allowance. I would again plead as far as investment allowance is concerned for his reconsideration. Sir, the investment allowance we fixed with a certain idea. And the idea is that since the cost of replacement was rising at such a galloping pace through out the world, the company may have some reserve built up in their balancesheets in the form of investment allowance. Now, Sir, in case the Finance Minister could do away with this investment allowance, the company will find it hard and difficult to find resources as far as modernisation is concerned. I would plead with him that he may give a consideration to that.

Sir the last five years have been the years of thinking and examination. They have been the years of rethinking and re-examination. And there have been re-examinations and rethinking on economic theories about monetary fiscal policies, about parameters which the Government should adopt so as to boost investment, boost up economic development, and boost

up employment. Sir, it was this which really they have raised and what we commonly near as Reaganism, it is this what we hear as Thatcherism.

I would say, Sin, that this is the first year of the Seventh Plan. And this also happens to be the first Budget under the new Prime Minister. I have no doubt in my mind that a new era has dawned which gave rise to more employment, more economic development. And, Sir, I have no doubt that in history this will probably go down as Rajiv Era. I hail our new young Prime Minister and I am sure that he is keen to prepare the country to meet the challenges that the 21st Century offers. Thank you, Sir.

SHRI INDRADEEP SINHA (Bihar): Mr. Vice-Chairman, Sir, it is net with any sense of elation that I rise speak on the Budget. Unfortunately, I cannot agree with Mr. Birla this Budget should entitle our Prime Minister to associate his name some sort of a Rajiv era. Mr. Birla is not the only person who has made this interesting remark. There is a journal published in the United States of American known as the 'Wall Street Journal'. Now the 'Wall Street Journal' has come out with an editorial which is captioned, "Rajiv-Reagan" And the 'Wall Street Journal' compares India's Prime Minister Rajiv Gandhi to Mr. Ronald Reagan, and compares him in this sense that here is another tax-cutter, person who has reduced the tax burden on big business houses. So, on a subject like the Budget, it is impossible to have any kind of unanimity because here economic interests are people representing involved and economic interests speak different according to their convenience according to their advantage. Now, the Finance Minister, in his speech, has referred to the democratic framework that we have in our country and even given us some lessons on democracy, how under democracy cur country is progressing.

If I am not mistaken, the philosophy of democracy was formulated by

a school of British philosophers, known as Utilitarians, whose motto was that democracy should seek to greatest good of the greatest number. Judged according to that criterion the Finance Minister's Budget will to correspond or agree to motto, that is the greatest good of the smalest number. This is what Finance Minister's Budget has proposed and no wonder people like Shri K. K. Birla are quite jubilant about ít.

But I would like to refer to a very pertinent point raised by the Finance Minister in his reply to the debate in the Lok Sabha. The point was that in the post-Independence period country has been trying to build an independent economy. Some development has taken place and as a result of that development new changes in the economy also have become necessary. I think he has remarked, we should not harp on past but we should look to the future. I quite agree. Let us try to understand what sort of development has taken place, what problems this development has created and how these problems can be resolved and whether the Budget that has been presented by the hon. Finance Minister likely to lead towards any solution of these problems.

Now, I may state very briefly the essence of the problem. The essence of the problem is the problem of the internal market. Now, one of the Deputy Governors of the Reserve Bank in a speech delivered some time last year which was published in the January 1984 issue of the Reserve Bank Bulletin gave certain statistics about the rate of growth of various segments of Indian industry. He gave five-yearly average from 1962-63 to 1980-81. gave the general index and also the index for basic goods industries, then the index for capital goods industries, the index for intermediate goods dustries and the index for consumer goods industries. Now, looking these figures of nearly two decades.

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20 years of development, we find that as years passed by, the rate of growth in the basic goods industries capital goods industries started declining. Why did it start declining? Because the rate of growth in the consumer goods industries, had started declining. Why did the rate of growth in the consumer goods industries declining? Because whatever start was being produced and marketed a particular price did not find customers, Majority of customers did not have the money. Fifty per cent of them had been pushed below the poverty line. They did not constitute part of the effective demand in a capitalist market. So, demand for consumer goods did not keep pace with the increase in production of consumer goods industries. And if demand does not keep pace with production of consumer goods, then there is a cut back in production and if there is a cut back in production, then there is also a cut back in investment. New factories are not set up; old machinery is not replaced and there is a fall in demand for the basic goods and the capital good and thus a chain starts from the conumer goods industries and it reaches up to the capital goods industries. This is what has been happening in our Indian economy. We had certain measure of growth; we had a certain measure of expansion, expansion of steel, expansion of other metals, expansion of minerals, expansion οſ electricity, expansion ofmachinebuilding and chemicals but soon point was reached when expansion came to a halt because adequate market was not available for the goods that were being produced, and, therefore, cut-back in production started. When a country is faced with such a situation, what is the solution? What could be a solution in India? What would have been the solution The solution should have been to expand the home market by improving asset base and by improving the income level, the earnings of the common people, by lifting more and more people above the poverty line, by reducing the number of unemployed, by

(Shri Indradeep Sinha)

reducing inflation by supplying essential consumer goods at fixed reasonable prices. Unfortunately, the opposite took place, as a result which not only the internal market did not expand, but a little contraction also took place in some of these consumer goods. That is what has hap-Then what is the solution? pened. rikan wasan ejan eten ji

On the advice of World Bank and a number of international experts and experts from big business houses, like Mr. K. K. Birla, on the collective advice of all these learned and interested people, our Government struck out in two directions. One direction to go in for an export-oriented economy because you do not find the necessary market inside the country, because the people inside the country are too poor and, therefore, you wanted to sell these goods outside the country. But since, outide the country, bigger copitalist sharks are sitting and our petty industries, ill-managed inmonopoly-controlled dustries, industries, have little chance of competing with them, so you give them heavy subsidies, export subsidies, cash compensatory allowances, freight concessions, all sorts of subsidies, open So, through various subdisguised. sidies, we tried to push our exports. Then comes the World Bank and the International Monetary Fund. I narratting this story because I want to make a point about petroleum prices. Now the IMF delegation which visited our country in 1981, on the eve negotiations of the IMF loan, in their report, advised the Government India to go in for massive export orientation.... and in order to Indian goods, in highly competitive international markets, adopt a "realistic" exchange rate policy. If the Finance Minister looks into the figures, he will find out whether, between 1980 and 1985, the dollar value of the rupee has increased or has de-From less than Rs. 8/- we used to have a dollar for less than Rs. -8/- per dollar in 1980, we are paying almost Rs. 13 now. Year after year,

the rupee has been devalued in terms. of the dollar, devalued in small doses, devalued secretly, devalued quietly, devalued without making any about it, but devalued all the same. Today, the quntum of devaluation of the rupee is not small. It may even be larger than the notorious devaluation which took place in 1966. was done at the instance of the Werld This also has been done at the instance of the World Bank and the IMF.

Because of the fall in the dollar value or the rupes what have we gain-Have our exports expanded very much? Official data speak of rise in exports, but speak of rise in terms of their value in rupees, which have depreciated. If we take the figures in dollars, we will find that the growth. in exports to the capitalist world market, has not been significant. On the contrary, because of a steady fall in the dollar value of the rupee, not only POL products, but various items of machinery, intermediate goods. some raw materials, which our country imports, have become more costly. Because the import cost of machinery, intermediates, POL products. gone up, Indian industry instead becoming more competitive has hecome less competitive. We have a high-cost economy, which is not competitive in the international market.

Unfortunately, the Government donot even seem to realise that they have pursued a policy, which has been incorrect. which has been erroneous, pursed a policy they hae which. instead of curing the disease, has aggrvated the malady. We are in situation where we have to give more and more subsidies, give more more concessions to the Indian business houses and the foreign multinationals, in order to keep up the exports. The Finance Minister's Budget seeks to carry forward this astrous course of policy and tries to paint it in rosy, attractive, colour as heralding a new era in Indian economy as Mr. K. K. Birla very jubilantly put it. Now the second line of thinking,

the second line of solution for this problem of the market was to make a conscious change in the direction of our consumer goods production. India is a vast country. We have 700 million people. Out of these 700 million nearly 350 million live below the poverty So, in term of capitalist demand they cease to be persons, they are simply non-persons. Of the remaining, 350 million there might be a small percentage, about 35 million or 40 million, of the elite in the society. They are the businessmen, the shop keepers, the high paid officials, certain other higher income group people—the educated elite. Their percentage is quit small. India being yet a backward country, it cannot afford to have a large number of bourgeois population. But our population itself is so big that even 10 per cent of our population would come to about 70 mil-Even five per cent would come to about 35 million which would equal to the population of a whole European country. So, you are now producing for and catering to needs of this elite section of the population, not for the common man. It is only for the comfort of the well-todo, the elite. So, during the last 15 years or so the Indian industrial economy has undergone a kind of distortion. Production of basic consumer goods needed for the common people has stagnated or declined-th, example has shifted from the modern textile mills to the powerlooms. And Mr. Birla, of all persons, comes forward complains that the tiny powerloom is killing his giant textile mills. This is something which nobody can believe that a tiny powerloom can kill the powerful textile mills. The modern textile mills are deliberately not producing cloth needed by common man because there the margin of profit is low. Thus, the whole production pattern has undergone a Commodities like distortion. refrigerators, air-conditioners, room coolers, radios, television sets, VCRs, scooters, motor cycles and motor cars are being produced more and more. Govern-

ment policy also seems to give more and more encouragement to this kina of production. But does this kind of production, does this development of a particular type of production catering to elite consumption, lead to any solution or even a partial mitigating of the fundamental crisis of the Indian economy? My submission is that The crisis stays where it does not. Rather it gets accentuated. So, was. from this point of view I should consider the Finance Minister's budget to be a total failure. It would prove to be a wasted effort, because this Budget and the policies that it formulates will not lead to a solution of the fundamental crisis of the Indian economy; it will not lead to even some mitigation of the crisis. On the contrary the motto of the Budget being "greatest good of the smallest number", the main burden will fall on the common people-burden in the form of inflation, burden in the form of increased taxes, burden in the form of increased prices of petroleum products etc. So whatever has been granted to big business houses as concession, so that they may invest more in vital sectors of the economy, will not prove very fruitful because even Mr. Birla will not invest in an industry which does not have a He was already complainmarket. ing about the wagon industry. If the railways do not allot the funds, the wagon industry does not have a market. So these concessions will not lead to any upsurge in industrial investment or industrial production. On the confrary, my apprehension is, that the crisis will continue. rather the crisis will deepen and 3 year later when we meet at the time of the next budget, probably there will be no Seventh Plan, Already the Seventh Plan has been half killed. The first year of the Seventh Plan has begun but the Plan is nowhere to be seen. Prices would have risen still further and the life of the common people will harder than what it has been, till now.

I just want to mention one sentence about the resources position. The Finance Minister has in his speech referred to the crisis of resources. Yes,

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[Shri Indradeep Sinha]

there is a crisis of resources, both internal and external. But why is there a crisis? The crisis is precisely caused by these policies of the Governrolicies dictated by :ment, world Bank and the I. M. F. And if thece policies are pursued the crisis of resources will grow, even foreign exchange crisis will grow. It is often argued that the foreign exchange crisis has arisen because of rise in the prices of POL Products. Well, Sir, in 1979-80 our total import of products was Rs. 3269 crore and total trade deficit was Rs. 2563 crores, Since then our own production of crude has increased very much. Now we are producing nearly 26 million tonnes. Our injects of POL products have declin-And yet the foreign exchange deficit continues t<sub>o</sub> stand somewhere between Rs. 5500 to 6000 crore per year.

So, this foreign exchange crisis certainly not due only to the rise in the international prices of petroleum products. Partly it is also due to the fall in the dollar value of the rupee. which I mentioned earlier. So, even the foreign exchange crisis, the internal resource crisis-these two-are more reflections of the wrong economic and financial policies adopted by the Government during the last five Now, instead of correcting years. those errors the Government seems to have acquired a new dynamism for moving in a wrong direction. Dynamism for moving in a right direction is a good thing-I would have wel-But if the Government comed it. chooses to move in a wrong direction with a new dynamism, then it will take the country faster towards graver economic situations and acutor mass discontent. Of course, here we can only argue but, in addition to us and in addition to the few Members in the House there are millions watching from outside, and when their life is affected, when economic hardships ress on them, they will take to the streets; there will be agitations, there will be governments, and what our arguments in the House probably cannot secure, the arguments of the people in

the streets may prove more powerful and compel the Government to reconsider some of its disastrous policies. I hope the Finance Minister will choose to wait for that day but will take heed earlier and try to mend his policies before it is too late.

Thank you.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I have to honourable Members that there are at least 27 people more who have given their names. Even if we give ten minutes for each speaker, it will take 270 minutes or four-and-a-half hours. So, I would request hon. Members to be brief in their observations and not make the same points which are already made but say whatever they want to say as briefly as they can. Now, Shri Thindivanam Ramamurthy.

SHRI THINDIVANAM K. RAMA-MURTHY (Nominated): Mr. Vice-Chairman, I stand here to welcome the budget and congratulate the Finance Minister and the Prime Minister for having given the country a budget which will give a new fillip to industrial development. It is a giant step towards progress and ever section of the society is benefited by the policy envisaged.

#### [The Vice-Chairman (Shri Pawan Kumar Bansal) in the Chair]

Sir, the budget has not lost its continuity from the past but definitely the progress that the country will be making as a result of this budget cannot be underestimated.

As the budget was presented, the usual criticism and review as whether it is a rich man's budget or a poor man's budget came in. one can proudly say that it is a Congress budget. It is the larger interest of the country that matters and this budget is a reflection of same.

Sir, the Finance Minister has correctly translated into action the views

of not only the Prime Minister but also that of our late leader, Madam Shri Rajiv Gandhi, Indira Gandhi. as General Secretary of the India Congress Committee, was trunmental for a seminar on tion" held on the 22nd and 23rd of July 1983. He himself inaugurated the seminar and several of the country's edonomists participated in it. year's budget, I can say, is a translation of the views expressed on that day. About estate duty, excise duty and the compulsory scheme, Shri Rajiv Gandhi expressed his views in that seminar.

## LI quote:

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"One of the taxes is Estate Duty, This brings very little revenue to the Government coffers 16 lakhs of rupees spread all over the States really mounts to almost nothing. It is a source of terrible harassment to the family members of the deceased, who have to answer about which they sorts of questions might not be knowing anything, dealers which the deceased entered into 5 years ago or years ago, and I think at the time of such bereavement, there could be nothing worse than having to This should be face such cases. simplified."

And now about the Excise Duty, I quote:

"...what we are realy doing is, Collecting tax to put it on to larger budget outlays. It is not good in any way. It adds a lot in collection because it adds to inflation, makes us totally incompetitive in the world market and the net result is a demoralized industry. give some concessions but they are not really adequate. This vicious broken somecircle has to be where."

And about the CDS Scheme, I quote:

"I think this was started as very good venture but it seems to

be getting a little out of hands now, and although the Minister finds it very difficult stop it, I think it is time that we start slowly phasng, it out'

Sir, these views were not expresrecently, but were expressed even as early as July, 1983. And my friend, hon. Member, Shri Mohapatra, today roared like any-Is his thinking correct? was an active member of the party and a Member of the Rajya Sabha even in July, 1983 when he chose to keep his mouth shut than to comment on this policy which the then General Secretary of the AICC, Mr. Rajiv Gandhi, expressed and envisaged.

The Finance Minister has correcplaced his hands at the place from where the black money generated. It is the black money that ruins the country' economy. Budget spells out the concrete measures taken towards preventing the generation of the black money.

On the industrial sides, Sir, Budget has paved the way for increased capital formation and to reblough the capital so formed new units and for expansion. The Finance Minister has rightly pointed out that our public sector investfar runs to Rs. ments so 110,000 crores and that the return we from them is meagre. The need for streamlining is well stressed.

The Budget has equally come cut to protect the interest of the agricul-It is true that no can prosper by depending on coffure alone. Our per acre yield low in comparison to our neighbatring countries like China Neverthers, 6 per cent of our population is involved in agricul-We are bound to strengthen the purching power of the turists. Irrigational water in our country have already : cen tap-The chance pel to the malimum. for further water sources is much limited and more so in Tamil Nadu. I must take this opportunity. Sir, to remaind the centre to find an

[Shri Thindivanam K. Rama Murthy] Cauvery early settlement to the water dispute. The Centre should also come forward to take up linking of national waters, especially those of Ganga and Cauvery.

This Budget, being a deficit Mas naturally created the fear inflation. The deficit of Rs. 3,349 crores will definitely end up in inflation if we do not effectively control the tax-evasion and increase revenue resources. The Budget has dealt with this aspect in detail, one can be sure that this Govern-capable of arresting ment is Finance controlling inflation. The Minister has rightly taken up cause of the salaried section which is much harasse in the society. ever concession is given to them today is once again on the basis of the vews already expressd by our Frime AICC Minister as Secretary of the in July, 1983.

The concessions shown to the industrial labour and the safeguards envisaged to the labour involved sick units go a long way in protecting their interests. Here it is my duty, Sir, to remind the hon. Finance Mnister of the sorry state of affairs in Pondicherry because of the A.F.T. Mills which remains closed till date. Speedy steps are to be taken to reopen the Mills as it is actually ruining the Union Territory's economy.

There is a lurking fear in minds of the people in the South that the proposed increase in price of yarn will ultimately affect the handloom industry. I request the Finance Minister to take special care to safeguard the interest of the handloom inustry. The increase in the support price for wheat is welcome.

6.00 P.M. paddy price also has to reviewed and revised. Agriculturists in the south are suffering an despecially in Tamil Nadu, cause the crops have failed continuously. Remunerative price only can help them.

The Finance Minister has also spelt out that we have not achieved the Sixth Plan target in power generation. The capacity utilisation of our industries is below 50 per cent this is more because of shortage of power, coal and transport facilities. It is only under these circumstances that we are going in for new industries. The burden is heavy on the Government. Priority has to given to the existing industries and the new industries have to be utilised. The budget rightly faces the fact and has dealt with new power generation measures. I must say, in this regard, that the Government should give top priority for a second unit in Kalpakkam Atomic Power Station and for the second thermal plant in Neyveli. The Tamil Nadu State Government has expressed its grievance that its requests for new power generation units are pending with the Centre for a long time. I request the Government to clear these projects forthwith.

I must thank the Finance Minister for the provision of Rs. 932 crores for Rural Development in the Central Plan. The Integrated Rural Development Programme and National Rural Employment Programme will get additional provision. But these schemes can succeed only with the active participation of the representatives of the people in the local authorities. Otherwise it will a paradise for the contractors.

Some of the States including the Tamil Nadu has not gone in for localauthorities election for the decide and more. Everthing in the villages is being done through the Government machinery. Effective control and supervision of its imple-The mentation is lacking. should issue instructions to the States to involve the Members of Parliament in the implementation of these schemes. The same is the position in accelerated of the the case Water Supply Programme. There are towns in Tamil Nadu suffer for want of drinking water

every year during summer. I wish to suggest that when the Centre spends large sums for the social schemes, it must in turn be assured of the proper utilisation and implementation of the schemes.

The Budget

The Government should have strict control over people who always have a tendency to exploit on the budget. The Finance Minister has that the prices of water would be up by 5 or 10 paise But it has already gone up by 25 to 50 paise.

Much concession has been given to the T.V. industry. But, I am afraid that this will not automatically bring down its price. It is better the Government keeps vigil over this industry and see that the common man is benefited by these concessions.

I must thank the Government of India for the allocation of nine-crores made the refugees from Sri Lanka. I request the Centre to use all powers at its command to settle the ethnic issue of Tamils of Sri Lanka in that country and them from total annihilation.

Before conclusion, I must thank the Finance Minister for the proposed changes in the administrative procedures to facilitate quicker plan implementation. The idea once again was that of our dynamic Prime Minister who envisaged it even in 1983.

The budget is one which reflects the thinking of the youths of the country and that of the Congress Party. This budget is the one which is going change the country's economy. I welcome the budget. Thank you.

THE VICE-CHAIRMAN. (SHRI PAWAN KUMAR BANSAL). Mr. Scato Swu. Please try to finish in ten minutes.

SHRI SCATO SWU (Nominated): Mr. Vice-Chairman, Sir, I rise to wel-come and support the budget. In modern times the world is changing fast to which we have to adapt ourselves. The major setback in our development has been for poor literacy. Education is an eye-opener which is not made available to many less fortunate people.

Educational disparity is the father of disparity. The absence of education in a certain area is the most fertile ground for man to exploit man.

There is a persistent concern that the quality of education has deteriorated a great deal. We have duly realised the need for qualitative changes in our educational system. It is important to effect these changes more resolutely in practice.

The Government's introduction of a job-oriented and work-oriented education programme is congratulated. knowledge and the degree of education determine human qualification and value and, therefore, imparting of right education is one of the most pressing problems of backward areas.

In view of the increasing student population, admission into educational institutions has become extremely difficult for from far-flung non-university studente areas. Moreover, travelling is very exrensive these days, specially for poorstudents. It is in the context of these difficulties that some universities should be opened in the backward areas to promore the programmes of education and to enable the backward people develop competitive life. Nagaland requires and. separate university and, deserves a therefore, I would urge upon the Government of India to grant it without delay.

Railways are said to the life line of the nation. This life line had not been of much help to the north-eastern States. It is good that broad gauge had reached Guahati last year. This broad gauge should be extended up to Jorhat as the second phase, according to programme of the Government.

Believe it or not, air passengers from Nagaland take two days to reach Dimapur from Delhi. This is an indication of negligence on the part of the Government. There should be arrangements to enable us to Dimapur by one day air journey.

(Shri Scato Swu)

Sir, my demands are very few and I have particularly mentioned about the problems of north-eastern India because all feel that this part is a more neglected area. Political turmoil political uncertainties are always there. The only solution of this problem is the economic development of the people. So I would make an appeal to Finance Minister to give us more money so that we can also develop in the matters of education, railways and airrort. We do not have any airport in Nagaland. At present we have a small airport at Dimapur. It is not an airport; it is only an air-strip. So, as I have already mentioned, if the Government is kind enough to people of this part, they should pay special attention to so that we may not be behind others in matters of development.

THE DRUKEL

There is a border dispute between Assam and Nagaland. About this I have made mention on earlier occasions also, but even today the problem cannot be solved by our two States. Unless a proper intervention comes from the Government of India here, we cannot solve the problem by ourselves. So I make an appeal again to the Government of India to look into this matter without delay. Otherwise it appears to us that the situation is deteriorating day by day.

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, while making comments on the Budget one must have the total picture in view and it is not prudent on one's part to isolate one aspect of it from the other. In this connection many Members of this House have characterised this Budget as progressive, result-oriented, bold and imaginative. Some friends from the Opposition parties have called it 'anti-poor', 'elitist', anti-people, inflationary. A perenniel critic of the Government Budgets has stated—

"The years of the locust are over."

He has further said—

"It represents not a breath of fresh air but a blast of fresh air in the mouldy corridors of North Block."

This is Nani Palkhivala speaking about the Budget. So, when one sees through

all these things, one has to see the real situation. Although I belong to the Opposition I characterise this Budget as "good and imaginative." The Finance Minister is faced with a dilemma. This reminds me of a Persian couplete although it was spoken in a different context which says

(General), 1985-86

ددایں چه حالیشت که هم طاوب،

'What a situation I am in; I am the seeker and I am also the sought.'

دوطرفه حالیشت که هم دردم وهم در خانم،

'It is paradoxical that I am myself the malady and myself the remedy.'

Now, this is the situation our Finance Minister is faced with. The Finance Minister is facing a lot of situations. The first situation is the population ex-The population of India inplosion. creases by more than 2000 every 70 minutes, yearly 15 million people. And for these the Finance Minister has to provide—(a) additional 1.45 million tonnes of foodgrains; (b) 218 million metres of cloth; (c) 290 million houses; (d) 14,400 schools and (e) 7,900 new houses every year. This is the colossal task that the Finance Minister has to face. In the face of this colossal task I must admit, although I belong to the opposition, that the Budget that he presented this year, is a departure from the past. It is a bold and imaginate Budget and I congratulate him on that. There are certain aspects in this Budget which need to be gone into. A lot of stress is laid that the direct taxes have been reduced. I have before me a document "Budget at a glance" which has been circulated to the Members. According to this document, the income tax about which so much is being said forms only 1 per cent— 1 paise—of the total revenue of the Government. One per cent is not such a big thing that the Government should be blamed for, but because in my opinion this one paise is evasion of taxes in responsible for excise and customs duty also. What is the situation there? Excise gives us 14 per cent and Customs gives us 16 per

cent. So, if we make any improvements in this 1 per cent Budget and in return get a better return in 14 per cent plus 16 per cent, it is a welcome measure for which we must congratulate the Financt Minister. One must congratulate him for that

He has come out with various measures regarding direct tax. But 'ne should also come out with additional measures for rationalisation and improvements in the indirect taxes. That should be the aim before him.

The Finance Minister is facing another very difficult situation. Public debt incurred by the Government of India, funded and not funded, aggregates to a massive figure of Rs. 110,000 crores. This is colossal amount. This means that 23 per cent of the total Government's revenue receipt is consumed by just interest payment on the debt. This ituation has got to be rectified and this has got to be looked into.

In the last seven years the expenditure of the Government has exceeded revenue receipts. In words the Government has been merrily beyond its means. The budget living has to be balanced not by increasing taxes, but by curtailing non-plan expenditure. In this non-plan expenditure I find that in the budget you have provided only 6 per cent increase for 1985-86 plan budget, but 23 per cent for non-plan budget. This has to be rectified because this is unhealthy.

The time at my disposal being short, I want to make only cerain suggestions. I would request the Minister of State for Finance who is present here to make a note of these points.

Crop insurance is very welcome. But only wheat and rice have been covered in the crop insurance. I would like the Finance Minister to extend the coverage to fruits also as fruit is a very important crop which is subject to the vegaries of weather. Fruits must be included in the crop insurance scheme.

Premium to be received from the growers is very important, At what point of time are the growers or farmers give their premium I think when the land revenue is being collected by the revenue authorities, premium should also be collected. This is the time when they can earmark amount towards premium payment. My apprehension is this. Howsoever small may be the premium, the person whose crop has suffered will not be able to get the money unless some mechanism is devised as to at what point of time this amount has to be collected.

My third suggestion is with regard to public sector investment. According to the figures furnished to me by the Planning Commission, as on 31st March, 1984. the total investment in the public sector was Rs. 31,961.89 crores. Out of this Jamma and Kashmir gets only Rs. 23.90 crores.

This is such a small figure and this needs to be looked into. But I am emboldened by the statements made by the Prime Minister during his election speeches prior to the State Assembly elections. In many of his speeches he said that every district will now have a public sector undertaking. I would request the Finance Minister to see to it that each district gets a public sector undertaking and in that connection priority should be given to those districts and those areas where public sector investment is very small This needs to be done immediately.

My next point is that nothing has been done or nothing has been said about the medium through which black money is generated. This is mainly land and building. Land and building prices are rising steeply. Capital gains tax exists, but everyone under statis the value of property. Something has to be done in this regard. Unless there is black money, nobody can buy lands and buildings. So, something has to be done to see that this scource of black money is finished in lands and buildings which is very important.

The fourth point that I want to make is with regard to the Capital Gains Tax.

[Shri Ghulam Rasul Matto] It appears to me that the investments in this regard are only Unit Trust and things like that. The scope of the investments of Capital Gains should be broadened. All the banks should be allowed to have deposits or some other schemes must be devised by which this thing should be done.

The fifth point is that the Government does not come out and say as to how the black money is going to be mopped up and how the generation of black money is going to be stopped. I can say with all the emphasis at my command that the Finance Minister, by rationalising the tax structure, has helped in the non-creation of black money. But whether money is there already in circulation has to be mopped up. I hope that the Finance Minister will come up with some suggestions, some bold suggestions, as to how this black money which is already in circulation is to be mopped up.

I have only one more thing to say. The deficit in the Budget to the tune of Rs. 3,349 crores is very high and I hope that something will be done about it. I want to say one thing about the money that is being spent by the Central Government through the State Govenments.

Sir, at the present moment, our State is run by a defector-Government. In the history of the world democracy, Sir, this is the only Government which consists of all the members of the part as Cabinet Ministers plus one or two more who are not members of either of the Houses. The Finance Minister has said that bad managers like bad currency have to be kept out of circulation. The State Governments are the managers of the money that the Central Government gives them and if the State Governments prove to be inept and corrupt, they should be thrown out just like a bad manager is to be thrown out, as mentioned by the Finance Minister. He has come out with this suggestion that "bad managers like bad currency have to be kept out of circulation." Similarly, bad State Governments, which have to spend the money of the Central Government, should also be thrown out in the same fashion as bad managers.

With these observations, Sir, I support the Budget.

VICE-CHAIRMAN THE (SHRI PAWAN KUMAR BANSAL): Now. Mr. Irshadbaig.

मीर्जा ईशांदबेग (गुजरात): मान्यवर उपसभाध्यक्ष महोदय, एक युवा उपसभाध्यक्ष होने के नाते इस पद पर **ब्रासीन होने के बाद मैं ब्रापका हार्दिक** त्रभिनन्दन करता हुं। हमारे प्यारे प्रधा**न** मंत्री श्र<del>ी राजीव गांधी जी ने संसद को</del>। कहा था कि हमें एक ऐसे गतिशील देश का निर्माण करना है जो संसार के किसी भी अन्य देश की बराबरी कर सकता हो स्रौर इसी संदर्भ में देश को गतिशील बनाने के लिए राष्ट्रीय फलक पर यही नीतियां प्रतिविवित हुई हमारे वित्त मंत्री जी, श्री सिंह साहब के माध्यम से। उनके द्वारा प्रस्तावित बजट एक वास्तवि**क** उत्पादन लक्ष्य तथा देश को **ग्राधनिक** द्वारा उत्पादन ग्रभियान की तकनीकी दिशा में ले जाने का भरसक प्रयास है. मैं इसके लिए वित्त मंत्री का ग्रिभनन्दन करता हुं ग्रौर इसके समर्थन में कहना चाहता हूं कि मट्टू साहब ने फारसी में एक शेर कहा। मुझे ग्रहसास हो रहा है कि मैं भी एक शेर कहं। लेकिन बजट पर वहस हो रही है, ग्रौर इसके माध्यम वित्त मंत्री जी हैं, पुजारी जी भी बैठे हैं। मैं उनसे विनती करूंगा कि वे मे**रे** लफुजों को वित्त मंत्री तक पहुंचा दें। एक शायर ने कहा है कि:

''हैरां हूं ऐ सनम तुझे क्या कहूं, श्रौर कि**स** की मिसाल दं स्रौर कब से जदा करूं।"

मैं इस बजट के समर्थन में यह कहना चाहता हं कि राष्ट्र को एक नई दिशा की तरफ बढ़ेने के लिए स्रागे कदम स्रभी करना है ग्रौर ग्रभी सातवीं योजना जो देश के समक्ष है उसके लक्ष्यों से हमें सिद्ध करना है। देश की ग्रर्थव्यवस्था ग्रगर हमको सुदृढ़ करनी है तो ग्रार्थिक स्तर पर हमें 5 प्रतिशत की दर से विद्व करनी होगी तथा श्रौद्योगिक उत्पादन में 8 प्रतिशत प्रति वर्ष की वृद्धि करनी होगी। नये वजट में मान्यवर 57 प्रतिशत

धनराशि विकास के ग्रायोजन को देकर विकास नीति का एक दर्शन कराया है । समाज के तमाम वर्गी को प्रत्यक्ष तथा परोक्ष राहत, टैक्स के ढांचे का नया निर्माण कर जो व्यवस्था बनाई, टैक्स पेयर्स को जो राहत दी है उसका मैं श्रभिनन्दन करता हूं । म्रन्तरराष्ट्रीय युवा वर्ष में शिक्षित बेरोजगार युवकों के लिए स्वतः रोजगार योजना के अन्तर्गत सहायता के लिए जो 124 करोड़ रुपये की वृद्धि की है यह एक विशेष ग्रभिनन्दनीय बात है। किन्तु इस योजना के स्रन्तर्गत बैंकों के म्रधिकारियों द्वारा किया गया भ्रष्टाचार ध्यान में रखते हुए ग्रावश्यक ग्रग्निमता लोन के वितरण के लिए विशेष व्यवस्था श्रावस्थक होगी । मैं श्राशा करता कि ये जो बातें हमारे सामने ग्राई हैं, देश में बैंकों की जो व्यवस्था है, उस व्यवस्था में, खासकर बेरोजगार स्कीम के ग्रन्तर्गत जो पहले योजना चलाई थी, उस में जो ग्रवरोध पैदा हुए हैं, उसके लिए वित्त मंत्री जी कुछ कदम ग्रवश्य उठायेंगे । किसानों, खेतिहर मजदूरों ग्रौर सीमान्त किसानों को दी हुई सहूलियतों का मैं स्वागत करता हूं। परन्तु उर्वरता के साथ-साथ कीटनाशक<sup>ें</sup> दवाग्रों के दाम विशेष साता में ग्राज भी ऊंचे हैं। मैं समझता हूं कि विदेशी कंपनियों द्वारा उत्पादित देवाइयां भ्रधिक मात्रा में मंहगी हैं। मैं चाहता हूं कि इसकी जांच कराई जाय ग्रौर स्वदेशी उत्पादन को तेज बनाया जाय। खेती के लिए काप बीमा योजना रखी गई है। यह कदम सराहनीय भ्रौर ग्रभिनन्द्वीय है ग्रौर इस से किसानी को ग्रधिक सहायता प्राप्त होगी । भूमि-होन मजदूरों ग्रौर कामगारों को सामाजिक सुरक्षा तया न्याय का प्रबन्ध यह कांग्रेस की नोति को प्रतिविवित करती है। खाद्यान का ग्रधिक उत्पादन को तेज करने के लिए सिंचाई की सुविधा देनी होगी ग्रौर इसके लिए सिचाई योजनाग्रों को पूरी क्षमता से, तीव्र गति से पूर्ण करना है। नर्मदा योजना जो राष्ट्र के लिए एक नई हरित क्रांति योजना है, उसको इ**स्द** ही पुरा करने की मांग करता हूं। काम-

गरों को जो सुविधायें दी गई हैं वे उत्साह-जनक हैं। बंद कंपिनियों के बारे में कामगारों की देय राशि की ऋ**ग्रिम**ता, बोनस सीमा में वृद्धि तथा स्टाक की जो विकल्प योजना है यह भारत के कामगारों के लिए एक ऐतिहासिक चीज है। मैनेजमेंट में मजदूरों को शामिल करने का निर्णय समाजवादी दिशा में एक सही कदम है। देश में जो बंद कपड़ा मिलें हैं, उन में लाखों मजदूरों के भविष्य के लिए मैं वित्त मंत्री जी से ग्रौर खासकर प्रधान मंत्री जी से यह स्राणा करता हूं वे इन मिलों का राष्ट्रीयकरण तत्काल करेंगे स्रौर बेकार मिल मजदूरों का जीवन-निर्वाह करने के लिए तत्काल साधन उपलब्ध करायेंगे। में वित्त मंत्री जी से प्रार्थना करता हूं कि उनका फण्ड ग्रौर ग्रेचुइटी का जी सवाल है उसके फौरन निवारण की मैं मांग करता हूं। कपड़ा नीति तैयार करने का जो निर्णय स्नापन लिया है उसका मैं हार्दिक समर्थन ग्रौर स्वागत करता हूं। इस में कपास उत्पादन करने वाले जो किसान हैं उनके हितों का विशेष ख्याल रखा है। मैं निवेदन करता हूं कि नई टैक्सटाइल यूनिटें जो बनाई जायें उनके ग्रग्निम विस्तार<sup>ें</sup> से सहकारिता के क्षेत्र में मजदूरों के श्रकुश वाला मैनेजमेंट बने ऐसी में मांग करता हूं। इसी से सम्बद्ध . कपास की दीर्घकालीन निर्यात नीति की घोषणा की मैं मांग करता हूं जिस से प्रतिवर्षकम से कम डेढ़ सौ करोड़ रुपये की विदेशी मुद्रा प्राप्त होने की सम्भावना

बीस सूती कार्यक्रम के अन्तर्गत ग्रामीण विकास योजनाओं से ग्रामीण विकास की गित को अधिक वेग मिलेगा और अधिक तेज विकास हो सकेगा। मैं खास तौर पर टी० बी०, लेप्रोसी की दवाओं को सस्ते दामों पर उपलब्ध हो सके इस वजह से रिफामपीसीन और दूसरी दवाओं को ख्यूटी मुक्त कर देने पर मंत्री जी को विशेषकर बधाई देता हूं। किन्तु विदेशी कंपनियां, जिनकी संख्या अनिगत है जो करोड़ों रुपयों का मुन फा कमाती है जनकी विशेष जांच की मन्त्री जी से

# [अो मोर्ज़ा ईशादिबेग]

The Budget

मांग करता हूं । मार्चिवर, मुझे सूचना मिली है, मेर् जो इनफार्मेशन है उसके मताबिक मैं यह कहना चाहता हूं कि विदेशी कंपनियों को ग्रनगिनत पैसा मिला है ग्रौर उन्होंने ग्रनगिनत दाम लिया है। इसके साथ-साथ मैं चाहता हूं कि उनका यहां पर जो एक जाल है इस जाल से मुक्त करा कर इस देश में दवायें सस्ते दोमों पर मिलनी चाहियें। वे दवायें सस्ते दामों पर नहीं बेचती हैं इसलिए उनकी जांच की मांग मैं मन्त्री जी से करता हं जिन्होंने सरकार की नीतियों ग्रौर नियमों के विरुद्ध जा कर ग्रपना उत्पादन बढ़ाया है ग्रौर विकी से ज्यादा मनाफा लिया है। मैं वित्त मंत्री जी के माध्यम से सरकार से मांग करता हूं कि इनकी पूरी जांच की जानी चाहिए। सरकार ने एक हाथी कमेटी बनाई थी। उस हाथी कमेटी ने जो भी सिफारिशें दी हैं इनका दिशा में हम अगर अमल करा सकेंगे तो मैं समझता हूं इस देश में दवाइयों के उत्पादकों को खास कर दवास्रों के लिए जो हमारे मरीज हैं उनको ज्यादा से ज्यादा हम फायदा पहुंचा सकेंगे।

कागज को सस्ता बनाने पर मैं वित्त मत्री जी का ग्रभिनन्दन करता हूं लेकिन वित्त मंत्री जी से मैं यह निवेदन करना चाहता हूं कि कागज ज्यादा सस्ता है सोच कर के हमारे अधिकारी ज्यादा कागजीं कार्यवाही न करें, उस का खास तौर पर ध्यान रखें । लघु उद्योग क्षेत्रों को जो रियायतें दी गई है इन से उत्पादन बढ़ेगा किन्तु बैंक बैकेट्स ग्रीर जो बड़ी कम्पनियों के माल के साथ जो उनकी स्पर्धा है उसे अवस्त न करें और उस का नैचुरल ग्रोथ जो *है बह* कम<sup>्</sup>न हो जाए । इसकी व्यवस्था करना श्रावश्यक होगा । मैं इसके लिए मंत्री ज़ी का एक विशेष बात की ग्रोर ध्यान श्राकिषत करना चाहता हूं। मैं श्राशा करता है कि मंत्री जी इस पर विशेष ध्यान दे कर इनको , कुछ रियायते देने की कोशिश करेंगे।

१ **ाह**्याँ

टेरिफ भूमाईदम-14 (डी) में सम्मिलित स्माल सैक्टर की डाइस्टफ इंडस्ट्री को दी गई 15 लाखें स्पर्ध की एक्साइज कनसेंशनल लिमिट पर्याप्त नहीं है । ग्रन्य उद्योगों में स्माल स्केल सैक्टर को जो 75 लाख रुपए की इलीजिबलेटी लिमिट दी गई है यदि इन उद्योगों का हमें नेचरल ग्राथ करना है तो जो अपर्याप्त 1 5लाख रुपये की एक्साइज कनसंशनल लिमिट है इसको बढ़ाने की मंत्री जी से मांग करता हूं। ग्रुगर सही रूप में इन उद्योगों को आगे बढ़ाना है तो उसकी माला को बढ़ाकर के कम से कम 40 लाख तक मर्यादा कर देनी चाहिए। इसके लिए 75 लाख रुपये की मर्यादा इलीजिबिलिटी संसा निर्धारित करनी चाहिए।मैं विशेषकर मंत्री जी से यह कहूंगा कि यह सुविधा देने से उनके रेवेन्य की प्राप्ति में कोई घाटा नहीं होगा । ग्रगर ग्राप यह मर्यादा बढ़ाएं तो मैं यह कहना चाहता हूं कि दो सी प्रतिशत की जो ड्यूटी है उसमें बढ़ावा होगा । मैं जानता हूं कि सरकार को इससे ज्यादा रेवेन्यू मिल सकेगा । इसलिए मैं यह **ब्रा**शा करता हूं कि यह जो उद्योग हैं के दोनों को मिलाकर के स्माल सेक्टर ज्यादा से ज्यादा 20 करोड़ रुपये विदेशी मुद्रा देने वाले उद्योग हैं उन को ग्रगर प्रमाणिकता के साथ बढ़न का भ्रवसर दिया जाए तो ज्यादा अच्छा होगा। मैं यह भी मांग करता हूं और मन्त्री जी भी इस पर गम्भीरतापूर्वक विचार करेंगे, सोचेंगे । जैसे कि दूसरे सदन में कुछ रियायतों की घोषणा उन्होंने की है तो ऐसी रियायतों की घोषणा यहां पर इस सदन में कर के सदन की क्राभारो करेंगे, मैं ऐसा मानता हूं। प्रत्यक्ष करों में स्रापने राहत देकर स्रीद्योगिक उत्पादन की क्षमता को बढ़ाया है ग्रौर इस मांग व्यवस्था को प्रीत्साहित किया है। कम्प्यटर के विशेष इस्तेमाल के प्रावधान, विज्ञान और वैज्ञानिकों को प्रोत्साहन, बद्धि-डाक्टरों, इंजीनियरों को विशेष सहिलयतें दे कर देश को नयी दिशा की स्रोर प्रेरित कस्ते हैं । इतना ग्रधिकतम घाटा दिखा कर के श्रापने ग्रधिक साहस किया है परन्तू देश बान्धवों की कार्य शवित ग्रौर लग्न पर ग्रापने ग्रटल विश्वास दिखाया है। सातवी योजना के लक्ष्यों को पूर्ण करने के लिए निर्यात की दिशा में विशेष प्रयत्न करने 'होंगे । मैं ग्राशा करता हूं कि कुछ ग्रौर शियायतें वित्त मंत्री जी कर के सदन को ग्राभारी करेंगे। मैं प्लानिंग के मामले में यह कहना चाहुंगा कि रेल प्रोजेक्ट्स के लिए

ं जो बातें कही गई हैं मन्त्री जी से मैं विशेष कर यह कहना चाहता हूं कि ऐसे हमारे जो छोटे छोटे रेल के प्रोजेक्ट्स लिये गये हैं उन पर भी कुछ ज्यादा खर्च किया गया है।

श्रीर ऐसे प्रोजेक्ट विशेषकर मैं यह कहना चाहुंगा कि मैं जिस जगह से श्राता हूं वहां का इलाका बहुत पिछड़ा इलाका है ग्रीर मैं विशेषकर मंत्री जो का ध्यान दिलाना चाहता हूं कि निडयाड मोरांश कापड़वांस का जो प्रोजेक्ट है वह छोटा प्रोजेक्ट है इस पर ज्यादातर धनराशि खर्च हो चुकी है, मैं श्राशा करता हूं कि नये मंत्री जी जब इसका प्रावधान करें तब रेल मंत्रालय को कहेंगे कि जो ग्रामीण विकास की नीति है वह इससे श्रिधक कार्यान्वित हो सकेंगी ग्रीर ग्रामीण विकास के कारण जो ग्रामीण जनता है उनको ज्यादा लाभ हम पहुंचा सकेंगे।

मैं यह कहना चाहता हूं कि हमारे देश को ग्राशा के साथ ग्रागे बढ़ाना है ग्रीर ग्राशा के साथ हमें कार्यकुशलता दिखानी है। इसके लिए हमें एक शक्ति से ग्रागे बढ़ना है तब जाकर देश को उठा सकेंगे।

मान्यवर, मैं दो शब्दों में ग्रपने वक्तव्य की खत्म करना चाहता हूं। मेरे कई साथी मौजूद नहीं हैं जिन्होंने कि शक की बिना पर बात की है। जब जब इस देश में कोई नयी बात करने की बात ग्राई है जब भी समाजवाद की तरफ नया कदम लिया गया है तब भी हमेशा सामने बैठने वाले लोगों ने हमारे विरोधी दलों के मिलों ने हमेशा अवरोधक बनने की बातें की है। मैं याद दिलाना चाहता हं कि विपक्षी दल के मिल्लों को कि जिस दिन प्रधान मंत्री श्रीमती इंदिरा गांधी जी ने बैंकों के राष्ट्रीयकरण की बात की थं। नेशनलाइजेशन की बात की थी क्या उस वक्त आपकी श्रोर से सोशलाइजेशन की बात बढ़ी थी ? पंडित जवाहर लाल नेहरू ने जिस दिन भाखड़ा नांगल की वात की थी. वडे कारखाने डालने की बात की थी क्या स्नापकी तरफ से उस वक्त नहीं कहा गया था कि मंडित जी ग्राप जाइगेटिज्म से पीड़ित हैं । जब जब इस देश को नयी दिशा में ले जाने की बा ऋदि हैं, समाजवाद की दिशा में उसकी ज

जाने की बात ग्राई है हमेशा ही विपक्षी दलों ने कई एक मखोटे पहनकर समाजवाद का विरोध किया है । मैं कहना चाहता हं मान्यवर, कि पहले से पंडित नेहरू जी के जमाने से जब वे प्रधान मंत्री थे कांग्रेस के जो भी प्रधान मंत्री ग्राये हैं उन्होंने इस देश को सही दिशा में ले जाने का प्रयत्न किया देश को सही दिशा और समाजवाद देने का प्रयत्न किया है। मैं कहना चाहता हं कि स्राज हमारे यवा प्रधान मंत्री श्री राजीव गांधी जी ग्राये हैं इस देश को वे एक नयी दिशा देना चाहते हैं, विश्व के साथ कदमताल करके इस देश को विश्व के समतल ले जाने का उन्हों। कार्यक्रम दिया है । मैं विपक्षी मित्नों से कहना चाहता हं कि कांग्रेस जब जब भी ऐसी नीति लेकर स्नाती है तो स्नाइये हम मिलकर इस रश को आगे बढायें। आपका हमें सहकार चाहिए । श्रापको हमारी वात सच्ची लगे तो श्राप हमारा सहकार दीजिए । मैं इन्हीं शहदों के साथ ग्रपनी बात को खत्म करता हूं। शास्त्रों में कई एक जगह पर कहा गया हैं ''स्वे स्वे कर्मण्यभिः रतः, संसिद्धि लभते नरः"

धन्यवाद । .:

SHRI NAND KISHORE BHATT (Madhya Pradesh): Mr. Vice-Chairman, Sir, at the outset, I congratulate the hon. Finance Minister for bringing out a very imaginative, innovative and bold Budget. It is bound to give a new direction to our economy and the country, and to our economy.

Sir, the Finance Minister has done his best to provide relief to all sections of society, specially the working class well as to the industry for its rapid development. Sir, if I may mention, the promises that were made to the people of this country have been fulfilled. Compulsory Deposit Scheme has been abolished. Attempt have been made to restructure the taxation system. Firm stand on the economic offences is highly appreciated. The policy statement by the hon. Finance Minister regarding the sick units is laudable because the sick industrial units have been greatly responsible for increasing this country. In this unemployment in connection.

'he Finance Minister has taken bold steps for a closer co-ordination among fiscal, industrial and State policies. He has prorosed to notify a list of industries for delicensing so that procedural delays are out to a minimum in areas where we want additional capacity. In order to reflect the considerable increase in the cost . and the economic size of the projects that has taken place since the asset limit for MRTP companies was fixed in 1969 this limit is being raised to Rs. 100 crores. Sir, this raising of the limit of Rs. 100 crores is probably going to be misused by a number of companies because by doing this 101 companies will be taken out of the purview. Naturally they will pile up more profits and assets. The Directive Principles of State Policy under the Constitution lay down very clearly that the State must regulate the economy in such manner that more and more concentration of economic power does not take place. The concessional limit of Rs. 100 crores is much more on the higher side. I would Minister to request the hon. Finance reduce it to Rs. 50 crores. By that it would be possible to control the netarious activities of the evested interests in the industrial establishments.

Mr. Vice-Chairman, Sir, highest priority has been given to the interests of workers. Workers' participation has been announced and the Budget is production oriented and every thrust has been given to increase the overall productivity.

A new social security sheeme has also been included in the Budget to cover the death by accident in the case of members of poor families and they will be given some relief. Sir, these are the measures which have been taken to give relief and boost up the morale of the workers and the poor people who are committed to implement the dynamic economic policies of our young imaginative Prime Minister, Shri Rajiy Gandhi.

#### [The Deputy Chairman in the Chair.]

Madam, Deputy Chairman the pre-Budget Economic Survey that has been made available to us is quite encouraging. The Budget enlarges the scope of our poverty alleviation programme. Provision for the implementation of the 20-point economic programm<sub>2</sub> has been made in full. Integrated Rural Development Programme, National Rural Employment Programme, Rural Landless Employment Generating Programme have been given top priority and an allocation of Rs. 865 crores is certainly an indication of the Government's determination to see that these programmes go through and bring relief to our people.

Madam Deputy Chairman, on the agricultural side the subsidies which have been given to the people in the agricultural sector are bound to boost up our agricultural production which has already shown greater improvement and the stock that we have got today is certainly quite encouraging. But, Madam, I am amazed at the frivolous statements of some of the hon. Members who are trying to place the entire situation in a different context.

Madam Deputy Chairman, the Finance Minister deserves full credit for extending the scope of pilot and experimental crop insurance scheme. It is for the first time that the farmer has been shown so much concern on the economic front in the national Budget.

I have been connected with the Committee on Public Undertakings and thus had an opportunity of studying the Crop Insurance Scheme. The Finance Minister has said that all crop loans, to begin with for wheat, paddy oilseeds and pulses will be insured. Will it not be advisable limit the scheme to small and marginal farmers to keep out kuluk lobby building up. As far as my knowledge goes, insurance coverage as well as settlement of claims will depend on the yield of the area has determined by crop cutting experiments. It will, therefore, appear that the success of the scheme will entirely depend upon the efficacy of the crop cutting operations undertaken by the State Government. Are they extensive enough and do they cover these crops for the whole of the country? Have arrangements been made to ensure that the crop cutting exercise is taken up seriously and on scientific basis. The Finance Minister has stated

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that the insurance charges will be subsidised for the marginal and small farmers by the Central and State Governments. I wonder whether the State Governments have made adequate provisions in respective budgets. Whether the Government will help them financially in this matter.

The pilot and experimental crop surance scheme as at present is being run by the General Insurance Corporation of India. Although the Finance Minister has not made any mention, I take it that the General Insurance Corporation will continue to be responsible for the expanded scheme of crop insurance as now proposed. Will it not put undue strain on the organisation? I want to emphasise that involvement in insurance should not lead to deterioration of the service.

Madam, one of the most important aspect with regard to working classes is grant of bonus. Here I have a request to make for the consideration of the hon. Finance Minister. The entire working class will be thanking the hon. Finance Minister for raising the present ceiling of Rs. 750 to Rs. 1600 for computation of bonus but retaining the eligibility limit of Rs. 1600 for the purpose of bonus will be counterproductive and will cause a sort of discontentment among the skilled and highlyskilled workers, those who contribute to the profits of industry. In the organised industry, more particularly in public sector, skilled workers and highly skilled workers get more than Rs. 1600 as pay and their contribution to profit is also substantial. But they will be denied of bonus. While the Finance Minister has allowed such workers getting up to Rs. 1600, the benefit of bonus, others getting more than this limit are being denied and, therefore, I feel, this may prove to be counter-productive and it will be difficult to enlist the cooperation of such workers. Since bonus is profit-sharpening or a deferred wage, all those who contribute towards profit for the industry, should be allowed to share this profit regardless of the salary they draw. Already, workers are leaving public sector to join private sector which is better-off. Retention of Rs. 1600 as eligibility ceiling will hasten such exodus. Private sector

somehow compensate workers above Rs. 1600 so that they do not lose drawing their workers but public sector will have to follow the rules and this will create discontentment among the skilled workers. This may not lead to rate of development that we aim at. I, therefore, request the hon. Minister to abolish this ceiling so that all employees are made eligible for bonus. After all, they get bonus from out of amounts allocated for bonus and it will not be an additional burden; it will only a question of sharing among workers. I would, therefore, appeal to the hon. Minister, through you, to consider this matter sympathetically and either remove the ceiling altogether or raise it in the interest of industry itself.

While much has been said, I suggest that to enthuse workers to participate in the industry and ensure more production and higher productivity it will be better that a productivity levy is imposed so that a massive programme of workers' involvement in the productivity movement is initiated and benefit can be taken of the policies that we have.

Last but not the least is a point about Madhya Pradesh. It is a big State in area but we have got very poor communication. The States Reorganisation Commission made recommendation that Madhya Pradesh should be given top priority in the matter of increasing communications. If you want to go from one part to another, it takes 3 days because of lack of adequate railway lines. I, therefore, request the hon. Minister to make special allocation for giving new railway lines in Madhya Pradesh. Percentagewise also, Madhya Pradesh is the State with least railway mileage. I would, therefore, appeal to the hon. Minister that question of large size of Madhya Pradesh be taken into consideration and steps should taken to see that some communication facilities are provided there. Thank you.

SHRI SUSHIL CHAND MOHUNTA: Madam Vice-Chairman this Budget marks the victory of the reactionary forces over the progressive forces. It is a brief of the rich man who has been amply rewarded through this Budget. The

[Shri Sushil Chand Mohunta] money power entrusted to the ruling party during the elections to the Lok Sabha and the State Assembly elections by the rich man has been paid back now by reduction in the direct taxes. The gap has been sought to be covered by indirect taxes with the result that the rich have been vastly benefited and the life of the poor is bound to become more miserable. Up all now, it was nobody's case that rich needed help and protection. They already thrived and needed no help. But it is strange that the hon. Finance Minister has gone out of a giving unsolicited relief, by raise a select taxes to tax the common man. I have no doubt that the Government has hood-winked people on whose support it has to power in such a big way. Perhaps, the ruling party wanted to give benefits to those on whose monetary support, on whose monetary contribution, it was able in finance its election campaign. The Fin-

ance Minister has taken precautions to

steer a clear path for fresh financing of

the offers of the Government party when

contribution

he legislates and legalises

from industrial houses.

But while doing all these things, he has completely neglected the man. I would like to ask him; how he proposes to help those who are fighting a losing battle for survival in an era of prices and inflationary trends? Socialistic philosophy has been forgotten. But I must congratulate him that he will be helping the polarisation of the capitalistic forces in the ruling party and the socialist forces on this side of the House. The pace of polarisation will be accelerated and I am sure, this Budget will expose the anti-people policies of the ruling party. The gap between the rich and the poor is bound to increase further.

In this Budget, because of the heavy deficit financing and the increase in the prices of petroleum products, the prices are bound to increase. The problems of unemployment and poverty have not been tackled at all.

[The Vice-Chairman (Shri R. Rama-krishnan) in the Chair]

There is no manner in which it can be suggested even that those people who

live below the povertyline, those people who are not able to have two square meals a day, those people who do not have a roof over their heads, those people who are living in slums, would be looked after. What hope we have for these people so that their standard of living could be raised. On the contrary, the rise in the price index of essential commodities is bound to strangulate the already difficult life these people are leading.

In the end, I would only say this. I will not take much time because the time is very short. I will say, this Budget reflects the anti-people policies of the ruling party. This Budget only caters to a few rich people, who comprise hardly seven and a half per cent of the population of this country. The remaining ninety-two and a half per cent feel completely neglected, feel forlorn. They needed help and succour which has been completely denied by the Finance Minister. There fore, I oppose this Budget.

SHRI THANGABAALU (Tamil Nadu) Sir, I thank you very much for giving me this opportunity to say a few words on the General Budget, 1985-86. At the outset, I would say that this Budget is a redemption of our hon. Prime Minister's election pledge that he would give a new orientation to the economy. This reflects the prevailing mood of optimism and self-confidence of the people. Prime Minister does not want to lead the people by a nose string. He is keen to make them march with him on a that gets wider and grander with each passing step, so that they reach ultimately the citadel of progress where they assured of a place under the Sun.

Our hon. Finance Minister has given budgetary support, shape, to the ideals of our hon. Prime Minister, Honesty, rationality, economic efficiency, simplicity, ruity and social justice are the basic tenets which have been adumberated in this Budget. This Budget is not merely a statement of Government's revenue and expenditure. As has been aptly pointed out by our hon. Prime Minister the other day, the experience of age and the enthu-

siam of the youth have brought about the innovative and pragmatic economic concepts through this Budget. I wholeheartedly support this budget. Now would like to make some specific comments about the budget and also refute some of the wild allegations made by some of our opposition Members, which have no substance in them. The charge is that the budget is a not a socialist one. This is a totally hollow charge because the whole thrust of the budget is on giving benefits to the common man, There are specific schemes like crop insurance, relief in tax and maximum relief provided to the workers. Another thing. The growth in production which is visualised in the budget would result in availability of more goods for the common man at cheaper prices. The Finance Minister has, for the first time, made a bold breakthrough to remove all constraint on production. In this way there will be no scarcity and when the shortages or scarcities end, there will be more food, more goods available for everybody. This would also generate more and more employment. Under our Prime Minister's farsightedness a new cycle of employment orientation has been started. This will benefit the common man, lift him out of his hopeless situation of poverty and unemployment.

Now, Sir, let us turn to some specific issues relating to the country as a whole and particularly to my State of Tamil Nadu. Let us take the issue of housing. In a welfare society like ours housing gets op priority. Our Finance Minister is here, he is well aware of the conditions of the housing system in our country. It suggestion that our nationalised is my banks should change their attitude and policy towards this problem immediately. There are hundreds of cases of successful housing cooperatives in cities like Bombay, Delhi and Madras. And yet the banks in the nationalised sector have consistently refused to finance this vital national activity of housing for the comman man.

I would like to urge upon the Finance Minister very strongly to issue necessary orders to the nationalised banks to finance housing activity not only in the towns and cities but in the rural areas also. Food,

shelter clothing are the basic minimum requirements for human survival. It is the duty of our State and its instruments like the nationalised banks to finance housing for the common man on a priority basis. Even the risk factor, here is far less and almost non-existent because the banks can held the houses as security.

Coming to agriculture, our hon. Agriculture Minister is here and I would like to emphasize upon him that on the agriculture front not enough has been done for the agriculturists on whom the entire success of the budget depends. The Finance Minister has himself said, that the impact of the deficit will not be felt on prices provided agricultural production is good.

Now what kind of deal are we giving to the agriculturists? They are so vital to our economy. The farmers of this country contribute around 160 million tonnes of foodgrains in a year. But they get a raw deal, particularly the marginal and small farmers. Considering the costs of inputs, the prices are not sufficient.

I would strongly urge that a more positive approach be adopted to the problem of inputs like electricity, fertiliser etc. It is widely known that the bigger farmers, and industrialists pilfer electricity directly from the lines and there is lot of corruption in which the electricity officials make money and government is cheated of its, dues.

Another thing which I would like to state is, the Government is committed to cleanse out corruption from the country. This should be extended to this rich agriculturist sector which is in collusion with the corrupt electricity officials,

The saving in electricity which 7.00 P.M. would thus result should be passed on to the marginal and small farmers in the form of free electricity to them. Right now the State is giving free electricity to the rich farmers by way of theft or stealing and filling the peckets of corrupt electricity officials. My plea is that this corruption should be completely wiped out and the gain passed on

[Shri Thangabaalu]

to the poorer sections of the farming community. This will go a long way in giving relief to the agricultural community in the country.

Our hon. Finance Minister, who here, is spearheading the scheme for last two or three years and he must know what is happening in the banking sector regarding the Self Employment Scheme. The issue is of national concern and I would like to bring to the notice of the Finance Minister that the Unemployed Youth Programme was first formulated and enunciated by our late beloved Prime Minister, Shrimati Indira Gandhi. I notice that in this year's budget there is no increase in the outlay for this scheme, when it is the year of the Youth. In fact there is a 50 per cent cut in the allocation for this scheme where one would have expected an increase. Last year around 5 lakh youths were supposed to be covered by this Scheme. Even here the youth face severe problems at the hands of the bank managers. Even though they getting the clearance from the DICs or employment exchanges, the bank managers have given them a raw deal. On the top of this, in this year's budget the allocation has been cut down to 50 per cent. I strongly urge upon the Finance Minister who is having the maximum interest in developing the weaker sections, particularly the youngsters, not to disappoint the youth of the country who stood solidly behind our young, dynamic Prime Minister who have high expectations from us. think the target for this year should doubled i.e. from 5 lakhs to 10 lakhs-and the allocation must be a minimum of Rs. 300 crores. It is the youth who are the hope of this country whose enterprise must be channelised through such progressive schemes of employment. I would request the Finance Minister to appoint a machinery which will monitor speedy implementation of the scheme and also correct the attitudes of bank managers who are not in tune with the policies of the Government.

Our late Prime Minister, Smt. Indira Gandhi, had launched a weaker sections' loan programme. She said that she was there to look after the interest of weaker sections and she stood guarantee for the weaker sections in meeting their Her intention was to uplift the of the poor in the country. That programme was very much implemented. I cannot say 'hat it was implemented throughout India, but I can say that at least in regard to Tamil Nadu. Our Finance Minister, Poojary participated in it and he saw the enthusiasm of the people and he the results also. Her intention was to reduce the disparities by generating employment at the lowest levels of society. This was widely welcomed by the common man in their hope to get away from the clutches of the money-lenders. But unfortunately this benefit which intended only for the poor people does not go to them because the bank officers are in the company of rich people. The weaker sections of the people are always repaying the loans, but not the big industrialists. As our Minister stated yesterday during Question Hour, in this loans given to the weaker sections have been repaid. According to my information, in my State 90 per cent of the people have repaid the loans and still when they go back to the bank, the bank manager says: "Indira Gandhi is gone. There is no more a scheme". (Time bell rings) Sir, I want five minutes more.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): No, no, I am sorry, Mr. Thangabaalu because we are gonig to adjourn the House now.

SHRI THANGABAALU: I am surprised that this scheme has been scrapped—and no bank is entertaining the requests—of the poor people anymore. I would—urge the hon. Finance Minister to give necessary instructions to the concerned—bank authorities so that the public sector banks do not shut their doors on the weaker sections. The nationalised banks should not show the same disregard for the poor as money-lenders do—because it is their task to bring about a social change—according to the Government policy.

Coming specifically to Tamil Nadu, I would only like to state that the Salem steel plant project was cleared by the Steel Ministry and by the late Prime

Minister, Shrimati Indira Gandhi. back. What has happened by now is that the steel plant project has got reduced to the level of a steel mill. This year's budget allocation only confirms this impression. I strongly feel that the promise of the steel plant should not be belied. The allocation for the Salem steel plant should be increased in keeping with the progressive plan of development which had been outlined for it at the outset. The hopes and expectations of the people of Tamil Nadu are tied with the steel plant Salem in a big way.

Also I would like to mention that there is a long-pending request of the State Government regarding an airport for Salem but it does not figure anywhere in budget nor is any allocation made for it ... (Time bell rings)... I would request the hon. Minister to please find some way to increase or allocate some more funds for the Salem steel plant so that the people of Tamil Nadu will be happy.

Last year our late Prime Minister took a personal initiative to lay the foundation stone for the Telugu Ganga project which would alleviate the water shortage particularly in Madras city and give also to the farmers in Andhra Pradesh. The water problem in Madras city very very acute and it puts lakhs of people to severe inconvenience every The Chief Ministers of Tamil Nadu and Andhra Pradesh, particularly the people of Tamil Nadu, want this project to be aided by the Central Government.

Before concluding, I want to say that the hike in petrol prices is against the common man. Nowadays petrol is essential commodity for the ordinary people. The additional income that the Go-

vernment will be getting through hike is only a meagre amount. I would like to impress upon the Finance Minister that the Prime Minister has created a separate Ministry for the development of the womenfolk of this country and today the womenfolk are in trouble because of the hike in gas prices. I would urge upon the Finance Minister to reduce the hike in petrol price because many of the common poeple and ordinary workers belonging to the weaker sections also are using motor cycles and scooters and so are also affected by this hike. They want relief to be given immediately.

The womenfolk of this country expecting a great deal from the Finance Minister and the Prime Minister. On their behalf I request the honourable Finance Minister to reduce the price like in cook\_ ing gas.

With these words, I commend the Government's initiatives and strongly support this budget. Thank you.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now I would like to inform honourable Members that extraordinary situation has arisen in that all the parties have exceeded their time by well over one hour, 20 minutes, 30 minutes and so on depending upon their Most of the points have been time. made. I am no doubt aware that many . Members are sitting from 2.30 in waiting for their chance to afternoon, speak. As in the case of the Lok Sabha when sometimes the guillotine has to be for Grants applied when the Demands are being discussed and many Ministries are not taken up, I am afraid, a similar measure of guillotne has to be applied to this budget discussion.